

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 426 OF 2022**

IN THE MATTER OF:

Dasai Munda & Ors.

... Applicant

Versus

State of Jharkhand & Ors.

... Respondent

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NDOH-12/04/2023

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Niyati

**ASHIM SHRIDHAR &
NIYATI PATWARDHAN &
AYUSHI KHANNA**
ADVOCATES FOR RESPONDENT NO. 6
B-4/ 227 SAFDARJUNG ENCLAVE
NEW DELHI- 110029
MOBILE - +91-9971547353

E-Mail- chamberashimshridhar@gmail.com

Place:

Dated: 10/04/2023

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

O.A. NO. 426 OF 2022

IN THE MATTER OF:

Dasai Munda & Ors. ... Applicant

Versus

State of Jharkhand & Ors. ... Respondent

**ADDITIONAL REPLY ON BEHALF OF RESPONDENT NO. 6-
NILACHAL IRON AND POWER LTD. IN COMPLIANCE OF
ORDERS DATED 05.01.2023**

MOST RESPECTFULLY SHOWETH:

PRELIMINARY OBSERVATIONS/ SUBMISSIONS

1. The instant objections/ reply is being preferred on behalf of M/s Nilachal Iron and Power Ltd. (hereinafter “**Nilachal**” or “**NIPL**”) in compliance with the orders dated 05.01.2023 supplying details regarding the CSR Activities, Greenbelt development, and EC Compliances.
2. It is submitted that the Answering Respondent has already filed a reply to the O.A. and reply/ objections to inspection committee report on 14.12.2022 and it is prayed that the contents of the same be read herein and are not repeated for the sake of brevity.
3. The Answering Respondent is furnishing herewith additional details as sought by this Ld. Tribunal vide its order dated 05.01.2023 for the convenience of this Ld. Tribunal. The same are as follows:
 - i. **Steps to curb Dust emission – Water sprinklers and filters**

- a. It is essential to note that the committee has noted the presence of existing systems in place and has not stated that there is a lack of such systems.
- b. Two water tankers with 5 KLD (Kilo Liters per day) have been deployed in the plant for dust separation. Vide Work Order 03.02.2022, M/s. Deepak Kisku has been engaged for supply and spraying of water through tankers. A copy of the Work Order dated 03.02.2022 is attached hereto and marked as **ANNEXURE AR-1**. It is further submitted that pictures of Water Tankers being deployed have already been produced before this Ld. Tribunal along with the previous reply.
- c. Seventy Sprinklers have been installed along the roadsides of the plant commissioned by Neogie Engineering Works Pvt. Ltd. Images of road side sprinklers and ledger details showing the expenses for the same are attached hereto and marked as **ANNEXURE AR-2 Colly**.
- d. Total Ten Bag Filters along with two silos were installed in the Stock House (n=01), coal circuit (n=02), iron ore circuit (n=01), product house (n=02), cooler discharge (n=01), steel melting shop (n=02), Bin area (n=01) and silo (n=02). The Answering Respondent had commissioned M/s Soil and Enviro Industries Pvt Ltd for commissioning the same. The Bag Filter separates dust from the exhaust gas by collecting them with the filter media. The dust is accumulated on the surface of filter media and the filter media is cleaned by reverse airflow called backwashing (pulse-jet). A copy of the ledger book showing transactions made with Soil and Enviro Industries Pvt. Ltd. Is attached herewith and marked as **ANNEXURE AR-3**.

- e. That Five, high efficiency Electrostatic Precipitators (ESP) of 99.9% (four in operation and one will commission in the end of April 2023) have been put into operation for limiting SPM concentration in the flue gas/ exhaust gas to less than 50 mg/Nm³ in 2x100 and 350 2x600 TPD DRI Plant respectively. An electrostatic precipitator (ESP) is a filtration device that removes fine particles, like dust and smoke, from a flowing gas using the force of an induced electrostatic charge minimally impeding the flow of gases through the unit.
- f. The Answering Respondent has also installed Dry Fog type dust suppression system in the Product House, charcoal hopper, Iron feed and screening area. A copy of the ledger book showing payments made to Thermax Babcock & Wilcox Energy Solutions Pvt Ltd. along with pictures showing ESP, bag filters and dry fog system in operations are attached herewith and marked as ANNEXURE AR-4 (Colly).

That in addition to the above measures which are already commissioned, the Answering Respondent is also in the process of procuring water mist canon for row material area and it will be commissioned shortly.

ii. Steps to curb dust emission – Making pucca roads

- a. In its previous reply, the Answering Respondent had furnished details as to the construction of pucca roads. It is submitted that at that point of time, 20% of the road had been converted to pucca roads. That the answering Respondent has been diligently undertaking construction work.
- b. It is submitted that at the time of filing the present reply, 664 m out of 1000 m of road has been completed. Work Order dated

19.05.2022 for the construction of the roads along with Updated pictures of the road construction are attached hereto and marked as **ANNEXURE AR-5 (Colly)**.

iii. Steps to curb dust emissions - Installation of online ambient air system and monitoring air quality

- a. It is submitted that the Inspection committee in its report dated 11.09.2022 had recommended that two Ambient Air Quality Monitoring (AAQM) Systems be installed by the Answering Respondent; 1st to be installed where dust concentration is maximum (within premises) and second where this is habitation.
- b. It is submitted that in complete compliance of the aforementioned recommendation, the Answering Respondent has already carried out preliminary reconnaissance survey for locating installation points, covering the entire area. All necessary investigation has been carried out including existing drainage pattern, land elevation, land use pattern of the location and physiographical conditions. It is submitted that the sampling site has been chosen based on the free-flowing air, wind direction and well mixed air. The elevation angel of nearby buildings and other obstruction has been considered during site selection.
- c. It is most respectfully submitted that all steps have been carried under consideration of Standard Guideline for Ambient Air Quality Monitoring Program “National Ambient Air Quality Standard (NAAQS, 2009) of the Environment Conservation Rules Ministry of Environment Forest and Climate Change”.

- d. On the basis of this detailed exercise, the Answering Respondent has installed two Beta Ray Sensor based USEPA approved Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in the plant at admin building and gate no. 03 respectively. Two directions were chosen for the installation of AAQM as per the wind direction of the plant area.

Location	Wind Direction	Geographical Coordinates
Admin Building	NE Up-Wind	22°52'23.42"N; 86°3'43.33"E
Gate No. 03 at Kata	SW Down-wind	22°52'32.14"N; 86°3'57.29"E

Pictures showing the existence and operation of the two Beta Ray CAAQMS on the premises of the Answering Respondent are attached hereto and marked as **ANNEXURE AR-6**

- e. The systems are installed and data is collected by Tripurari Enterprises Pvt. Ltd. which is recognised by the Respondent-Jharkhand State Pollution control Board as being a successful data collection agency. Letter dated 19.02.2021 addressed by JSPCB to Tripurari Enterprises Pvt. Ltd. along with tax invoice raised by the latter on the Answering Respondent for the two Beta Ray Systems are attached hereto and marked as **ANNEXURE AR-7 (Colly)**.
- f. Furthermore, the Answering Respondent has (as previously submitted before this Ld. Tribunal) engaged Asia Enviro Lab, a third party consultant to monitor "Ambient Air Quality" for the

former. It is submitted that in discharge of its duties, the Answering Respondent has prepared an Environmental Compliance Report for the period of April 2022- September 2022. The Environmental Compliance Report for the period of April 2022- September 2022 is attached hereto and marked as **ANNEXURE AR- 8.**

- g. That it is submitted that the aforementioned points show the measures undertaken by the Answering Respondent to improve and monitor the Air quality. It is further submitted that the Answering Respondent is complying with all environmental indices.

iv. Green Belt Development

- a. That in its previous reply, the Answering Respondent had attached herewith photographs showing 5000 saplings of trees planted along the boundary wall and within the premises. It is submitted at present total 6289 are present in the plant premises. The Divisional Forest Officer, Saraikela in its letter dated 14.12.2021, acknowledge that 1/3rd of 56.08 Acres the Answering Respondent consisted of a green belt. The letter dated 14.12.2021 addressed by the Divisional Forest Officer, Saraikela is attached herewith and marked as **ANNEXURE AR- 9.**

The present reply is in addition to and subsequent to this position of facts.

- b. The Answering Respondent has in all seriousness and bona fide action, developed Green Belt Development Plan as per agroclimatic zone, soil condition climatic & rainfall pattern and CPCB recommended pollutants tolerant, dust accumulators and

native high growing plants. The key features of this plan are summarised as under:

- Proposed green belt would be covering around 33% of the total area i.e., 18.5 acres out of 56.0864 acres.
 - The green belt would be consisting of shrubs, trees, avenue trees, revenue trees, crops and potted plants. All the species suggested are pollution tolerant, besides having an aesthetic appeal.
 - In addition to existing trees, total 30,951 trees will be planted which will cover an area of about 13.07 acres of the land.
 - Total 11340 trees have been proposed to plantation of tree surrounding the plant area and within the plant area.
 - Two gardens have been proposed in which one has been developed in the plant premises with 0.05 acres.
- c. It is submitted that the Answering Respondent has already submitted that proposed plan to the office of The Divisional Forest Officer, Saraikela seeking comments and approval and is already in the process of expanding the aesthetic and environmental green cover. Copies of some bills showing purchase of plants along with some pictures where the plants have already been planted are attached hereto and marked as **ANNEXURE AR- 10 (Colly)**. Letter dated 08.10.2022 addressed to the Divisional Forest Officer, Saraikela seeking approval of the Green Belt Development Plan along with a copy of the Plan are attached herewith and marked as **ANNEXURE AR- 11 (Colly)**.
- d. Thus, it is submitted that the Answering Respondent has at no point of time being lackadaisical approach toward its green belt

development either prior to the institution of the present O.A. or thereafter.

v. CSR Activities

- a. It is submitted that the Answering Respondent is an active member in the region towards the upliftment of people not just by providing employment but also by providing economic, medical and educational aid. Some of the CSR Activities undertaken by the Answering Respondent since September 2022 are as under:

S.N O.	DATE	ACTIVITIES	GOAL	NO OF BENEFICIARIES	SUPPORTIVE DOCUMENT
1.	17.09.2022	Sponsorship of Azad Club Raipur Football Tournament	-- Sponsorship of player jerry to encourage the sportsmanship in the regional society. -- Provide financial support to Azad Club Raipur to organize such activities in the region	80	Annexure AR-12/1
2.	25.09.2022- 27.09.2022	Eye Checkup camp at Raghunathpur School	-- Identify the visual impaired people and cataract patients in the regional area who are socio economically poor. --- Identified people were operated for cataract while spectacles were distributed in the villages as per doctor consultation.	Cataract-08 Spectacles-50	Annexure AR-12/2
3.	01.10.2022	Drawing Competition in Gidhibera	-- Environmental Awareness Theme -- Educational	Participant =40 Observers=	Annexure AR 12/3

		School	promotion -- Sanitation & Hygiene Management	80	
4.	16.10.2022	Health camp at Raipur Samudayak Bhavan	-- Random health check was conducted. -- Medicine was provided as per doctor recommendation -- Participant were chosen based on the economic background.	Participant =68	Annexure AR 12/4
5.	26.10.2022	Food distribution Among helpless people	-- Early winter support.. -- Nutrient oriented food has been Distributed.	Participant =200	Annexure AR12/5
6.	19.11.2022 to 21.11.2022	School Bag and Stationery Items distribution at Dumra Aagabari kendra and Gidhibera Aaganbari kendra	Educational support to the children through distribution of School bag and stationery	Dumra=30 Gidhibera=30	Annexure AR12/6
7.	23.11.2022	Block level school sports program at Upperbera Middle School	Enhance the physical activities program in the school to promote the sports	Participant =150	Annexure AR 12/7
8.	24.11.2022	Spectacles distribution program at Admin Office	Inhouse eye checkup and spectacles distribution for employees, contractual labor and villagers	Participant =33	Annexure AR 12/8
9.	11.12.2022	Football Match at Raghunathpur	-- Enhance the physical activities program in the region with the help of Adivashi Jumid club	Participant =30	Annexure AR 12/9

			Raghunathur – Sponsorship of player jerseys to encourage the sportsmanship in the regional society. – Provide financial support to Adivashi Jumid club Raghunathur to organize such activities in the regional area		
10.	26.12.2022 6	Birsha Seva Archery Center kathia	Jersey Kit distribution among the Archery players	Participant =50	Annexure AR 12/10
11.	05.01.2023	Blanket distribution at Raghunathp ur	-- Early winter support to the helpless people. – Nutrient oriented food has been distributed to the helpless people	Participant =500	Annexure AR 12/11

Copies of the documents showing CSR activities undertaken by the Answering Respondent post September 2022 are attached hereto and marked as **ANNEXURE AR-12 (Colly)**.

It can thus, be seen that the Answering Respondent is an active member of the community and the neighbouring villages Reference may be had to the previous reply dated 14.12.2022 which states therein the detailed CSR Activities carried out prior to September 2022.

vi. EC Compliance

- a. It is submitted that the Inspection Committee in its wisdom has noted that the process of obtaining EC is at an advanced stage and public hearing has already been conducted for the expansion

of the plant. It is reiterated that the existing portion of the plant already has all necessary environmental clearances.

That furthermore, the Answering respondent has furnished details in its previous reply including the letter dated 24.12.2009 awarding environment clearance for the initial plant, TORs dated 06.09.2020 for the extended plant, letter dated 25.10.2022 by the JSPCB forwarding minutes of public hearing conducted for the extended plant, and it is prayed that the same be read herein as being true and correct. It is respectfully submitted that the M/s Nilachal Iron and Power Limited had proposed an expansion project of its existing steel plant - "expansion of existing steel plant to Integrated Steel Plant through installation of 1800 TPD (3x600 TPD) DRI kilns along with Beneficiation Plant for Iron ore (1x0.6 MTPA), Pellet Plant (1x0.6 MTPA), Steel Melting Shop (2x25 T + 4x15 T Induction Furnaces) with matching LRF & CCM, Rolling Mill (0.35 MTPA), Ferro alloy Plant (4x16.5 MVA), Briquette plant for Chrome Ore (1x30 TPH), Oxygen plant (100 TPD) and 82 MW (57 MW WHRB based + 25 MW AFBC based) Captive Power Plant with MoEF&CC through consultation of M/s Envirotech East Pvt. Ltd.

Accordingly, NIPL had got the TOR and Additional TOR from MoEF&CC letter Ref. F. No. J-11011/662/2008-IAII(I) dated 6th September, 2020. Furthermore, the Draft EIA/EMP Report has been prepared, accommodating all the components, based on finalized TORs for its submission to Jharkhand State Pollution

Control Board, (JSPCB), Ranchi for the conduct of Public Hearing / Consultation.

As mentioned hereinabove and in the reply dated 14.12.2022, Public Hearing has been successfully conducted with wide ref.No. PC/PH/JSR/54-02/2021/-1825 dated 25.10.2021. (Minutes thereof have also been attached along with reply dated 14.12.2022). However, Jharkhand Pollution Control Board imposed penalty on NIPL for violation thereby ascribing it of “violation category” very recently. Accordingly, we are in the process of moving application in violation category after having paid the imposed penalty.

Further Inspection was made by MoEF&CC IRO Ranchi with Ref. No.: 103-270/10/EPE/63 dated 25/01/2022 for “Monitoring of Expansion of Sponge Iron Plant (350 TPD) into Integrated Steel Plant (0.7 MTPA) along with Captive Power Plant (75 MW) at Rantanpur-Kandra Village, Gamharia Block, District Saraikela Kharswan, Jharkhand by M/s Nilachal Iron & Power Ltd. under Ref.: Ministry’s clearance no. J-11011/662/2008-IA-II(I) dated 24.12.2009 and amendment 25.01.2012 and the inspection committee had pointed out certain compliances.

In view of inspection report with Ref. No.: 103-270/10/EPE/63 dated 25/01/2022, NIPL has submitted all compliances with relevant documents accordingly to MoEF&CC IRO Ranchi dated 20.03.2023 for further verification of documents from IRO Ranchi office. In response to letter dated 20.03.2023, again the

inspection was done after our compliances dated 28.03.2023 and now compliances have been made. Thereafter after getting the final report NIPL will we will upload the proposal in the PARIVESH PORTAL FOR EC

4. That in light of the submissions made hereinabove and keeping in view the previous reply and reply to inspection report of the NGT mandated Committee it is submitted that there is neither any environmental damage being caused by the Answering Respondent (any violation is either in the process of being cured or penalty thereof has already been paid). The Answering Respondent has been running the existing Plant with proper clearances since 2009, and these permissions have been renewed from time to time (the status of CTOs and CTEs has been attached along with reply to O.A. Page 17-26). It is further submitted that the answering Respondent has provided employment and continually provides medical, economic and educational assistance to the local villages. Thus, it is prayed that this Ld. Tribunal take into consideration the same and consider the case of the Answering Respondent in a favourable light.



**ASHIM SHRIDHAR &
NIYATI PATWARDHAN &
AYUSHI KHANNA**
ADVOCATES FOR RESPONDENT NO. 6
B-4/ 227 SAFDARJUNG ENCLAVE
NEW DELHI- 110029
MOBILE - +91-9971547353
chamberashimshridhar@gmail.com

Place:

Dated: 10/04/2023



14

233



ser.no. 5300
8.4.2023

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 426 OF 2022

IN THE MATTER OF:
Dasai Munda & Ors.

... Applicant

Versus

State of Jharkhand & Ors.

... Respondents

AFFIDAVIT

I, Sanjoy Ghosh, S/o Sri Santosh Kumar Ghosh aged about 58 years R/o 1A/ 12, S.C. Path, City Center, Durgapur, Barddhaman City Centre, West Bengal- 713216, presently at Jharkhand do hereby solemnly affirm and say on oath as follows:-

1. That I am the Authorised representative of the Respondent No. 6 and I am fully conversant with the facts of the case and am thus competent to depose the present affidavit.

That facts stated in the accompanying additional reply are true and correct to the best of my knowledge and the same may kindly be read as part and parcel of this affidavit which for the purpose of brevity are not reproduced herein.

3. That the accompanying additional Reply has been drafted by my counsel under my instruction and I have perused the contents thereof.



Witnessed the Signature / Thumb impression of the executant who has been identified by me

B. Mahanta Advocate
at Seraikella, the 8th day
of April, 2022 year.

Identified by me and signed in my presence
8.4.2023
(Sanjoy Ghosh)

Identified by me and signed
out L.T. in my Presence
8/4/2023

DEPONENT
(Sangy Ghosh)

VERIFICATION:

Verified at Seraikella on this 8th day of April 2023 that the contents of the above affidavit are true and correct to my knowledge, no part of it is false and nothing material has been concealed therefrom.

Thumb/Signature Attested By
Jeeva
8-4-2023
Kshetra Mohan Mahato
NOTARY PUBLIC
Seraikella-Kharsawan

DEPONENT
(Sangy Ghosh)

Identified by me and signed
out L.T. in my Presence
8/4/2023

Mohan Mahato
NOTARY PUBLIC
Seraikella
Regd. No. 1067/J
26-6-22
Seraikella-Kharsawan, Jharkhand Govt.

Identified the Signature / Thumb
impression of the executant, who
has been identified

at B. Mahab
Seraikella 8th
April 2023

NOTARY PUBLIC
K. M. MAHATO
Seraikella-Kharsawan

NIPL IRON & POWER LIMITED

KIN4271@WB2002PLC024612

REGD. OFFICE - 400, SAGAR TRADE CLUBE
104, D. H. MURDHAJEE ROAD, SOLHATA-700099
WEST BENGAL, INDIA
Phone : +91 033 42913010 to 3020
E-mail : niplpower@gmail.comW.O. No. NIPL/GW/23-24/001
03rd FEBRUARY 2022To
M/s. DEEPAK KISKU
Address : RUCHAP, DHATKIDIH,
P.O + P.S - CHANDIL,
Dist.- Seraikela-Kharswan, Jharkhand-832401
Mob : 9304624053Kind Attn: Mr. Deepak KiskuSub: W.O. for hiring of Tractor and Water Tanker (capacity 5 KL).

Dear Sir,

This has reference to the above; we are pleased to place this work order for hiring of above subject vehicle and equipment's on following terms & conditions.

- 1. HIRING EQUIPMENT:** Tractor and M.S Water Tanker having capacity 5KL with proper piping system for water spraying. The hiring equipment will be use under direction of NIPL approved supervisor. The hiring equipment will be use inside and outside factory premises.
- 2. RATE:** NIPL will pay Rs. 103 / KL (One Hundred three per KL)
- 3. VALADITY OF THE ORDER:** The order shall be valid from 01.02.2023 to 31.01.2024. However, NIPL reserve the right to cancel the order at any point of time without any notice period.
- 4. OPERATION OF THE TRACTOR:** The Operator and helper of the Tractor will be arranged and borne by you only.
- 5. BREAKDOWN:** If the Tractor becomes idle due to any mechanical, electrical failure by your end, non-availability of your tractor driver the above period will consider as breakdown period and will be deducted from your running bills. All repair and maintenance will be your scope.
- 6. FULE & LUBRICANTS:** Diesel will be provided by you at your cost.

NILACHAL IRON & POWER LIMITED



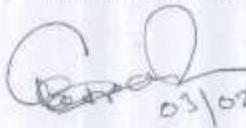
CIN-L2710DW61002PLCO94612

HEAD OFFICE: 403, BAGAN TRADE CUBE
114, S. P. MURHERJEE ROAD, KOLKATA-700066
WEST BENGAL (INDIA)
Phone: +91 33 4000310 to 3528
E-mail: nip@nip.com

7. **TOOLS & TACKLES:** All tools and tackles for operation of Tractor will be arranged and born by you.
8. **PAYMENT TERMS:** 100% Within 30 days from the date of bills received duly certified by our representative.
9. **TAXES/LEVIES/DUTIES ETC.:** All Taxes like service tax etc., are inclusive. However TDS will be deducted from your running bills as applicable rate at the time of payment.
10. **SAFETY:** Safety of your driver, helper will be your responsibility. You will provide all safety material like helmet, hand gloves, Nose Mask etc., to your Driver and helper during working hrs. Inside our plant. In case of accidents, all expenses shall be borne by the contractor and if the same is not borne, it will be recovered from your running bills.
11. **STATUTORY REQUIREMENT:** The contractor shall ensure adherence to all statutory regulations (including maintaining records) as in existence now or may be imposed during the tenure of this contract by competent authorities and the contractor shall keep the employer indemnified against any violation on the part of the contractor. Such statutory obligations include safety rules, Payment of wages act, provident fund acts, ESI acts, etc., as applicable for all categories of persons and work as engage by and carried out by and carried out by the contractor or his appointed agents.

You are requested to confirm the acceptance of the W.O.

Thanking you,
Yours faithfully,
For NILACHAL IRON & POWER LTD.


03/02/2023.

AUTHORIZED SIGNATURE

ANNEXURE AR-2 (COLLY.)

NILACHAL IRON & POWER LTD.
 RATANPUR, KANDRA CHANDIL ROAD, KANDRA,
 SERAIKELA, KHARSAWAN, JHARKHAND - 832402.
 GST NO. 20AABCN5428K1ZN
 CIN: U27100WB2002PLC094612

NEOGIE ENGINEERING WORKS PVT. LTD.
 Ledger Account
 6/1A, BRITISH INDIA STREET,
 KOLKATA - 700069

1-Apr-20 to 9-Feb-23

						Page 1
Date	Particulars	Vch Type	Vch No.	Debit	Credit	
19-Oct-20	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1729	35,000.00		
5-Nov-20	By PURCHASE OF TOOLS 18% IGST	Purchase	NEWPL/294/20-21		18,479.00	
	By PURCHASE OF TOOLS 18% IGST	Purchase	NEWPL/285/20-21		2,950.00	
6-Nov-20	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1963	70,037.00		
17-Nov-20	By PURCHASE OF TOOLS 18% IGST	Purchase	NEWPL/305/20-21		83,608.00	
				1,05,037.00	1,05,037.00	
12-Apr-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	138	29,141.00		
14-Apr-21	By PURCHASE OF TOOLS 18% IGST	Purchase	NEWPL/21-22/021		29,141.00	
27-Apr-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	305	70,000.00		
30-Aug-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1554	2,23,697.00		
1-Sep-21	By Purchase Stores and Spare Parts	Purchase	NEWPL/21-22/193		2,76,120.00	
29-Sep-21	By Purchase Stores and Spare Parts	Purchase	NEWPL/21-22/240		17,577.00	
21-Oct-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2133	31,341.00		
22-Oct-21	By Purchase Stores and Spare Parts	Purchase	NEWPL/21-22/263		31,341.00	
23-Nov-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2442	2,26,303.00		
27-Jan-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3198	5,28,039.00		
28-Jan-22	By 600 TPD DRI Killn- 4	Journal	NEWPL/402/21-22		7,54,342.00	
				11,08,521.00	11,08,521.00	
5-Jul-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1374	38,459.00		
6-Jul-22	By Stores and Spares Expenses- DRI	Purchase	NEWPL/22-23/155		38,459.00	
29-Sep-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2606	1,47,000.00		
13-Oct-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2778	4,31,200.00		
15-Oct-22	By Plant & Machinery (DRI-650 Killn-5)	Purchase	NEWPL/22-23/298		5,78,200.00	
3-Nov-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3084	1,32,861.00		
25-Nov-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3407	3,89,140.00		
	By Plant & Machinery (DRI-650 Killn-5)	Purchase	NEWPL/22-23/351		5,21,801.00	
26-Dec-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	36657	1,91,782.00		
20-Jan-23	To ICICI BANK LTD.-A/C NO-128605000322	Payment	37151	5,82,560.00		
27-Jan-23	By Plant & Machinery (DRI-650 Killn-5)	Purchase	NEWPL/22-23/445		7,54,342.00	
				31,06,360.00	31,06,360.00	

Road Side Sprinklers



NILACHAL IRON & POWER LTD.
 RATANPUR, KANDRA CHANDIL ROAD, KANDRA,
 SERAIKELA, KHARSAWAN, JHARKHAND - 832402.
 GST NO. 20AABCN5428K1ZN
 CIN: U27100WB2002PLC094612

SOIL AND ENVIRO INDUSTRIES PVT LTD
 Ledger Account
 40/6 GARIAHAT ROAD KOLKATA

1-Apr-22 to 9-Feb-23

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-Apr-22	To Opening Balance			67,78,400.00	
4-Apr-22	By 600 TPD DRI Killn- 4	Journal	01/G/BF21041/22		30,20,800.00
20-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	332	18,89,000.00	
26-Apr-22	By 600 TPD DRI Killn- 4	Journal	10/G/BF21041/22		6,49,000.00
27-Apr-22	By 600 TPD DRI Killn- 4	Journal	12/G/BF21041/22		6,49,000.00
28-Apr-22	By 600 TPD DRI Killn- 4	Journal	13/G/BF21041/22		11,80,000.00
11-May-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	545	10,00,000.00	
17-May-22	By 600 TPD DRI Killn- 4	Journal	20/G/BF21041/22		5,89,500.00
18-May-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	690	25,00,000.00	
	By 600 TPD DRI Killn- 4	Journal	22/G/BF21041/22		6,48,450.00
24-May-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/23		15,09,120.00
27-May-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/25		34,61,544.00
1-Jun-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	898	25,00,000.00	
4-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/26		6,30,765.00
9-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/30		15,63,943.00
10-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/31		15,35,058.00
14-Jun-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1058	40,00,000.00	
15-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/33		11,73,105.00
20-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/36		17,68,500.00
28-Jun-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1264	25,00,000.00	
30-Jun-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/42		24,26,500.00
	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/43		17,39,025.00
1-Jul-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1321	35,00,000.00	
12-Jul-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/47		4,71,600.00
	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/48		4,71,600.00
15-Jul-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/51		23,00,229.00
19-Jul-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/52		5,18,760.00
20-Jul-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/53		5,18,760.00
21-Jul-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1610	10,37,800.00	
27-Jul-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/56		5,09,328.00
18-Aug-22	By 600 TPD DRI Killn- 4	Purchase	G/BF21041/22/66		7,30,272.00
5-Sep-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2199	20,00,000.00	
13-Oct-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2792	3,79,859.00	
				2,80,64,859.00	2,80,64,859.00

ANNEXURE AR-4 (COLLY.)

NILACHAL IRON & POWER LTD.
 RATANPUR, KANDRA CHANDIL ROAD, KANDRA,
 SERAIKELA, KHARSAWAN, JHARKHAND - 832402.
 GST NO. 20AABCN5428K1ZN
 CIN: U27100WB2002PLC094612

Thermax Babcock & Wilcox Energy Solutions Pvt Ltd
 Ledger Account
 Energy House D-II Block Plot No 38 & 39
 Pune-411019

1-Apr-21 to 9-Feb-23

Page 1
Credit

Date	Particulars	Vch Type	Vch No.	Debit	Credit
13-Apr-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	146	1,00,00,000.00	
	To ICICI BANK LTD.-A/C NO-128605000322	Payment	147	1,17,50,000.00	
17-Jun-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	824	50,00,000.00	
18-Jun-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	835	1,00,00,000.00	
21-Jun-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	848	67,71,750.00	
30-Jun-21	By TCS 1% Receivable	Journal	1935212521		6,765.00
30-Aug-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1565	7,96,000.00	
11-Sep-21	By Plant & Machinery (32MW)	Journal	IDM11008930		4,69,242.00
	By Plant & Machinery (32MW)	Journal	IDM11008931		4,69,242.00
30-Sep-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1913	50,00,000.00	
1-Oct-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1951	58,53,250.00	
8-Dec-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2626	74,92,500.00	
11-Dec-21	By 600 TPD DRI Killn- 4	Journal	IDM12001151		51,44,271.00
	By 600 TPD DRI Killn- 4	Journal	IDM12001152		35,06,051.00
13-Dec-21	To ICICI BANK LTD.-A/C NO-128605000322	Payment	2685	74,92,500.00	
	By Plant & Machinery (32MW)	Journal	IDM11011015		51,44,271.00
	By Plant & Machinery (32MW)	Journal	IDM11011016		35,06,051.00
	By Plant & Machinery (32MW)	Journal	IDM11011376		10,611.00
27-Dec-21	By Plant & Machinery (32MW)	Journal	IDM11011393		58,18,365.00
	By Plant & Machinery (32MW)	Journal	IDM11011394		25,30,134.00
	By Plant & Machinery (32MW)	Journal	IDM11011377		10,611.00
28-Dec-21	By Plant & Machinery (32MW)	Journal	IDM11011488		19,42,992.00
	By Plant & Machinery (32MW)	Journal	IDM11011489		29,16,551.00
30-Dec-21	By Plant & Machinery (32MW)	Journal	IDM11011580		26,41,255.00
	By Plant & Machinery (32MW)	Journal	IDM11011621		23,41,494.00
	By Plant & Machinery (32MW)	Journal	IDM11011622		32,03,638.00
	By Plant & Machinery (32MW)	Journal	IDM11011661		25,06,554.00
31-Dec-21	By Plant & Machinery (32MW)	Journal	IDM11011662		25,06,554.00
	By Plant & Machinery (32MW)	Journal	IDM11011846		15,69,249.00
	By Plant & Machinery (32MW)	Journal	IDM11011846		39,16,638.00
	By Plant & Machinery (32MW)	Journal	IDM11011848		6,42,555.00
	By Plant & Machinery (32MW)	Journal	IDM11011851		31,77,110.00
	By Plant & Machinery (32MW)	Journal	IDM11011852		45,81,358.00
	By Plant & Machinery (32MW)	Journal	IDM11011858		45,81,358.00
	By Plant & Machinery (32MW)	Journal	IDM11011912		45,81,358.00
13-Jan-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3019	49,95,000.00	
17-Jan-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3061	74,92,500.00	
27-Jan-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3221	3,99,60,000.00	
29-Jan-22	By Plant & Machinery (32MW)	Journal	IDM11012532		50,11,929.00
	By Plant & Machinery (32MW)	Journal	IDM11012543		34,36,019.00
	By Plant & Machinery (32MW)	Journal	IDM11012581		25,70,809.00
30-Jan-22	By Plant & Machinery (32MW)	Journal	IDM11012582		18,48,672.00
	By Plant & Machinery (32MW)	Journal	IDM11012638		4,00,860.00
31-Jan-22	By Plant & Machinery (32MW)	Journal	IDM11012639		53,055.00
	By Plant & Machinery (32MW)	Journal			
				12,26,03,500.00	7,64,64,264.00

Carried Over

NILACHAL IRON & POWER LTD.

Thermax Babcock & Wilcox Energy Solutions Pvt Ltd Ledger Account : 1-Apr-21 to 9-Feb-23

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Date	Particulars	Vch Type	Vch No.	Debit	Credit
	Brought Forward			12,26,03,500.00	7,64,64,264.00
31-Jan-22	By Plant & Machinery (32MW)	Journal	IDM11012640		53,055.00
	By Plant & Machinery (32MW)	Journal	IDM11012642		4,00,860.00
	By Plant & Machinery (32MW)	Journal	IDM11012660		34,91,019.00
	By Plant & Machinery (32MW)	Journal	IDM11012661		34,91,019.00
	By Plant & Machinery (32MW)	Journal	IDM11012662		31,89,300.00
	By Plant & Machinery (32MW)	Journal	IDM11012702		25,73,757.00
	By Plant & Machinery (32MW)	Journal	IDM11012704		3,56,058.00
	By Plant & Machinery (32MW)	Journal	IDM11012707		19,58,319.00
	By Plant & Machinery (32MW)	Journal	IDM11012708		3,56,058.00
7-Feb-22	By Plant & Machinery (32MW)	Journal	IDM11012827		19,58,319.00
8-Feb-22	By Plant & Machinery (32MW)	Journal	IDM11012880		34,36,019.00
	By Plant & Machinery (32MW)	Journal	IDM11012881		2,29,198.00
	By Plant & Machinery (32MW)	Journal	IDM11012894		2,29,198.00
10-Feb-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3350	1,00,00,000.00	
	By Plant & Machinery (32MW)	Journal	IDM11012937		37,728.00
	By Plant & Machinery (32MW)	Journal	IDM11012938		37,728.00
11-Feb-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3361	50,00,000.00	
18-Feb-22	By Plant & Machinery (32MW)	Journal	IDM11013126		34,36,019.00
	By Plant & Machinery (32MW)	Journal	IDM11013129		7,43,949.00
	By Plant & Machinery (32MW)	Journal	IDM11013130		7,43,949.00
	By Plant & Machinery (32MW)	Journal	IDM11013131		34,36,019.00
21-Feb-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3513	1,00,00,000.00	
24-Feb-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3564	1,00,00,000.00	
	By Plant & Machinery (32MW)	Journal	IDM11013320		34,36,019.00
	By Plant & Machinery (32MW)	Journal	IDM11013321		34,36,019.00
25-Feb-22	By Plant & Machinery (32MW)	Journal	IDM11013374		33,27,138.00
26-Feb-22	By Plant & Machinery (32MW)	Journal	IDM11013446		6,72,030.00
	By Plant & Machinery (32MW)	Journal	IDM11013448		6,72,030.00
	By Plant & Machinery (32MW)	Journal	IDM11013452		3,93,050.00
	By Plant & Machinery (32MW)	Journal	IDM11013453		3,93,050.00
28-Feb-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3636	1,00,00,000.00	
	By Plant & Machinery (32MW)	Journal	IDM11013494		34,36,019.00
	By Plant & Machinery (32MW)	Journal	IDM11013495		20,27,880.00
	By Plant & Machinery (32MW)	Journal	IDM11013535		12,68,604.00
	By Plant & Machinery (32MW)	Journal	IDM11013539		12,68,604.00
	By Plant & Machinery (32MW)	Journal	IDM11013595		12,31,760.00
	By Plant & Machinery (32MW)	Journal	IDM11013598		10,68,174.00
	By Plant & Machinery (32MW)	Journal	IDM11013597		1,14,68,133.00
	By Plant & Machinery (32MW)	Journal	IDM11013621		17,64,079.00
	By Plant & Machinery (32MW)	Journal	IDM11013624		6,43,144.00
	By Plant & Machinery (32MW)	Journal	IDM11013625		12,32,644.00
	By Plant & Machinery (32MW)	Journal	IDM11013626		17,49,046.00
	By Plant & Machinery (32MW)	Journal	IDM11013749		25,73,757.00
7-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11013833		6,15,438.00
10-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11013834		6,15,438.00
	By Plant & Machinery (32MW)	Journal	IDM11013835		34,36,018.00
	By Plant & Machinery (32MW)	Journal	IDM11013857		7,074.00
	By Plant & Machinery (32MW)	Journal	IDM11013858		7,074.00
	By Plant & Machinery (32MW)	Journal	IDM11013927		9,85,644.00
14-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11013929		9,85,644.00
	By Plant & Machinery (32MW)	Journal	IDM11013933		6,83,820.00
	By Plant & Machinery (32MW)	Journal	IDM11013934		6,83,820.00
				16,76,03,500.00	15,66,96,985.00

Carried Over

NILACHAL IRON & POWER LTD.

Thermax Babcock & Wilcox Energy Solutions Pvt Ltd Ledger Account : 1-Apr-21 to 9-Feb-23

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Date	Particulars	Vch Type	Vch No.	Debit	Credit
	Brought Forward			16,76,03,500.00	15,06,96,985.00
17-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014085		14,148.00
	By Plant & Machinery (32MW)	Journal	IDM11014086		11,247.00
	By Plant & Machinery (32MW)	Journal	IDM11014087		14,148.00
	By Plant & Machinery (32MW)	Journal	IDM11014088		11,247.00
22-Mar-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	3997	1,00,00,000.00	
24-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014275		2,46,411.00
	By Plant & Machinery (32MW)	Journal	IDM11014279		2,10,451.00
	By Plant & Machinery (32MW)	Journal	IDM11014292		2,10,451.00
	By Plant & Machinery (32MW)	Journal	IDM11014293		2,46,411.00
	By Plant & Machinery (32MW)	Journal	IDM11014299		22,41,279.00
	By Plant & Machinery (32MW)	Journal	IDM11014300		7,95,625.00
	By Plant & Machinery (32MW)	Journal	IDM11014301		22,41,279.00
	By Plant & Machinery (32MW)	Journal	IDM11014302		7,95,625.00
25-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014377		45,81,358.00
	By Plant & Machinery (32MW)	Journal	IDM11014378		45,81,358.00
26-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014419		23,04,945.00
	By Plant & Machinery (32MW)	Journal	IDM11014420		10,11,582.00
	By Plant & Machinery (32MW)	Journal	IDM11014421		10,11,582.00
	By Plant & Machinery (32MW)	Journal	IDM11014422		14,40,591.00
30-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014664		80,27,811.00
	By Plant & Machinery (32MW)	Journal	IDM11014665		5,11,686.00
	By Plant & Machinery (32MW)	Journal	IDM11014666		31,58,541.00
	By Plant & Machinery (32MW)	Journal	IDM11014699		24,40,530.00
	By Plant & Machinery (32MW)	Journal	IDM11014792		24,40,530.00
	By Plant & Machinery (32MW)	Journal	IDM11014793		8,64,355.00
31-Mar-22	By Plant & Machinery (32MW)	Journal	IDM11014872		7,98,183.00
	By Plant & Machinery (32MW)	Journal	IDM11014876		7,19,897.00
	By Plant & Machinery (32MW)	Journal	IDM11014878		7,19,897.00
				17,76,03,500.00	19,83,48,553.00
	To Closing Balance			2,07,45,053.00	
				19,83,48,553.00	19,83,48,553.00
1-Apr-22	By Opening Balance				2,07,45,053.00
7-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	94	75,00,000.00	
8-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	122	1,00,00,000.00	
15-Apr-22	By Plant & Machinery (32MW)	Purchase	IDM11015256		23,58,000.00
	By Plant & Machinery (32MW)	Purchase	IDM11015257		23,58,000.00
16-Apr-22	By Plant & Machinery (32MW)	Purchase	IDM11015282		7,545.00
	By Plant & Machinery (32MW)	Purchase	IDM11015283		7,545.00
	By Plant & Machinery (32MW)	Purchase	IDM11015284		1,58,693.00
	By Plant & Machinery (32MW)	Purchase	IDM11015285		1,58,693.00
	By Plant & Machinery (32MW)	Purchase	IDM11015286		75,456.00
	By Plant & Machinery (32MW)	Purchase	IDM11015287		75,456.00
27-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	406	50,00,000.00	
28-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	415	1,00,00,000.00	
	By Plant & Machinery (32MW)	Purchase	IDM11015501		38,78,910.00
	By Plant & Machinery (32MW)	Purchase	IDM11015502		38,78,910.00
29-Apr-22	By Plant & Machinery (32MW)	Purchase	IDM11015547		63,666.00
	By Plant & Machinery (32MW)	Purchase	IDM11015548		63,666.00
30-Apr-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	438	50,00,000.00	
	By Plant & Machinery (32MW)	Purchase	IDM11015568		33,27,138.00
	By Plant & Machinery (32MW)	Purchase	IDM11015593		18,864.00
				3,75,00,000.00	3,71,75,595.00
	Carried Over				

NILACHAL IRON & POWER LTD.

Thermax Babcock & Wilcox Energy Solutions Pvt Ltd Ledger Account : 1-Apr-21 to 9-Feb-23

Page 4

Date	Particulars	Voh Type	Voh No.	Debit	Credit
	Brought Forward			3,75,00,000.00	3,71,75,595.00
30-Apr-22	By Plant & Machinery (32MW)	Purchase	IDM11015594		30,654.00
	By Plant & Machinery (32MW)	Purchase	IDM11015604		1,14,68,133.00
	By Plant & Machinery (32MW)	Purchase	IDM11015624		3,59,595.00
	By Plant & Machinery (32MW)	Purchase	IDM11015625		3,59,595.00
	By Plant & Machinery (32MW)	Purchase	IDM11015627		23,58,000.00
10-May-22	By Plant & Machinery (32MW)	Purchase	IDM11015615		38,78,910.00
11-May-22	By Plant & Machinery (32MW)	Purchase	IDM11015622		7,96,183.00
	By Plant & Machinery (32MW)	Purchase	IDM11015623		25,24,239.00
12-May-22	By Plant & Machinery (32MW)	Purchase	IDM11015660		50,697.00
	By Plant & Machinery (32MW)	Purchase	IDM11015661		50,697.00
13-May-22	By Plant & Machinery (32MW)	Purchase	IDM11015691		23,58,000.00
16-May-22	By Plant & Machinery (32MW)	Purchase	IDM11015940		38,78,910.00
18-May-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	691	1,00,00,000.00	
24-May-22	By Plant & Machinery (32MW)	Purchase	IDM11016139		19,27,665.00
	By Plant & Machinery (32MW)	Purchase	IDM11016140		12,84,520.00
	By Plant & Machinery (32MW)	Purchase	IDM11016141		6,43,144.00
31-May-22	By Plant & Machinery (32MW)	Purchase	IDM11016412		80,27,811.00
1-Jun-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	897	1,00,00,000.00	
9-Jun-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	988	50,00,000.00	
10-Jun-22	By Plant & Machinery (32MW)	Purchase	IDM11016737		1,63,881.00
	By Plant & Machinery (32MW)	Purchase	IDM11016738		1,63,881.00
21-Jun-22	By Plant & Machinery (32MW)	Purchase	IDM11017024		1,90,998.00
	By Plant & Machinery (32MW)	Purchase	IDM11017025		1,90,998.00
27-Jun-22	By Plant & Machinery (32MW)	Purchase	IDM11017271		35,370.00
	By Plant & Machinery (32MW)	Purchase	IDM11017272		35,370.00
29-Jun-22	By Plant & Machinery (32MW)	Purchase	IDM11017379		2,73,528.00
	By Plant & Machinery (32MW)	Purchase	IDM11017385		2,73,528.00
30-Jun-22	By Plant & Machinery (32MW)	Purchase	IDM11017562		25,24,239.00
	By Plant & Machinery (32MW)	Purchase	IDM11017568		13,83,556.00
	By Plant & Machinery (32MW)	Purchase	IDM11017571		13,83,556.00
29-Jul-22	By Plant & Machinery (32MW)	Purchase	IDM11018253		6,64,956.00
	By Plant & Machinery (32MW)	Purchase	IDM11018254		6,64,956.00
4-Aug-22	To ICICI BANK LTD.-A/C NO-128605000322	Payment	1781	1,00,00,000.00	
23-Sep-22	To Indian Bank 7291230791	Payment	2512	60,00,000.00	
1-Nov-22	To 600 TPD DRI Killn- 4	Journal	2116115095	51,44,271.00	
	To 600 TPD DRI Killn- 4	Journal	2116115096	35,06,051.00	
1-Jan-23	By Plant & Machinery (32MW)	Purchase	IDM11018672		75,456.00
	By Plant & Machinery (32MW)	Purchase	IDM11018673		75,456.00
	By Plant & Machinery (32MW)	Purchase	IDM11020203		3,67,848.00
	By Plant & Machinery (32MW)	Purchase	IDM11020204		3,67,848.00
	By Plant & Machinery (32MW)	Purchase	IDM11020932		11,743.00
	By Plant & Machinery (32MW)	Purchase	IDM11020933		4,15,008.00
	By Plant & Machinery (32MW)	Purchase	IDM11020934		11,743.00
	By Plant & Machinery (32MW)	Purchase	IDM11020993		56,150.00
	By Plant & Machinery (32MW)	Purchase	IDM11020994		56,150.00
				8,71,50,322.00	8,65,60,567.00
	By Closing Balance				5,89,755.00
				8,71,50,322.00	8,71,50,322.00



ESP-1&2-2x100 TPD in operation



ESP-3-350 TPD in operation



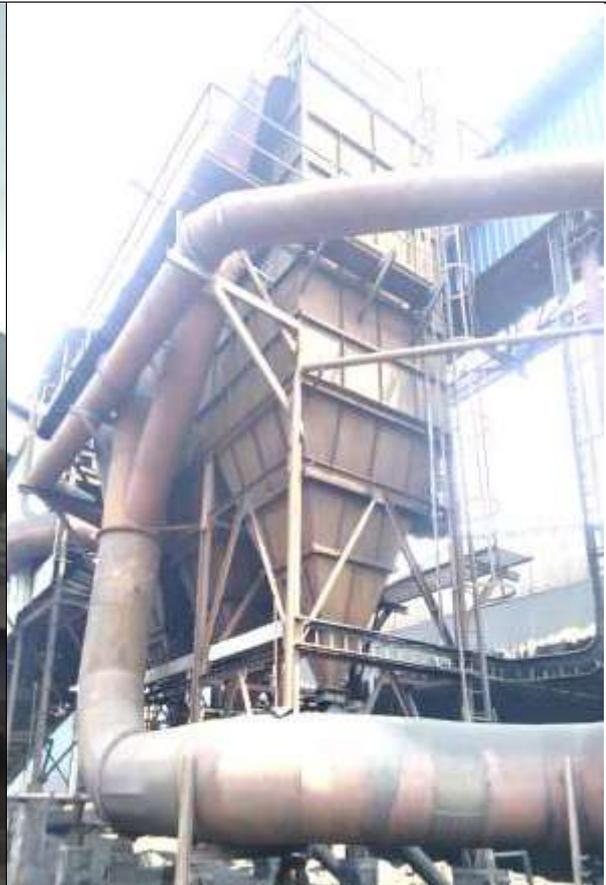
ESP-4-600 TPD in Operation



ESP-5-600 TPD under construction



Bag Filter-1-Stock house (60000 nm³/hr) 600 TPD



Bag Filter -2-in Coal circuit (60000 nm³/hr) 504 Bag 600 TPD



Bag Filter-3-in iron circuit (40000 nm³/hr) 504 Bag 600 TPD



Bag Filter-4-in Coal circuit (22000 nm³/hr) 504 Bag 2x100 TPD



**Bag Filter-5-Product House (40000 nm³/hr)
504 Bag 350TPD**



**Bag Filter-6-I-BIN (90000 nm³/hr) 672 Bag
350 and 600 TPD**



**Bag Filter-7-Cooler discharge (40000 nm³/hr)
350 TPD**



**Bag Filter-8-Product House (60000 nm³/hr)
504 Bag 600 TPD**



Bag Filter-9-SMS unit-1 (22000 nm³/hr)



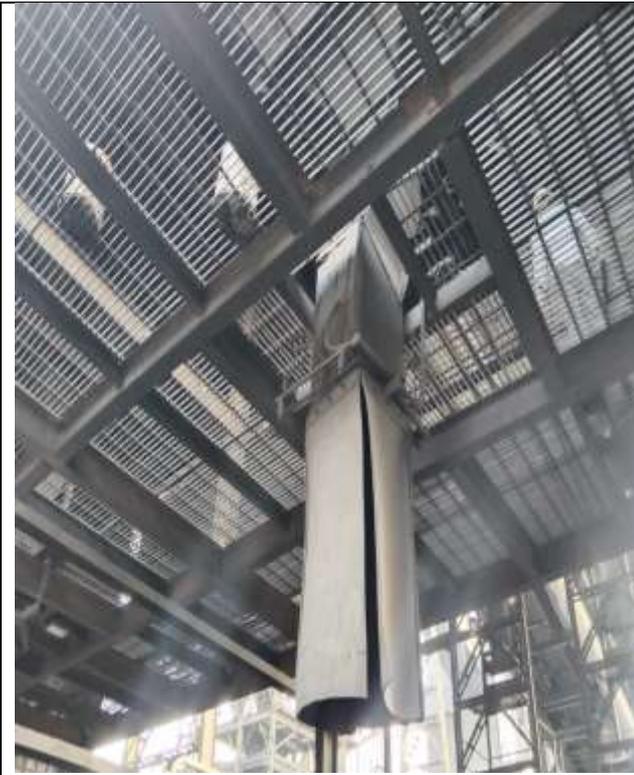
Bag Filter-10-SMS unit-2 (22000 nm³/hr)



Silo for 2x100 and 1x350 TPD



Dry Fog System in PH Area



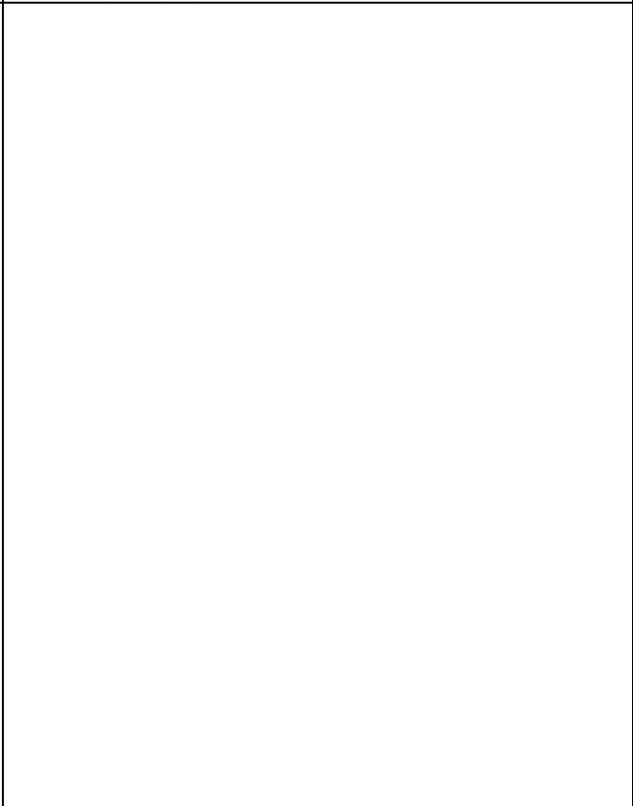
Dry Fog System in Charcoal Hopper Area



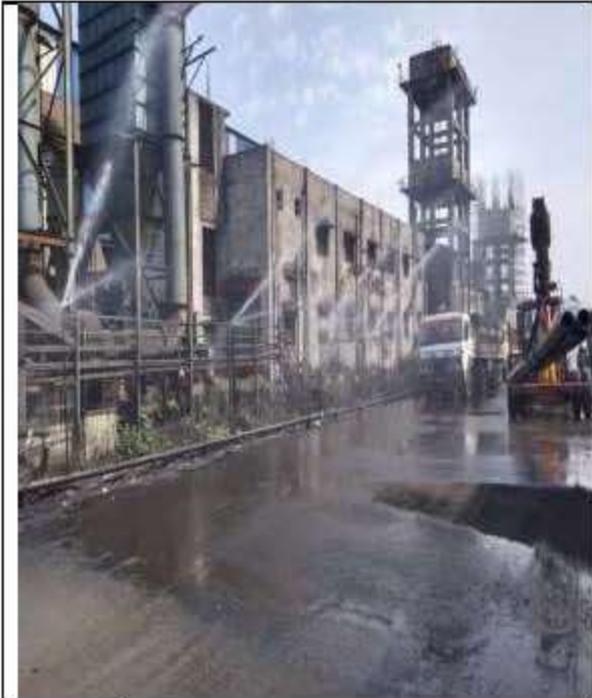
Dry Fog System in Iron Ore Feed Area



Dry Fog System in Iron Ore Screener Area



ANNEXURE AR-5
(COLLY.)



SMS culvert to 3 no Gate



Coal Hopper to Coal shed No-03



Coal shed No-03 to DRI 100 TPD towards store



PH Load out Ramp Area



Main Gate to SMS Calvert



Patches between 100 to 350 TDP DRI area

NILACHAL IRON & POWER LIMITED



CIN:U22300WV000270004513

REGD. OFFICE: 455, SADAR TRADE GATE,
454, S. P. SAHAY SQUARE ROAD, KOLKATA-700028
WEST BENGAL, INDIA
Phone : +91 33 43001071 to 3300
E-mail : nila@nips.com

W.O. No. NIPL/CR/22-23/02
19 MAY, 2022

To
AARCON
17, Road No. 6B, Ramnagar, Sonari,
Jamshedpur 831011

Attn: Mr. Rakesh Singh

Sub: W.O. for Connecting Road to Main Road at our Plant

Ref: Your Quotation No. A/Q-20B-14 dated 03/04/2022

Dear Sir,

With reference to subject matter and discussion, we are pleased to place Service Work Order for Connecting Road job at our Plant as per detail Below.

1. SCOPE OF SUPPLY

- Development of required site, number of Supervisors, Skilled, Semi-Skilled and Unskilled workmen to ensure quality and progress of work are in contractor's scope.
- Cement, Rod, Stone Chips, Insert Plate, Curb Angle, Foundation Bolt, etc all material will be supplied by NIPL.
- All tools and tackles are in contractor's scope.
- Supply of Electricity, Water will be provided by NIPL.
- Proper housekeeping of working yard is in contractor's scope.
- Safety and quality control staff is in contractor's scope.

2. COMMERCIAL TERMS AND CONDITIONS

- The Rate of the Job is as per below

Sr No.	Description	Unit	Rate
1	Earth Excavation Work	M ³	Rs. 150.00 /-
2	Levelling and Dressing	M ²	Rs. 40.00 /-
3	Boulder Soiling	M ³	Rs. 800.00 /-
4	PCC with RMC	M ³	Rs. 700.00 /-
5	RCC with RMC	M ³	Rs. 700.00 /-



Work : Ratanpur, Kendra Chand (Road, Sarakela - Bhawanpur, Jharkhand - 832402 (India)
Phone: 7091095239, 7091095130, E-mail: nilachalana@gmail.com • GSTIN : 20AAACH5426K12N

NILGHAL IRON & POWER LIMITED



CIN:U27100MH2003PLC094612

REGD. OFFICE - 403, BAGAN TRADE CUBE
104, S. P. MUKHERJEE ROAD, KOLKATA-70008
WEST BENGAL, INDIA
Phone : +91 033 4003610 to 3620
E-mail : niplpower@nilg.com

6	Shuttering	M ²	Rs. 400.00 /-
7	Reinforcement	MT	Rs. 6500.00 /-
8	Bitumen Pouring at Joints	RM	Rs. 55.00 /-
9	VDI Flooring	M ²	Rs. 115.00 /-

MAXIMUM BILLABLE AMOUNT: - Rs. 1,00,00,000 /- (Rs. ONE CRORE ONLY)

- The above mention charges are excluding of GST.
- GST: Extra as applicable.
- Running Bills have to submit on or before 5th day of month.
- Payment: Payment will be settled against submission of your final bill which is duly signed and certified by our site engineer. However on account payment will be made as per site recommendation for meeting labour payment.
- Retention: 10% retention money will be deducted from your Bill which will be released after completion of work.
- TDS: TDS will be deducted as per IT Rule. Please submit Xerox copy of PAN.

3. VALIDITY OF WORK ORDER:

- Validity of work order: - 12 months from the date of issue.

4. GENERAL TERMS AND CONDITION:

- Please take proper **SAFETY MEASURE** during work at site. We are not responsible for any type of accident and casualty arise at site for reason whatsoever
- Labour Licence & Insurance: Please submit Xerox copy of Labour Licence & Labour Insurance.
- Provident Fund: You are requested to furnish your PF registration number and show proof of P.F. deposit challan of your worker, otherwise P.F. liability will be deducted from your bill.
- Contactor will be solely responsible for the safety of the machinery, tools & tackles, spare parts or any other moveable / immoveable assets of the Company. Any loss incurred by the Company due to fault of Contactor or its workmen will be recovered from Contactor, In case of non-recovery circumstances, the Company may take suitable action against Contactor as think fit by the Management.



Works - Ratanpur, Kandra Chandi Road, Sarakola - Kharsawan, Jharkhand - 832402 (India)
Phone: 7091099225, 7091099130, E-mail: nicrulsam@gmail.com • GSTIN: 20AAABCI6408K12H



Admin Building



Gate No 03 kata

255
ANNEXURE AR-7
(COLLY.)

36



TRIPURARI ENTERPRISES Pvt.Ltd

H.O:710 Eastren Mall - Dangratoi,Ranchi-834001,Jharkhand,India
Factory Address: 21-22,phase,Aura nagar,Guntur-522002,A.P. India
Contact : 0651-3211737,+91-9835811737
Website: tripurarienterprises.com,E-mail:tripurarienterprisespvt.ltd@gmail.com

TAX-INVOICE					
Ref.No:-102/AQMS/22-23		PO No:- NIPL/22-23/03/TRIPURARI/01		Dated:-16/03/2023	
PartyName:- Nilachal Iron & Power ltd Chandil, Chowka - Kandra Rd, Ratanpur, Kandra, Jharkhand 832402			Party Ref. No:- NIPL/22-23/03/TRIPURARI/01 Date:-04/03/2023 DELIVERYADDRESS:- Nilachal Iron & Power ltd Chandil, Chowka - Kandra Rd, Ratanpur, Kandra, Jharkhand 832402		
SL.No	HSN/ Code	ItemDescription	QTY	RATE	AMOUNT
1	90271000	PM10 & PM2.5 FPI-BPM-200 USEPA CERTIFIED (BETA RAY ATTENUATION) 16 Channel data logging software, Communication Cables, data Transmission-CPCB/JSPCB, 5KVA UPS-2 with 1 hour Battery Backup-12 Make : AVO, Filter Tape, Prove pipe-8	2	22,75,500.00	45,51,000.00
Customer Scope Of Supply:-			MaterialValue		45,51,000.00
					4,09,590.00
A) Engineers/Labor Accommodation.			SGST9%		4,09,590.00
B) Electricity, Loading and Unloading.			CGST9%		53,70,180.00
C) Desktop computer with latest configuration, internet with 5 mbps speed , civil, lighting arrestor with earthing and separate earthing for analyser both side, electric connection with MCB panel.			Order Amount		53,70,180.00
			TOTAL AMOUNT		53,70,180.00
Delivery & Installation Time:- 7 working days with data connectivity.			Payment Received		49,37,197.00
Total Due Amount Four Lakh Thirty Two Thousand Nine Hundred Eighty Three Only.			Total Due Amount		4,32,983.00
			For Tripurari Enterprises Pvt. Ltd  Vikrant Shrivastava (Director)		
Tripurari Enterprises Pvt.Ltd GSTNo-20AAACT9397E1ZB			Nilachal Iron & Power ltd GST No- 20AABCN5428K1ZN		

**JHARKHAND STATE POLLUTION CONTROL BOARD**

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI-834004
Phone :- 0651-2400852, 2400851 Fax :- 0651-2400850, Website: jspcb.org

Ref. Letter No. B-484Ranchi, Dated:- 19/02/2021

From: -

Rajeev Lochan Bakshi
Member Secretary

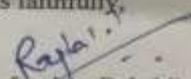
To,

Sri Vikrant Shrivastava
M/S- Tripurari Enterprises Pvt.Ltd
710, Eastern Mall, Dangratoli, Ranchi-Jharkhand

Dear vikrant,

As per your request, we are sending you confirmation regarding PM10 online data transmission on JSPCB portal. Tripurari Enterprises Pvt. Ltd (TEPL) have been doing regularly successfully online data transmission through Knowledge Lens on Jharkhand State Pollution Control Board since July 2019.

Yours faithfully,


(Rajeev Lochan Bakshi)
Member Secretary

ENVIRONMENTAL COMPLIANCE REPORT

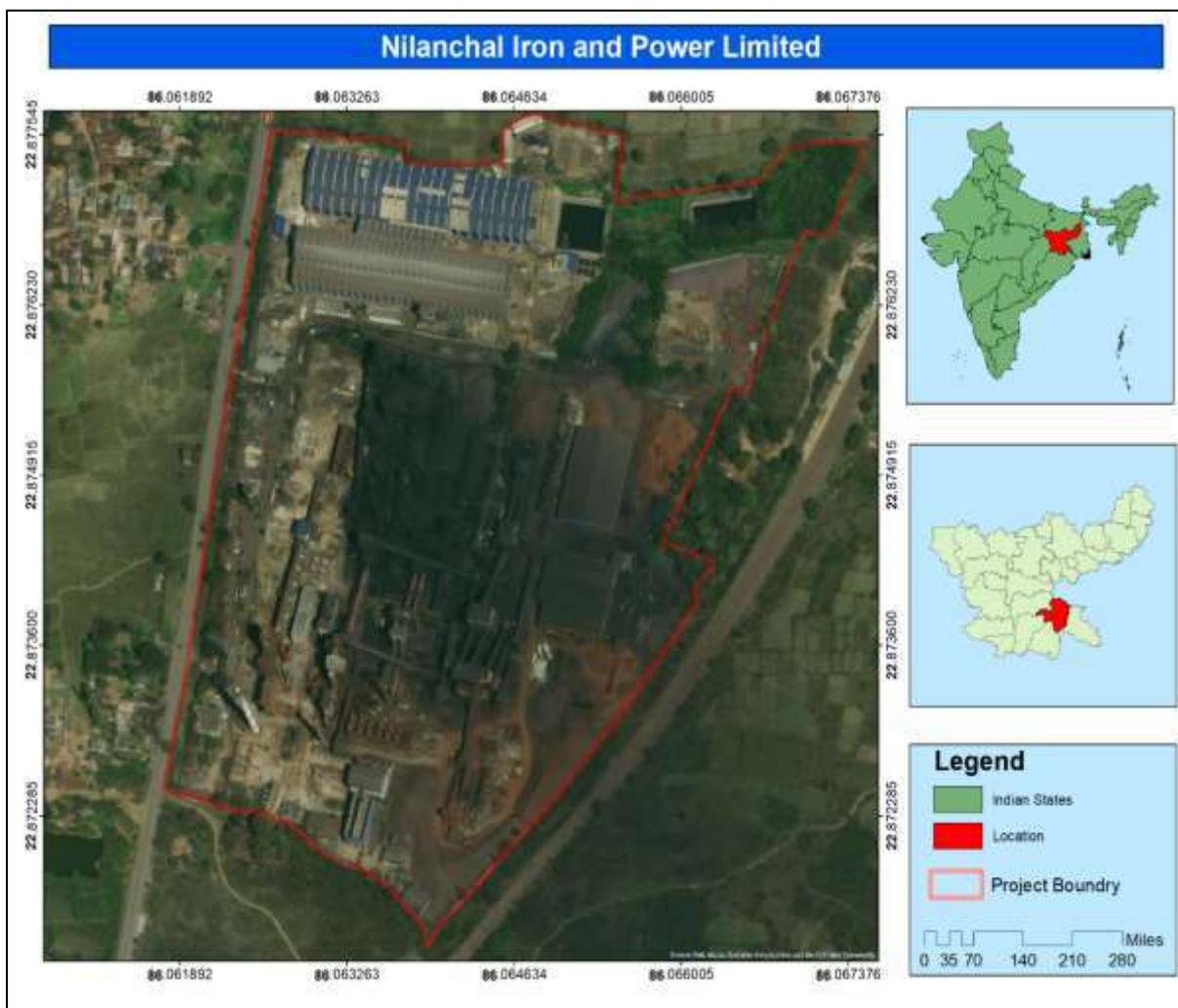
[From Period of April 2022 to September 2022]

Refer MoEF&CC File No. J-11011/662/2008-IA II (I)

Dated 24th December 2009

For

STEEL PLANT



Ratanpur-Kandra Village, Gamharia Block, District Saraikela-Kharsawan, Jharkhand

PROJECT PROPONENTS

M/s Nilachal Iron and Power Limited

5, Bentick Street, Kolkata-700001, West-Bengal



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NILACHAL IRON & POWER LIMITED

CIN-U27100WB2002PLC094612

Works : Ratanpur, Kandra Chandil Road,
Saraikela - Kharsawan, Jharkhand - 832402 (India)
Phone : 7091099239, 7091095130
E-mail : nilachaltata@gmail.com
E-mail : admin@nilachal.co.in
GSTIN : 20AABCN5428K1ZN

CERTIFICATE

This is to certify that Environmental Monitoring work has been carried out by Asia Enviro Lab for the period between April to September 2022 for Air, Stack, Fugitive, Noise, Groundwater and Surface Water in reference to your Work Order Ref. No.-NIPL/PO/2022/04/001 Dated 2nd April 2022.

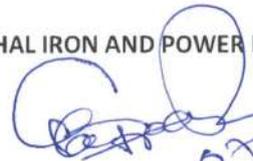


CHECKED BY



DR. BALWANT KUMAR
Manager, Environment
NILACHAL IRON AND POWER LIMITED

NILACHAL IRON AND POWER LIMITED

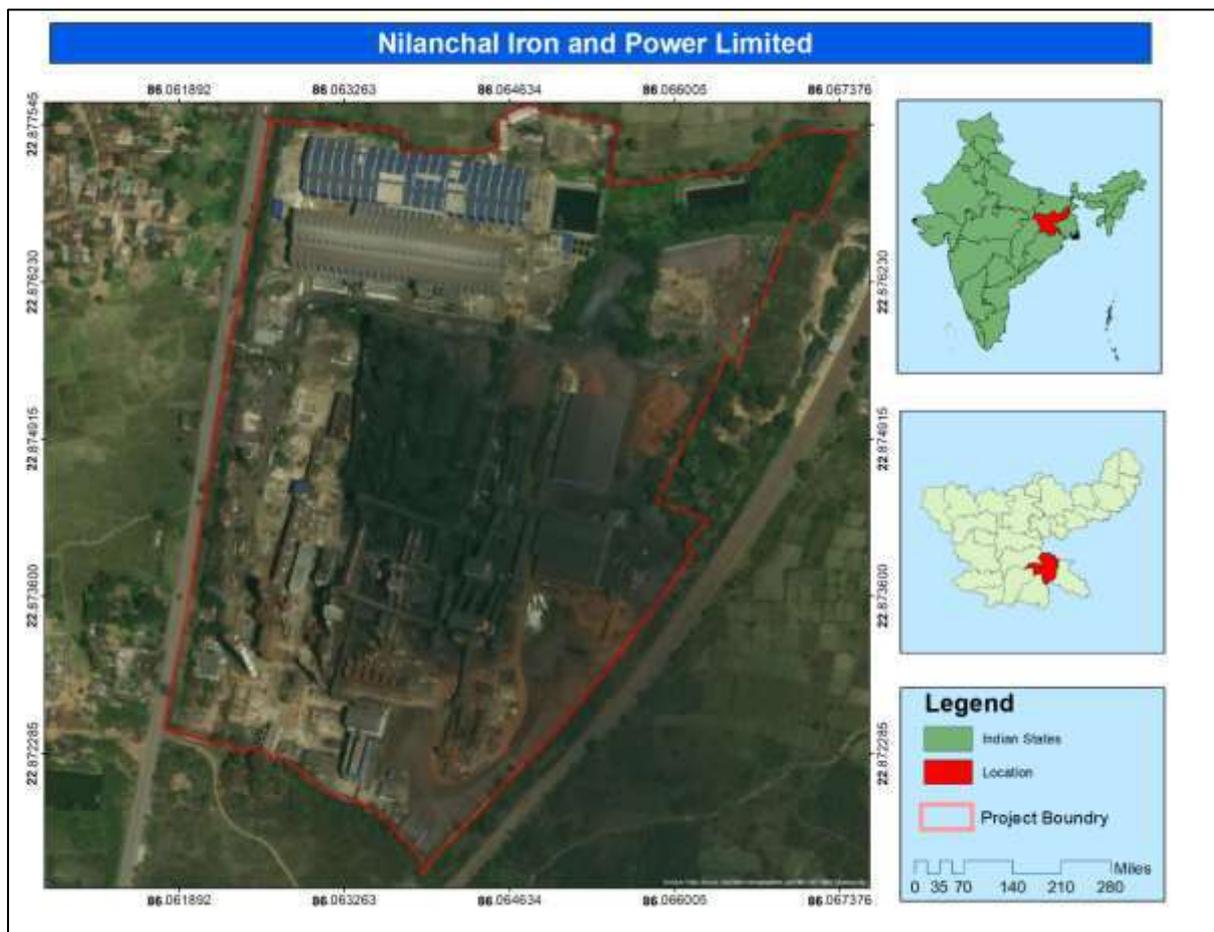

07/09/2023
Authorized Signatory


CHAPTER I

1. Introduction

The steel plant is located at Ratanpur-Kandra Village, Gamharia Block, District Saraikela-Kharsawan in the state of Jharkhand. Its geographical co-ordinates are Latitude 22°52'17.31"N to 22°53'8.52"N and longitude 86°03'50.98"E to 86°4'9.66"E with mean sea level as 170 m. (557.7 ft) **Figure 1.1.** The plant has proper road linkage for transport of materials and equipment. Kunki Railway Station of South Eastern Railway is adjacent to the site. The nearest Town is Kandra which is around 2.0 km towards South from project site. Saraikela town (District H.Q) is located at a distance of 25 km from the project site in SW direction. The site is located adjacent to Chandil-Kandra Road and Chowka-Kandra Road. NH-33 and NH-32 are located at distances of 5.06 km and 4.6 km respectively, from the plant. Jamshedpur city is located at a distance of about 16 km from the project site. State capital Ranchi is located at a distance of about 93 km from the project site. The nearest airport is Birsa Munda Airport (Ranchi Airport) which is at a distance of 90 km from the project site. West Bengal Jharkhand state border is at a distance of about 19 km from the project site. Subarnarekha River is flowing at a distance of about 3.5 kms. in North direction w.r.t the plant. Kharkai River is flowing at a distance of about 9.0 kms. in South direction w.r.t the plant.

Figure 1. 1: Location of study area



To facilitate further preparation of environment compliance report for this plant we were taken care of following key objectives which are given below;

- (i) Collection of baseline data through sampling, studies, transect walk, experiments, etc.
- (ii) Assessing baseline environmental conditions.
- (iii) NIPL intends to hire sub consultant for collection of primary data within the study area.

NIPL engaged with Asia Enviro Lab for “Environmental Monitoring for preparation of bi-annual and ecological point of view has been described following chapters: Integration assessment of these environmental commodities gives an overall perception of positive and negative impacts due to industrial & some other human activities process, if any. The study was carried out during **April 2022 to September 2023**. compliance report”, with sub-consultancy agreement with respect to Ambient Air, Noise, Water and Soil Monitoring. Based on the above consideration NIPL has developed Environmental Monitoring plan to maintain the requirement of JSPCB and MoEF&CC with respect to management of Ambient Air, Noise, Soil, and Water. The brief discussion of method of sampling and analysis, result interpretation for environmental and ecological point of view has been described following chapters: Integration assessment of these environmental commodities gives an overall perception of positive and negative impacts due to industrial & some other human activities process, if any.

1.1 Environmental Monitoring

The studies carried out during the environmental clearance process had assessed the impacts likely to the physical, ecological and socio-economic environment. Based on this assessment, a management plan to manage the impacts which could not be addressed through the project design. The environmental monitoring program has been devised with the following objectives:

- To evaluate the effectiveness of the proposed mitigation measures and the protection of the ambient environment as per prescribed/ applicable standards for the Project;
- In case of deficiencies in its effectiveness identify the need for improvements in the management plans;
- To verify compliance with statutory and community obligations; and
- To allow comparison against baseline conditions and assess the changes in environmental quality in the Project area.
- The Environment Monitoring Program also lays down the environmental aspects which should be monitored during the different project activities. It also sets out the parameters and frequency of the monitoring.

1.2. Compliance of National Regulations

1.2.1. Regulatory Compliance Standards

For carrying out the Compliance Monitoring and assessing its conformance to the regulation the standard for the Environmental Commodity following specified national and international standard used in this study which are follows;

A. Ambient Air: National Ambient Air Quality Standard (NAAQS, 2009) of the Environment Conservation Rules Ministry of Environment Forest and Climate Change.

B. Fugitive Emission: G.S.R 414(E). 2008 followed by Environmental Protection Act 1986

- C. Ambient Noise:** Ambient Air Quality Standards in respect of Noise adopted by Ministry of Environment Forest and Climate Change, 2009.
- D. Groundwater:** Indian Standard Specifications for Drinking Water. IS: 10500, regulation 2012 for essential characteristics of drinking water.
- E. Surface water:** Indian Standard Specifications for Surface Water Quality Standards (as per IS: 2296) based on the, Class A to Class E categories.
- F. Waste Water:** Environmental Protection Act 1986, Schedule VI; General Standards for Discharge of Environmental Pollutants Part-A: Effluents
- G. Soil Quality:** There are no such national standard for soil quality. Therefore, Dutch Standard: Dutch Target and Intervention Values, 2000, for soil and sediment and National Environment (Minimum Standards for Management of Soil Quality) Regulations, Uganda 2001 (S.I. No. 59 of 2001) have been used for this study.

1.3. Environmental Monitoring Requirements and Parameters

1.3.1. Site Description and Sampling Location

For locating sampling points, preliminary reconnaissance survey covering the entire study area has been carried out before the sampling. During reconnaissance survey, all necessary investigation has been carried out including existing drainage pattern, land elevation, land use pattern of the location and physiographical condition were taken into consideration. In the first step, preliminary investigation was carried out to assemble as much of the general, or background information and identified gaps, and map out the strategies for collecting the missing data.

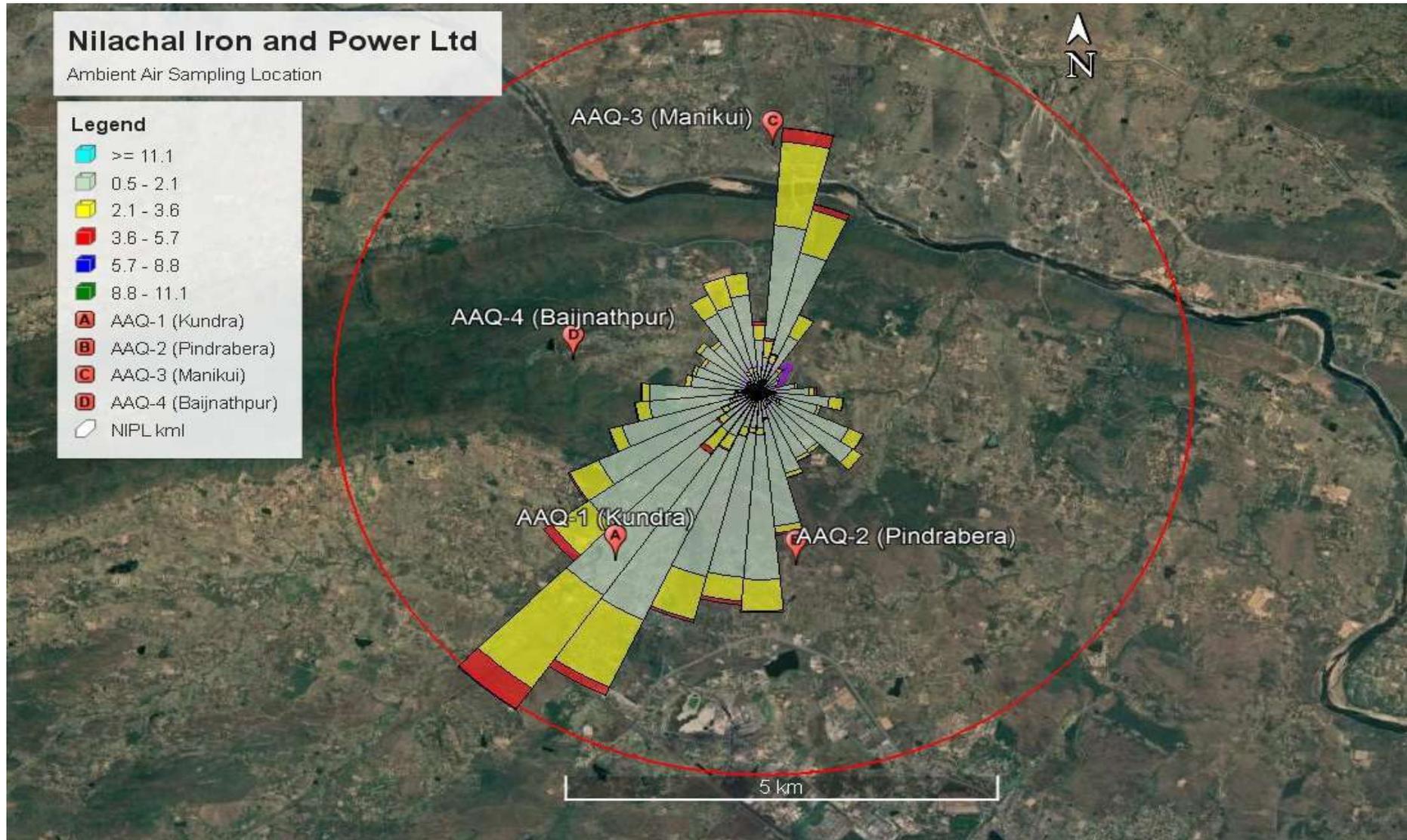
1.3.2. Ambient Air Sampling and analysis

The ambient sampling location has been carried out based on the background of the area with keep in mind of point source and other interference. Additionally, height of the sampling point has been considered based on the presence of wall and other obstruction. The selection of sampling site has been chosen based on the free-flowing air, wind direction and well mixed air. The elevation angel of nearby buildings and other obstruction has been considered during site selection. All steps have been carried under consideration of Standard Guideline for Ambient Air Quality Monitoring Program. Four location (n=04) was monitored 24 hrs by manually for ambient air quality estimation in the month of April 2022 to September 2022, which details are given in the **Table 1.1 and Figure 1.2**

Table 1. 1: Details of Ambient air monitoring location & their geographical coordinates

Ambient Air Monitoring Locations					
Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)	Class as per CPCB Guideline NAAQS, 2009
Kundra	AAQ-1	SW at 2.75 Km from Plant	22°51'16.66"N	86° 2'51.24"E	Commercial
Pindrabera	AAQ-2	SE at 2.30 Km from Plant	22°51'14.50"N	86° 4'4.80"E	Residential
Manikui	AAQ-3	N at 3.50 Km from Plant	22°54'12.67"N	86° 3'56.02"E	Residential
Bajjnathpur	AAQ-4	W at 2.30 Km from Plant	22°52'41.40"N	86° 2'33.88"E	Silent

Figure 1.2: Ambient Air sampling location



1.3.3. Fugitive Emission Sampling

For the estimation of fugitive emission sources were identified in the steel manufacturing plants through collection of preliminary information through questionnaire, survey and observation. The various indicative areas like storage areas or raw material and finished products, coal, processing dust etc, transfer operation, loading and unloading operations, vehicular movements on paved roads etc) were targeted to identify the potential source of emission. Based on the survey and nature of work zone four important location were targeted for fugitive emission sampling which geographical details area given in the **Table 1.2 and Figure 1.3.**

Table 1.2: Details of Fugitive emission monitoring location

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
Coal Yard Area	FEQ-1	10 m from source	22°51'16.66"N	86° 2'51.24"E
Power Plant	FEQ-2	10 m from source	22°51'14.50"N	86° 4'4.80"E
Gate No 3	FEQ-3	10 m from source	22°54'12.67"N	86° 3'56.02"E
DRI	FEQ-4	10 m from source	22°52'41.40"N	86° 2'33.88"E

Figure 1.3: Fugitive Emission Sampling Location



A well-designed monitoring program was carried out to assess the status of ambient air quality in the project area. The parameters studied were Particulate Matter (PM₁₀& PM_{2.5}), Sulphur Dioxide (SO₂), Nitrogen Dioxides (NO₂), Carbon monoxide (CO), and VOC. The 24 hrs monitoring have been carried out to covering above mentioned parameters. The monitoring was done by using Respirable Dust Sampler (RDS) and Fine Dust Sampler (FDS). The objective was to assess the existing level of air pollutants. In regard to the techniques for

collection of samples of particulate matter (PM₁₀ & PM_{2.5}) the “Respirable Dust Sampler (RDS) Envirotech Model APM 860 and “Fine Dust Sampler (FDS)” Envirotech Model APM 154 were used for air monitoring.

The dust particulate matter was collected on filter paper (size GF/A20.3x25.4 cm) and the gaseous pollutants were collected simultaneously by a known volume of air through a number of bubblers of different flow rate through appropriate solution for absorbing different gases. The principle involved in Particulate Matter (PM) sampling method is that the particles are filtered from known volume of an air sample by a suction apparatus and the particle are deposited on a filter paper. Generally the gaseous pollutants in air are made to react with liquid absorbing media at atmospheric temperature and pressure when air is bubbled through the absorbing solution in the impinger. The analyzed results for different pollutants were compared as prescribed by NAAQS (2009) which details given in **Table 1.3**.

Table 1. 3: Seventh Amendment Rules, 2009, National Ambient Air Quality Standards

Sl. No.	Pollutants	Time Weighted Average	Concentration in Ambient Air		Methods of Measurement
			Industrial, Residential, Rural & Other Areas	Ecologically Sensitive Area	
1.	Sulphur Dioxide (SO ₂), µg/m ³	Annual*	50	20	-Improved West & Gaeke
		24-hours**	80	80	-Ultraviolet Fluorescence
2.	Nitrogen Dioxide (NO ₂), µg/m ³	Annual*	40	30	-Modified Jacob & Hochheiser
		24-hours**	80	80	-Chemiluminescence
3.	Particulate Matter PM ₁₀ , µg/m ³	Annual*	60	60	-Gravimetric -TOEM
		24-hours**	100	100	-Beta attenuation
4.	Particulate Matter PM _{2.5} µg/m ³	Annual*	40	40	-Gravimetric-TOEM
		24-hours**	60	60	-Beta attenuation
5.	Carbon Monoxide (CO), mg/m ³	8-hours*	02	02	-NDIR Spectroscopy
		1-hour**	04	04	
6.	Ozone (O ₃) µg/m	8-hours*	100	100	UV Photometric
		1-hour**	180	180	
7.	Lead (Pb) µg/m ³	Annual*	0.5	0.5	ASS / ICP method
		24-hours**	1.0	1.0	
8.	Ammonia (NH ₃) µg/m ³	Annual*	100	100	Indophenol blue method
		24-hours**	400	400	
9.	Benzene (C ₆ H ₆) µg/m	Annual*	5	5	Gas chromatography
10	Benzo (a) Pyrene (BaP) –ng/m ³	Annual*	1	1	Gas chromatography
11.	Arsenic (As) ng/m ³	Annual*	6	6	ASS / ICP method
12.	Nickel (Ni) ng/m	Annual*	20	20	ASS / ICP method

A. Particulate Matter (PM₁₀)

The sampling of ambient air for evaluating PM₁₀ levels were performed with a RDS Sampler fitted with a cyclone separator. Air exiting the separator is drawn at a measured rate through pre-weighed glass fiber filter sheets of 20 cm x 25 cm sizes. The concentration of PM₁₀ were

computed from the average air flow rate, sampling period and the mass of particulate matter collected over the filter surface.

$$[PM_{10} (\mu\text{g}/\text{m}^3) = (\text{Final weight of filter paper} - \text{initial weight of filter paper}) / \text{volume of air}]$$

B. Particulate Matter (PM_{2.5})

PM_{2.5} is determined as per USEPA (United State Environment Protection Agency) guidelines with the help of Fine Dust Sampler (FDS). Ambient air with an average flow rate of 16.67 LPM is allowed to pass through Louvered inlet and WINS Impactor assembly having a 37mm dia. filter paper. Particulate matter of size <2.5 microns is deposited on 46.2mm dia. PTFE filter. The difference of final weight and initial weight of filter paper gives the weight of particulate matter of size <2.5 microns. The concentration of PM_{2.5} is computed as the weight of dust deposited on the filter divided by volume of air sampled.

$$[PM_{2.5} (\mu\text{g}/\text{m}^3) = (\text{Final weight of filter paper} - \text{initial weight of filter paper}) / \text{volume of air}]$$

C. Sulphur Dioxide (SO₂)

The sampling of ambient air for evaluating the gaseous pollutants were performed with a Multigas Sampler, using the vacuum created by the FDS Sampler for drawing the air samples through the impingers. For SO₂, air was drawn at a measured and controlled rate of 400 to 500 ml/min & passed through a solution of potassium tetrachloromercurate (TCM). After sampling, the absorbing reagent was treated with dilute solutions of sulfamic acid, formaldehyde and para-rosaniline hydrochloride. The absorbance of the intensely coloured para-rosaniline methyl sulphonic acid was measured at the wavelength of 560 nm using spectrophotometer and the amount of SO₂ in the sample was computed. The ambient SO₂ concentrations were computed from the amount of SO₂ collected and the volume of air sampled.

$$[SO_2 (\mu\text{g}/\text{m}^3) = (A - A_0) \times 1000 \times B \times D / V]$$

Where, A = Sample Absorbance, A₀ = Reagent blank Absorbance, B = Calibration factor (μg/absorbance), D = Volume of absorbance solution in impinger during monitoring / volume of absorbing solution taken for analysis and V = Volume of Air Sample in liters.

D. Oxides of Nitrogen

Air was drawn at a measured and controlled rate of about 200 ml/minute through an orifice-tipped impinger containing solutions of sodium hydroxide and sodium arsenite. After completion of the sampling, an aliquot of the used absorbing solution was treated with solutions of H₂O₂, sulphanilamide and NEDA. The nitrite ion present in the impinger was calculated from the absorbance of the resulting solution measured at 540 nm using spectrophotometer. The ambient NO_x concentrations were computed from the total nitrite ion present in the impingers, overall efficiency of the impinger and the procedure, and the volume of air sampled.

$$[NO_x (\mu\text{g}/\text{m}^3) = (A - A_0) \times 1000 \times B \times D / 0.82V]$$

Where, A = Sample Absorbance, A₀ = Reagent blank Absorbance, B = Calibration factor (μg/absorbance), D = Volume of absorbance solution in impinger during monitoring / volume of absorbing solution taken for analysis and V = Volume of Air Sample in liters.

E. Carbon Monoxide

Rubber Bladder and Aspirators have been used to collect the 8 hourly samples for carbon monoxide. The CO levels were analysed through NDIR Spectroscopy method.

1.3.4. Ambient Noise Level

During the construction or any machinery activities induce noise level in the ambient environment e.g. heavy earth, shipyard, moving machinery, compressors, welding machine, small generators and other activities. In addition, there would be movement of vehicles for construction activities which would also add to the noise levels. Noise monitoring was carried out at four locations and the noise levels were monitored using a hand hold instrument. The noise level was measured for four locations (n=04) by sound level meter LUTRON, SL-4001-Q627552 & LUTRON, SL-4033-Q638688 (digital Instrument) which details has been incorporated in **Table 1.4 and Figure 1.4.**

Table 1.4: Noise Monitoring Location

Ambient Noise Monitoring Locations					
Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)	Class as per CPCB Guideline NAAQS, 2009
Kundra	ANQ-1	SW at 2.75 Km from Plant	22°51'16.66"N	86° 2'51.24"E	Commercial
Pindraber	ANQ-2	SE at 2.30 Km from Plant	22°51'14.50"N	86° 4'4.80"E	Residential
Manikui	ANQ-3	N at 3.50 Km from Plant	22°54'12.67"N	86° 3'56.02"E	Residential
Bajnathpur	ANQ-4	W at 2.30 Km from Plant	22°52'41.40"N	86° 2'33.88"E	Silent

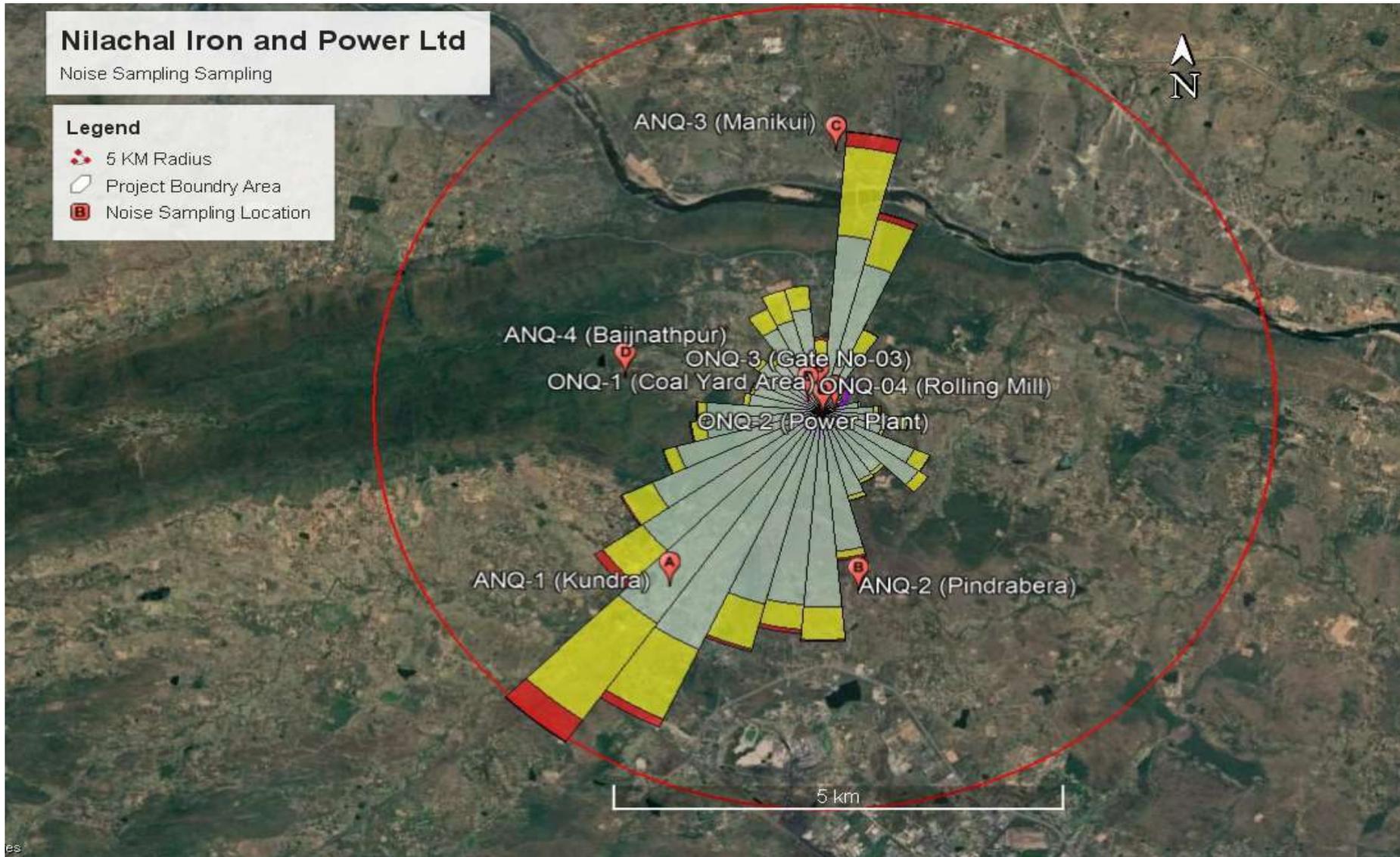
Furthermore, for detailed study of the occupational noise level distribution at plant, different compartments were studied which details are given in the **Table 1.5 and Figure 1.4** for noise management and noise safety at work zone to daily consideration during working time in this area.

Table 1.5: Occupational noise monitoring location with their geographical coordinates

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
Coal Yard Area	ONQ-1	10 m from source	22°51'16.66"N	86° 2'51.24"E
Power Plant	ONQ-2	10 m from source	22°51'14.50"N	86° 4'4.80"E
Gate No 3	ONQ-3	10 m from source	22°54'12.67"N	86° 3'56.02"E
Rolling Mill	ONQ-4	10 m from source	22°52'41.40"N	86° 2'33.88"E

The calibrated and charged sound level meter is adjusted for slow time response. The noise level was measured at different sites for 24 hrs continuously and maximum and minimum level of noise was recorded for the particular site and then average was calculated which gave the final readings. Readings were taken in each division of north, south, east and west around each source and at various distances and the maximum minimum for particular hours were recorded.

Figure 1.4: Images of Noise monitoring location



A. The Sensor or Microphone

The sensor is a high precision electrode condenser microphone, which must be protected from physical abuse, dirt, oil, water or ingress of any such substance.

B. The Range Selector

These switches can be used for selecting the relevant range of the sound level.

C. Methodology

The calibrated and charged sound level meter is adjusted for slow time response. The noise level was measured at different sites for 24 hrs continuously and maximum and minimum level of noise was recorded for the particular site and then average was calculated which gave the final readings. Readings were taken in each division of north, south, east and west around each source and at various distances and the maximum minimum for particular hours were recorded. The obtained result of the noise will be compared with the Standards for Noise, adopted by MoEF&CC, 2009 which details are given the **Table 1.6**.

Table 1.6: Indian Standards for Noise adopted by MoEFCC

Location Category	Standards determined at dB(A) Leq unit	
	Day	Night
Time Interval (24 Hr)		
Industrial	75	70
Commercial	65	55
Residential	55	45
Silence zone	50	40

*Daytime is reckoned in between 6 A.M and 10 P.M.

*Night-time is reckoned in between 10 P.M. and 6 A.M.

1.3.5. Water Sampling and analysis

Reviewing the projected area and background information reading water, sediment and soil characteristics, and choose suitable analytical and sampling techniques for testing under prevailing geographical conditions. Evaluate the details scope of study which includes physicochemical parameters, biochemical parameters, Major ions, metals, metalloids and other essential micro-nutrients in water soil and sediment commodity. Planning for Execution including identification for manpower, checking of Instrument for Sampling, move to field with all instruments and identify the field location as per schedule. Collecting the necessary secondary data to identify regional geology, population, climatic condition for populating the chosen techniques. Following techniques will be used during sampling which are given below;

- Initially, water, samples will be taken from projected location as per given by customer based on the sampling method as suggested by American Public Health Association (APHA) and United State Environmental Protection Agency (USEPA) respectively.
- The physical parameters will be measured at the sampling site itself since these are very sensitive to change after sampling.
- Appropriate collection of samples and mixing of the composite sample and its proper preservation, labeling and storage will be carried out carefully during sampling time.
- To avoid mixing of samples and for accurate record keeping, a label with date time, name of sampling point and their coordinates has been attached to each sample bag during sampling time.
- All collected water samples were transported in laboratory after preservation as per standard procedures described by APHA.

Sufficient quantity of water samples was filtered and acidified by adding 2-3 drops of HNO₃ for preservation for further heavy metals analysis in laboratory. Five Surface water (n=05) and five (n=05) groundwater sampling sites have been chosen for the investigation based on the physiographical condition **Figure 1.5**. The selection of sites was done considering the location of different project components, junction of streams course, spots of high-water velocity and some of the stagnated pools along with the areas having human interference. Both sites were targeted based on availability of human activities. The details of the sampling sites for Surface water and groundwater with their geographical coordinates are shown in the **Table 1.7** and **Figure 1.5**.

Table 1. 7: Geographical details of water quality monitoring location

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
Subarnarekha River (Upstream)	SW-1	N at 3.50 km from Plant	22°53'52.63"N	86° 3'59.84"E
Subarnarekha River (Downstream)	SW-2	6 km from Plant	22°53'6.04"N	86° 6'38.17"E
RHW Pond	SW-3	within Plant	22°52'36.85"N	86° 3'58.89"E
Raghunathpur Village Pond	SW-4	300-meter form Plant	22°52'28.73"N	86° 3'32.59"E
Kandra Village Pond	SW-5	350-meter from plant	22°52'15.30"N	86° 3'31.89"E
Admin building Drinking water	GW-1	within Plant	22°52'22.82"N	86° 3'43.56"E
Worker Shed Drinking water	GW-2	within Plant	22°52'39.02"N	86° 3'52.69"E
Raghunathpur Village groundwater	GW-3	450-meter from plant	22°52'35.49"N	86° 3'29.69"E
Kandra Village Groundwater	GW-4	300-meter from plant	22°52'20.34"N	86° 3'32.10"E
Raimara Village Groundwater	GW-5	850-meter from plant	22°51'53.55"N	86° 4'7.57"E

The study includes the various baseline parameters of water quality. Integration of water quality parameters give an overall perception of positive and negative impacts due to agriculture, industrial and some other human activities, if any. The collection of samples for water sample, different methods and techniques were applied separately based on the international standards method like American Public Health Association (APHA, 2005). Samples for chemical analysis were collected in polyethylene containers. Samples collected for metal content were acidified with 1 ml. HNO₃. Samples for bacteriological analysis were collected in sterilized glass bottles. Selected physico-chemical parameters have been analyzed at site laboratory for projecting the status of existing water quality Data on existing aquatic environmental conditions in and around proposed project has been generated as per Biological characteristics of water. Since River and Pond water is primarily considers as surface water, so, surface water standards suggested by Indian Standard *Specifications for Surface Water Quality Standards* (as per IS: 2296) based on the, Class A to Class E categories was used in this study **Table 1.8**. Similarly, for the groundwater, Indian Standard *Specifications for Drinking Water. IS: 10500, regulation 2012* for essential characteristics of drinking water was used in this study **Table 1.9**.

Figure 1.5: Groundwater & Surface Water Monitoring Location

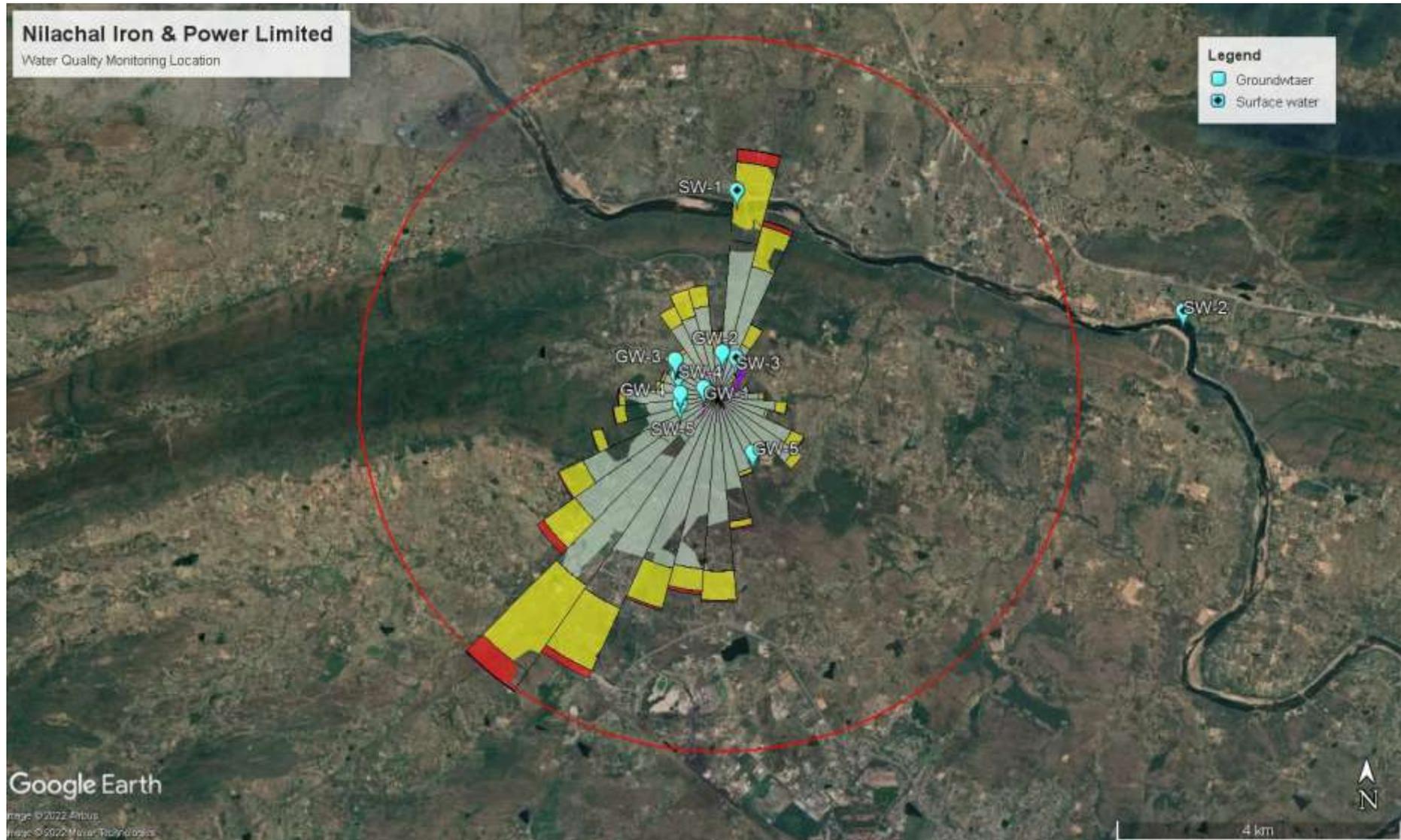


Table 1.8: Surface water quality criteria based on the IS: 2296

S.N	List of Parameters	Class-A	Class-B	Class-C	Class-D	Class-E	Method of Estimation
I	Physicochemical Parameters						
1	Colour	10	300	300			APHA (23rd Edition) 2120B 2017
2	pH value	8.5	8.5	8.5	8.5	8.5	APHA(23rd Edition) 4500-H-B
3	Conductivity	-	-	-	1000	2250	APHA (23rd Edition) 2510B
4	Total Dissolved Solids (as TDS)	500	-	1500		2100	
5	DO	6	5	4	4	-	APHA 22nd Edtn 2012, 4500-O-C
II	Chemical Parameters						
6	Chloride (as Cl)	250	-	600	-	600	APHA (23rd Edition)4500-Cl B 2017
7	Fluoride (as F)	1.5	1.5	1.5	-	-	APHA (23rd Edition)4500 - F C/D, 2017
8	Iron (as Fe)	0.3	-	50	-	-	APHA (23rd Edition)3500 Fe B 2017
9	Nitrate (as NO ₃)	20		50	-	-	APHA (23rd Edition) 4500- NO ₃ -E, 2017
10	Sulphate (as SO ₄)	400	-	400	-	1000	APHA (23rd Edition) 4500-SO ₄ E 2017
11	Lead (as Pb)	0.1	-	0.1	-	-	APHA (23rd Edition)3120B 2017
12	Arsenic(as As)	0.05	0.2	0.2	-	-	APHA (23rd Edition)3120B 2017)
13	Biochemical Oxygen Demand (as BOD)	2	3	3	-	-	APHA (23rd Edition) 5210B 2017
14	Chemical Oxygen Demand (COD)	-	-	-	-	-	APHA (23rd Edition) 5220B, 2017
15	Oil and Grease	-	-	0.1	0.1		APHA (23rd Edition) 5220B, 2017

Source: Surface Water Quality Standards (as per IS: 2296) based on the, Class A to Class E

Table 1.9: Groundwater quality standard based on the IS: 10500, regulation 2012

S.N	List of Parameter	Desirable limit	Permissible limit	Method of Estimation
1	pH value	6.5-8.5	6.5-8.5	APHA(23rd Edition) 4500-H-B
2	Electrical conductivity	---	---	APHA (23rd Edition) 2510B
3	Total Dissolved Solids (as TDS)	500	2000	APHA 23ND EDITION, 2540 C
4	Chloride (as Cl)	250	1000	APHA (23rd Edition)4500-Cl B 2017
5	Fluoride (as F)	1	1.5	APHA (23rd Edition)4500 - F C/D, 2017
6	Nitrate (as NO ₃)	45	45	APHA (23rd Edition) 4500- NO ₃ -E, 2017
7	Sulphate (as SO ₄)	200	400	APHA (23rd Edition) 4500-SO ₄ E 2017
8	Total Hardness (as CaCO ₃)	200	600	APHA (23rd Edition) 2340 C 2017
9	Total Iron (as Fe)	---	0.3	APHA 22nd Edtn-2012, 2540E
10	Copper (as Cu)	0.05	1.5	APHA (23rd Edition)3120B 2017 (ICP OES)
11	Cadmium (as Cd)	0.003	0.003	APHA (23rd Edition)3120B 2017
12	Lead (as Pb)	0.01	0.01	APHA (23rd Edition)3120B 2017
13	Mercury (as Hg)	0.001	0.001	IS 3025(Part 48)-1994; Rffm:2014
14	Total Chromium (as Cr)	0.05	0.05	APHA (23rd Edition)3111 D 2017 (AAS Flame)
15	Arsenic(as As)	0.01	0.05	APHA (23rd Edition)3120B 2017 (ICP OES)

Source: Indian Standard Specifications for Drinking Water. IS: 10500, regulation 2012 for essential characteristics of drinking water.

1.3.6 STP effluent discharge outlet water quality

To maintain the environmental and ecological condition, Nilach Iron and Power Limited Site has installed the sewage treatment plant in the ship for waste water treatment based on the national and international regulatory standard. The aim of the treatment plant to reduce the contaminants of all wastes which generated by daily anthropogenic activities on the ship based on the recommended standard. In this system, physical, chemical and biological process is used to remove the contaminants to produce treated effluent that should be safe enough for release into the environment. Mechanically, all sewage collected into the collection tank with certain retention time after then all waste bypass into bio-accumulation tank to breakdown the organic wastes from the effluent. Furthermore, after over the retention period again bio treated effluent transfer in the chemical dosing tank to destroy the

bacteriological colonies. The final treated effluent discharge into the water bodies. The flow diagram of the treatment plant is given **Figure 1.6**.

Since the waste water is reuse into the plant after treating through sewage treatment plant. Therefore, it is necessary to evaluate the quality of treated effluents before use it into the plant. In this study, based on the above consideration the standard for key parameters like Temperature, TSS, Chloride, pH, BOD5, COD, Oil and Grease, Phenols, Sulphide, Heavy Metals, Total Coliform has been compared by Environment Protection Act (EPA, 2002), General Notice No.44.of 2003, regulation 4. The standard limits for the selected parameters are listed into the below **Table 1.10**.

Figure 1. 6: Systematic Diagram of Sewage Treatment Plant

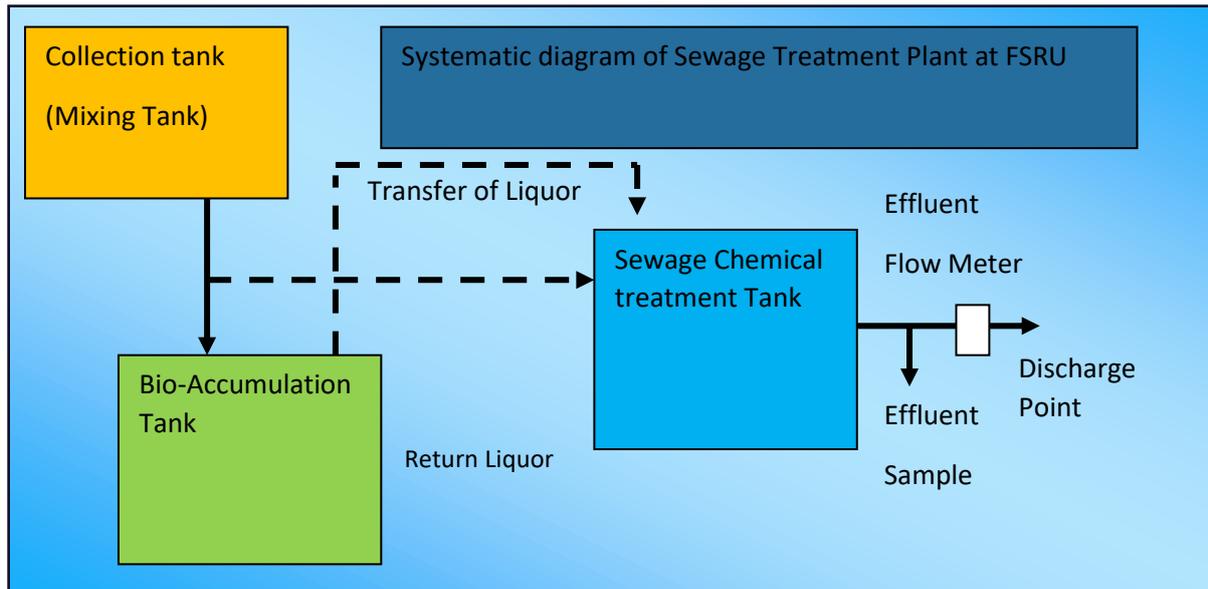


Table 1.10: Standard limits for the selected parameters and their method of analysis

Parameters	Unit	EPA	Method
Temperature		400	APHA(23rd Edition)
Potential of Hydrogen	None	6-8.5	IS 2720 (Part 26)-1987;Rffm:2011
Total Suspended Solid (as TSS)	mg/l	100	APHA(23rd Edition)2540D
Phenol	mg/l	1	APHA(23rd Edition)
Cyanide	mg/l	0.2	APHA(23rd Edition)
Biochemical Oxygen Demand	mg/l	30	APHA (23rd Edition) 5210B 2017
Chemical Oxygen Demand	mg/l	250	APHA (23rd Edition) 5220B, 2017

Environment Protection Act (EPA, 2002), General Notice No.44.of 2003, regulation 4.

For the treated waste water sampling the, sterilized bottles were used based the physical, chemical and biological parameters followed by international standards method like American Public Health Association (APHA, 2005). Waste water quality sampling was carried out at one outlet at the plant through which the effluent water is disposed of to assess for the future effects on the quality of the marine water. The parameters monitored, rational for selection of the sampling is presented in **Table 1.11**.

Table 1.11: Geographical details of waste water quality monitoring location

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
STP-Outlet	WW-1	Within Plant	22°52'28.74"N	86° 3'51.99"E

1.3.7. Storm-Water Drainage Quality

There is daily routine for the floor wash at plant in contest of better hygiene Management. In this process water might get interact with dirt, emulsified oil or any organic compound from the surface washed area. Similarly, rainwater that flows over outside surfaces of the shed is directly drained into storm-water drains. Therefore, for better understating we have collected the wash water for estimation of oil & Grease and to find out the status of water quality before discharge in the fresh water bodies **Table 1.12.**

Table 1. 12: Strom Water Drainage Quality

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
Wash water from the drain	SWD-1	Within Plant	22°52'28.74"N	86° 3'51.99"E

1.3.8 Soil Quality

Considering the topography, slope, vegetation, land type, drainage condition and soil colour suitable sampling technique was applied in each site.

- For dry or moist soil, sampling was done by either using auger or opens a V-shaped pit in the topsoil by using spade.
- Topsoil sample was collected at 15 -20 cm depths from the surface. In case of plough pan soil sample was collected at 10-15 cm depth from surface.
- Each location 5 to 10 simple sample was collected. Then the entire sample of each site was mixed thoroughly in a plastic sheet to have a composite sample. Then remove the grasses, roots, stubbles or nodules etc properly.
- For moist soil sample, the simple samples of each site were put together levelling with suitable ID number and information and bring to the laboratory for air drying at room temperature.
- For the sampling, 1 Kg cleaned polyethylene bags for soil were used and transferred to laboratory as per United States Environmental Protection Agency (US EPA, 1992) guidelines.
- To avoid mixing of samples and for accurate record keeping, a label with date time, name of sampling point and their coordinates has been attached to each sample bag during sampling time.

The construction of the pipeline and the other mechanical activities shall result in disturbance of the soil. The disturbance would be temporary in nature but can high in waste material handling area. To assess the impacts the soil from waste material area and outside plant analysed at two locations which are presented in **Table 1.13**

Table 1. 13: Geographical details of soil quality monitoring location

Monitoring Location	Location Code	Distance/ Direction	Latitude (deg., min, sec.)	Longitude (deg., min, sec.)
Soil From outside plant	SQ-1	Outside plant	22°52'28.03"N	86° 3'38.50"E
Soil From Waste material handling Area	SQ2	Within Plant	22°52'31.73"N	86° 3'49.37"E

There is no such national standard for soil quality. Therefore, *Dutch Standard: Dutch Target and Intervention Values, 2000, for soil and sediment*

2. Result & Discussion

2.1 Air quality

2.2.1 Ambient Air Quality

In this study, for the estimation of particulate load of PM₁₀, PM_{2.5} and gaseous compound like SO_x, NO_x, CO, O₃, Metals and Hydro Carbon were studied in view of understand the baseline concentration of air quality to establish the management plan against this project. For this, eleven sites were chosen based on the land use characteristic of the area under consideration of industrial, commercial residential and mixed zone area to gather the voluminous air quality into information for the proposed project. Analysed result of the monitored site have been tabulated with descriptive analysis and incorporated in the **Table 2.1**

Table 2.1: Ambient Air Quality of the study area

S.N	Date of Sampling	PM ₁₀	PM _{2.5}	SO _x	NO _x	O ₃	NH ₃	Pb	As	Ni	C ₂ H ₆	BAP	CO
	Unit	µg/m ³											mg/m ³
AAQ-1	23.04.2022	93.4	57.7	15.1	34.4	27.6	11.3	ND	ND	ND	ND	ND	0.85
	20.05.2022	90.54	56.7	14.1	32.8	26.8	12.3	ND	ND	ND	ND	ND	0.86
	21.06.2022	91.55	56.1	13.7	31.8	26.4	12.1	ND	ND	ND	ND	ND	0.88
	18.07.2022	89.13	55.7	12.6	29.5	24.3	13.1	ND	ND	ND	ND	ND	0.76
	22.08.2022	88.12	50.6	10.4	23.5	24.5	10.1	ND	ND	ND	ND	ND	0.88
	23.09.2022	87.13	48.4	12.2	19.5	21.5	11.8	ND	ND	ND	ND	ND	0.89
AAQ-2	23.04.2022	94.78	53.6	16.1	35.4	27.7	12.7	ND	ND	ND	ND	ND	0.76
	20.05.2022	95.81	55.4	15.3	31.3	27.8	11.5	ND	ND	ND	ND	ND	0.75
	21.06.2022	97.82	55.2	14.2	34.2	26.9	12.3	ND	ND	ND	ND	ND	0.85
	18.07.2022	96.21	54.1	13.9	32.1	27.6	11.1	ND	ND	ND	ND	ND	0.71
	22.08.2022	94.21	51.1	11.9	29.1	25.6	10.1	ND	ND	ND	ND	ND	0.98
	23.09.2022	91.20	49.1	10.9	28.1	22.6	11.1	ND	ND	ND	ND	ND	1.08
AAQ-3	23.04.2022	90.54	47.4	12.1	33.3	26.4	11.6	ND	ND	ND	ND	ND	0.86
	20.05.2022	89.42	46.5	12.6	34.2	26.2	13.1	ND	ND	ND	ND	ND	0.82
	21.06.2022	91.43	47.5	18.6	32.2	24.2	13.4	ND	ND	ND	ND	ND	0.89
	18.07.2022	90.21	46.4	16.3	31.1	25.1	34.4	ND	ND	ND	ND	ND	0.84
	22.08.2022	84.21	36.4	12.3	29.1	23.2	13.6	ND	ND	ND	ND	ND	0.97
	23.09.2022	86.22	36.8	12.9	27.1	20.2	11.4	ND	ND	ND	ND	ND	1.14
AAQ-4	23.04.2022	93.9	51.3	12.6	32.1	29.4	11.6	ND	ND	ND	ND	ND	0.62
	20.05.2022	92.8	50.6	11.7	30.9	28.6	10.4	ND	ND	ND	ND	ND	0.76
	21.06.2022	92.9	49.3	13.6	32.0	29.0	11.4	ND	ND	ND	ND	ND	0.96
	18.07.2022	90.7	48.3	14.6	31.6	28.4	11.8	ND	ND	ND	ND	ND	1.02
	22.08.2022	86.9	45.3	13.6	28.4	23.3	11.6	ND	ND	ND	ND	ND	1.32
	23.09.2022	88.4	46.2	14.5	26.3	21.8	12.7	ND	ND	ND	ND	ND	1.22
Descriptive Statistic	Min	84.21	36.40	10.40	19.50	20.20	10.10	ND	ND	ND	ND	ND	0.62
	Max	97.82	57.70	18.60	35.40	29.40	34.40	ND	ND	ND	ND	ND	1.32
	Mean	91.15	49.82	13.58	30.42	25.63	12.77	ND	ND	ND	ND	ND	0.90
	SD	3.33	5.41	1.82	3.58	2.50	4.61	ND	ND	ND	ND	ND	0.16

Standards: PM₁₀-100, PM_{2.5}-60, SO₂-80, NO₂-80, NH₃-400, O₃-100, Pb -1.0, C₆H₆-5.0, (Units: micro gram/meter³), As - 6.0, B(a)P - 1.0, Ni - 20.0 (units - Nano gram/meter³), CO - 2.0 mg/m

Particulate load (PM₁₀ and PM_{2.5})

In the study area, particulate load was found in moderated concentration but well within the limit as per ECR 1997 guideline for 24 Hrs. monitoring. Descriptive statistic shows that the particulate load viz. PM₁₀ was varied from 84.2 to 97.82 µg/m³ with means value of 91.15 µg/m³. Similarly, standard deviation of the studied sample shows that the air quality of the study area having wide variation with one to another. Such observation was noted mainly due to different land use pattern of the location. In the spatial view, elevated concentration of particulate was noted at AAQ-2 Pindrabera area and location is densely populated with wide industrial complex like iron industry and crushing industry. In addition, the area having high traffic congestion with narrow road. All these observations indicated that the elevated level of the particulate load which mainly due to traffic congestion, and anthropogenic activities from the area which contribute additional amount of particulate in the regional atmosphere

Figure 2.1.

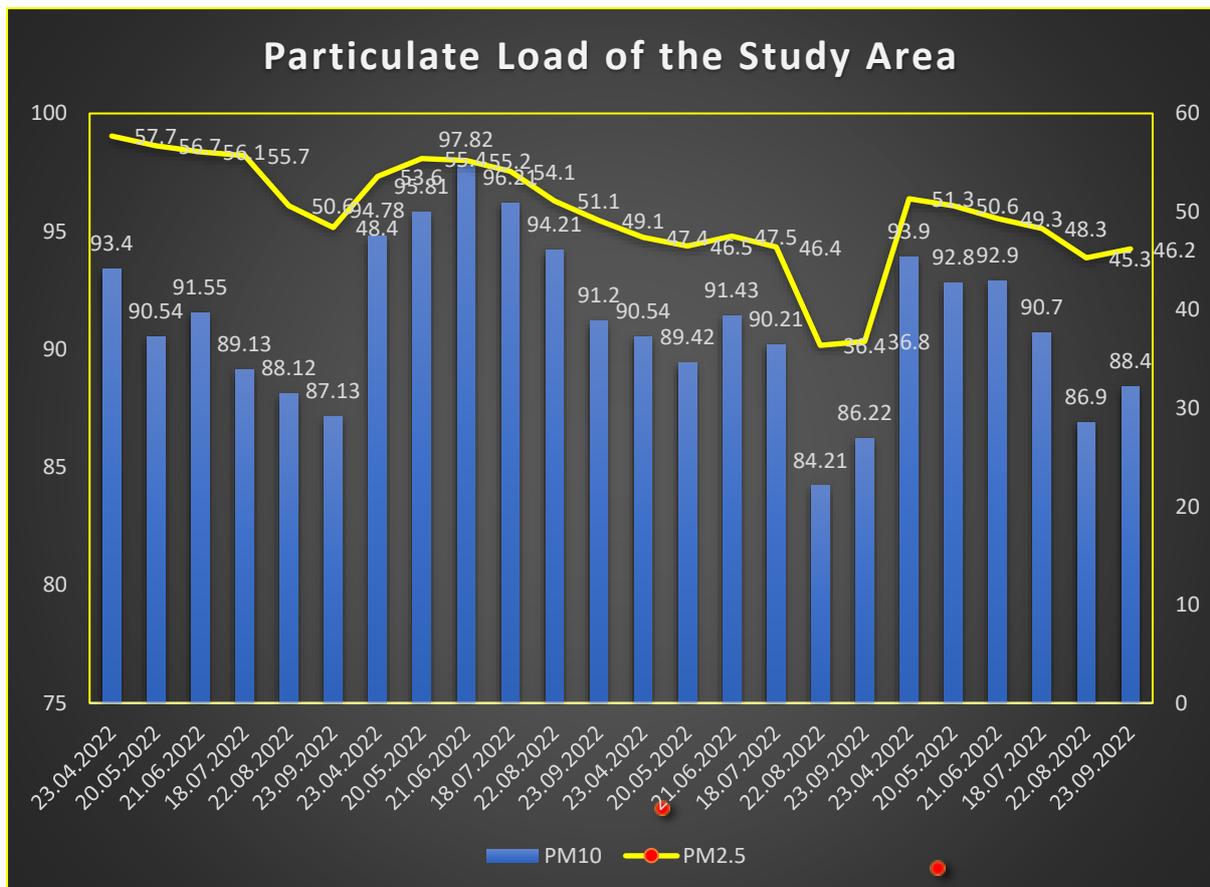
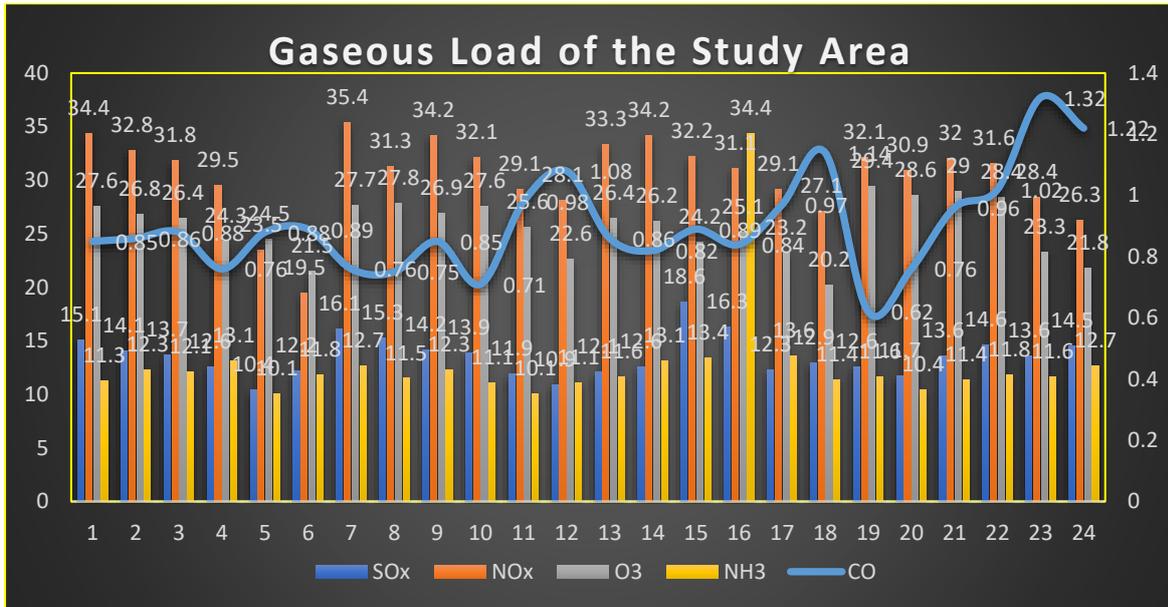


Figure 2.1: Particulate Load of the Study Area

Gaseous parameters

The parameter like Sox, Nox, CO and O₃ were found well and within the limit at location. Descriptive statistic show that SO_x was varied from 10.4 to 18.6 µg/m³ and No_x varied from 19.5 to 35.4 µg/m³, CO varied from 0.62 to 1.32 mg/m³ and O₃ varied from 20.2 to 29.4 µg/m³ with mean value of 13.58 µg/m³, 30.42 µg/m³, 25.63 µg/m³, 0.9 µg/m³, and 12.77 µg/m³ respectively **Figure 2.2.**

Figure 2.2: Gaseous Load of the Study Area



2.2.2 Fugitive Emission

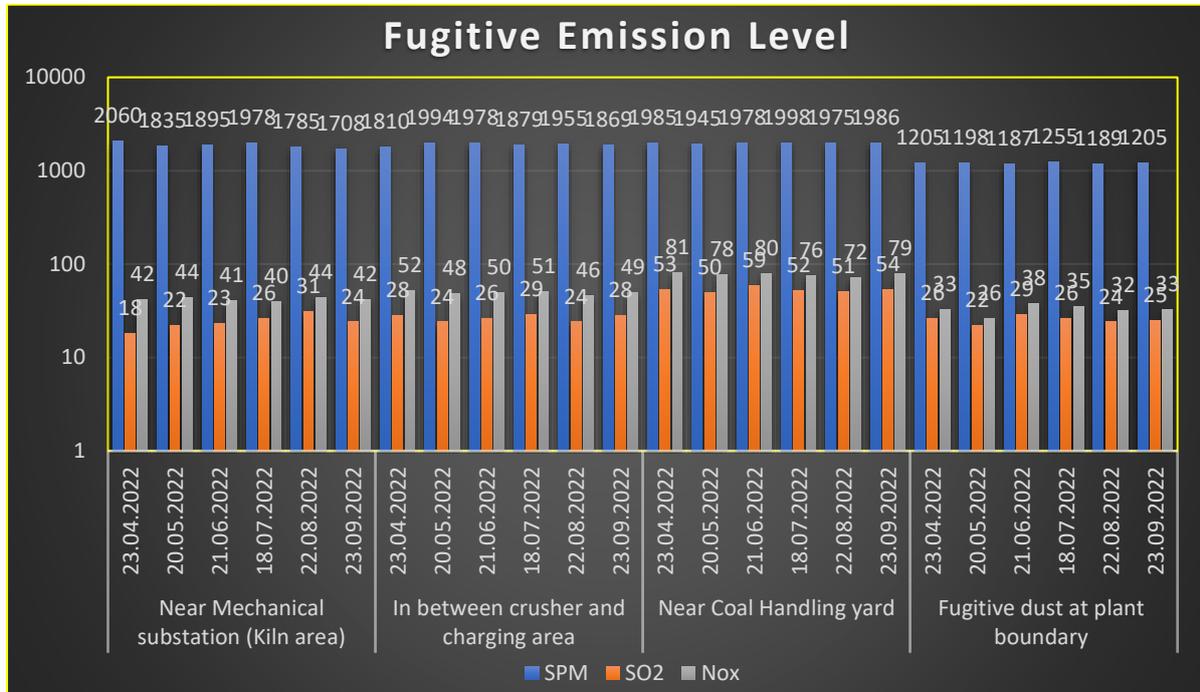
Fugitive (no ducted) emissions, in fact, contribute to the air quality impact of industrial operations and could be added to the effects of stack emissions. Fugitive emissions are generally due to equipment leaks (ESA, 2005), emissions from the bulk handling or processing of raw materials, windblown dust and a number of other specific industrial processes. Vehicular traffic around storage piles, comprising the movement of front-end loaders, bulldozers and trucks, can generate fugitive dust emissions from a dust-laden surface, usually the storage pile material. Additionally, fugitive emissions escape from reactor vessels during charging, process heating and tapping.

Table 2. 2: Fugitive Emission Level of the study area

Code	Location Name	Date of sampling	SPM	SO2	Nox
FEQ-1	Near Mechanical substation (Kilm area)	23.04.2022	2060	18	42
		20.05.2022	1835	22	44
		21.06.2022	1895	23	41
		18.07.2022	1978	26	40
		22.08.2022	1785	31	44
FEQ-2	In between crusher and charging area	23.04.2022	1810	28	52
		20.05.2022	1994	24	48
		21.06.2022	1978	26	50
		18.07.2022	1879	29	51
		22.08.2022	1955	24	46
FEQ-3	Near Coal Handling yard	23.04.2022	1985	53	81
		20.05.2022	1945	50	78
		21.06.2022	1978	59	80
		18.07.2022	1998	52	76
		22.08.2022	1975	51	72
FEQ-4	Fugitive dust at plant boundary	23.04.2022	1205	26	33
		20.05.2022	1198	22	26
		21.06.2022	1187	29	38
		18.07.2022	1255	26	35
		22.08.2022	1189	24	32
		23.09.2022	1205	25	33

These emissions constitute a big problem for air quality control because they contain large quantities of fine particulate with smaller amounts of vaporous metals and organics in hot and corrosive gas streams. However, the study find that emission of particulate load was found within the permissible limit **Table 2.2 and Figure 2.3.**

Figure 2. 3: Fugitive Emission level of the study area



2.2.3 Stack Emission Load

NIPL effort to control ducted emissions from stacks, ducts or flues, which are carried to the point of discharge in confined flow streams. Control strategies are based on the assumption that the primary air quality impact of industrial operations results from the discharge of air pollutants from conventional ducted sources. The study shows that emission of particulate from ducts were found below the regulatory standard **Table 2.3 and Figure 2.4.** For improvement of control devices, we are regularly clean the waste with help of housekeeping and mechanically calibrate it on certain interval by inhouse and third-party inspection company.

Table 2. 3: Stack Emission level of the DRI plant

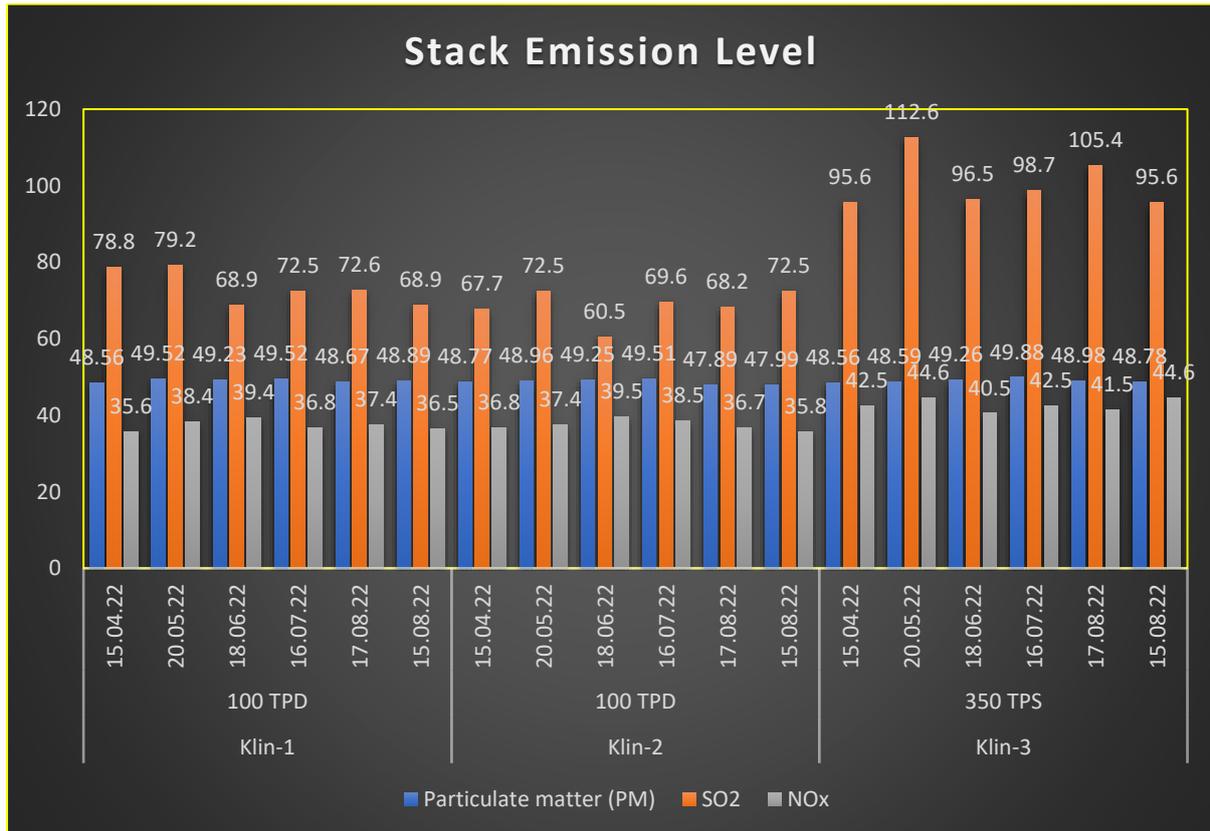
Name of the Plant	Stack	Height of the stack (m)	Pollution Control	Internal Diameter	Production	Date & Time	Flow rate	Parameters (whichever are applicable)					
1	2	3	4	5	6	7	8	9					
Refractory Material plant							(NM3 /Hr)	Particulate matter (PM)	SO2	NOx	HC	CO	
								(mg/Nm3)					Vol./vol.
Klin-1	Stack-1	45 meters	ESP's	1.5 meters	100 TPD	15.04.22	24484	48.56	78.8	35.6	-	<0.2%	
						20.05.22	23945	49.52	79.2	38.4	-	<0.2%	
						18.06.22	24502	49.23	68.9	39.4	-	<0.2%	
						16.07.22	24217	49.52	72.5	36.8	-	<0.2%	
						17.08.22	23978	48.67	72.6	37.4	-	<0.2%	
Klin-2	Stack-1	45 meters	ESP's	1.5 meters	100 TPD	15.08.22	24566	48.89	68.9	36.5	-	<0.2%	
						15.04.22	23596	48.77	67.7	36.8	-	<0.2%	
						20.05.22	23874	48.96	72.5	37.4	-	<0.2%	
						18.06.22	24109	49.25	60.5	39.5	-	<0.2%	
						16.07.22	24212	49.51	69.6	38.5	-	<0.2%	

						17.08.22	23789	47.89	68.2	36.7	-	<0.2%
						15.08.22	23667	47.99	72.5	35.8	-	<0.2%
Klin-3	Stack-2	65 meters	ESP's	3.5 meters	350 TPS	15.04.22	195040	48.56	95.6	42.5	-	<0.2%
						20.05.22	194935	48.59	112.6	44.6	-	<0.2%
						18.06.22	195229	49.26	96.5	40.5	-	<0.2%
						16.07.22	194878	49.88	98.7	42.5	-	<0.2%
						17.08.22	195648	48.98	105.4	41.5	-	<0.2%
						15.08.22	194869	48.78	95.6	44.6	-	<0.2%

Standards: PM - 50, SO₂ - , NO_x - , CO - (Units: mg/Nm³)

Monitoring values for corresponding Kiln duct (Klin-1 & Klin-2). Two Kilns through individual Ducts are connected to a common stack.

Figure 2. 4: Stack Emission level of the DRI plant



2.3 Noise Quality

2.3.1 Ambient Noise Quality

Ambient day time highest noise level (Leq day) was recorded 67.9 dB(A) at NQ-1 while lowest value was 49.2 dB(A) at NQ48. Similarly Ambient nighttime highest noise level (Leq night) was recorded 52.7 67.9 dB(A) at NQ-2 while lowest value was 36.6 67.9 dB(A) at NQ-4 **Table 2.4 and Figure 2.5**. From the analysis data it has been found that most of the noise level of monitoring station exceeds the standard during the day time except NQ-4 **Figure 2.6**. Noise level exceeds the standard level due to the huge number of traffic movement during day and night time. The study shows that the noise level of three location were very comparable to each other in terms of noise level. Similarly, noise level of all three locations was found within the regulatory standard as under consideration of Industrial zone and commercial zone standard.

Table 2. 4: Ambient Noise Level of the Study Area

S.N	Location	NQ-1	NQ-2	NQ-3	NQ-4
		Commercial	Residential	Residential	Silent
Day Time	6.00 am	60.7	52.8	52.6	39.4
	7.00 am	61.6	52.0	57.0	41.3
	8.00 am	56.7	56.7	62.1	41.2
	9.00 am	57.1	57.3	60.5	43.1
	10.00 am	62.1	53.7	60.5	44.1
	11.00 am	62.3	63.8	57.9	46.3
	12.00 pm	60.9	64.2	52.5	46.9
	13.00 pm	61.9	58.1	49.9	47.4
	14.00 pm	67.9	58.5	48.9	48.3
	15.00 pm	65.1	61.2	52.8	53.7
	16.00 pm	75.5	56.0	52.3	55.1
	17.00 pm	76.3	61.8	51.9	53.6
	18.00 pm	59.8	56.0	49.8	50.1
	19.00 pm	63.5	54.6	49.2	50.5
	20.00 pm	54.5	51.8	41.2	44.3
	21.00 pm	52.1	56.1	41.7	39.8
Lday	67.9	58.9	55.1	49.2	
Standard	65	55	55	50	
Night Time	22.00 pm	57.6	51.0	46.9	40.5
	23.00 am	46.6	41.2	38.5	36.7
	24.00 am	47.4	53.6	37.9	36.0
	1.00 am	41.8	55.7	51.4	34.3
	2.00 am	43.1	54.2	35.9	34.3
	3.00 am	47.4	54.5	35.8	33.8
	4.00 am	52.8	52.5	33.9	35.7
	5.00 am	52.6	46.8	47.9	37.5
	Lnight	51.2	52.7	44.5	36.6
	Max	76.3	64.2	62.1	55.1
Min	41.8	41.2	48.9	33.8	
Standard	55	45	45	40	

Figure 2. 5: Noise Pattern of the study area during 24 hr monitoring period

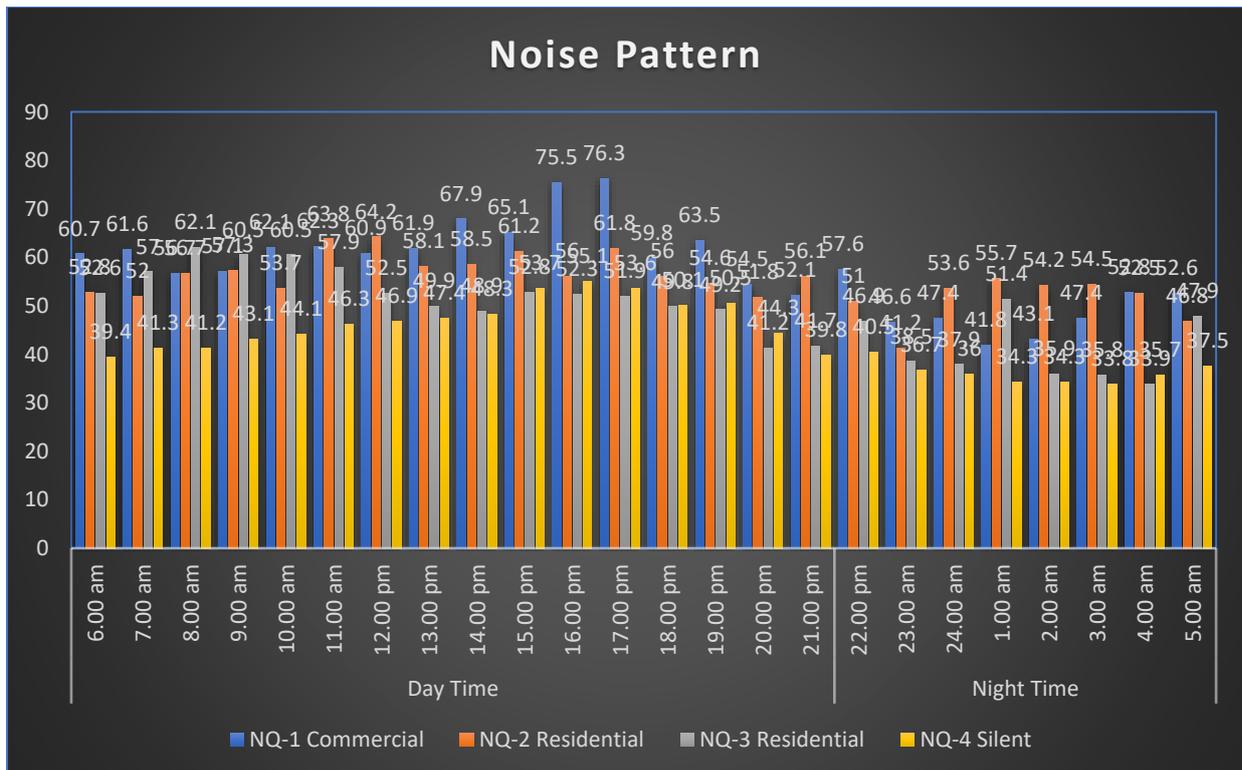
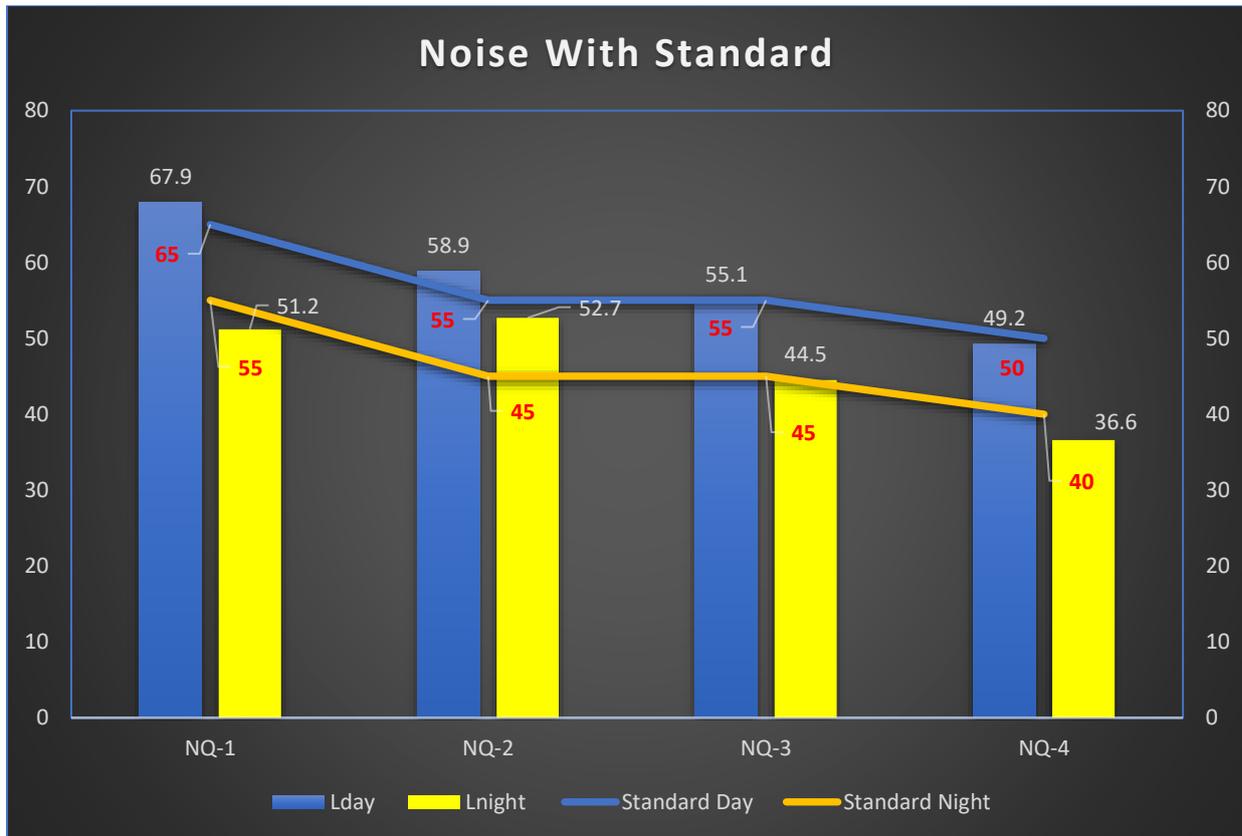


Figure 2. 6: Noise comparison with standard



The values of noise level, which were recorded, and the level was well within the permissible limit as per the ambient noise standard in night time. In the study area, there are number of activities that could generate noise emission like project development activity, power generator, traffic, and other natural source like animal snoring, rain, thunderstorm and wind blow etc.

2.3.2 Work Zone Noise Quality

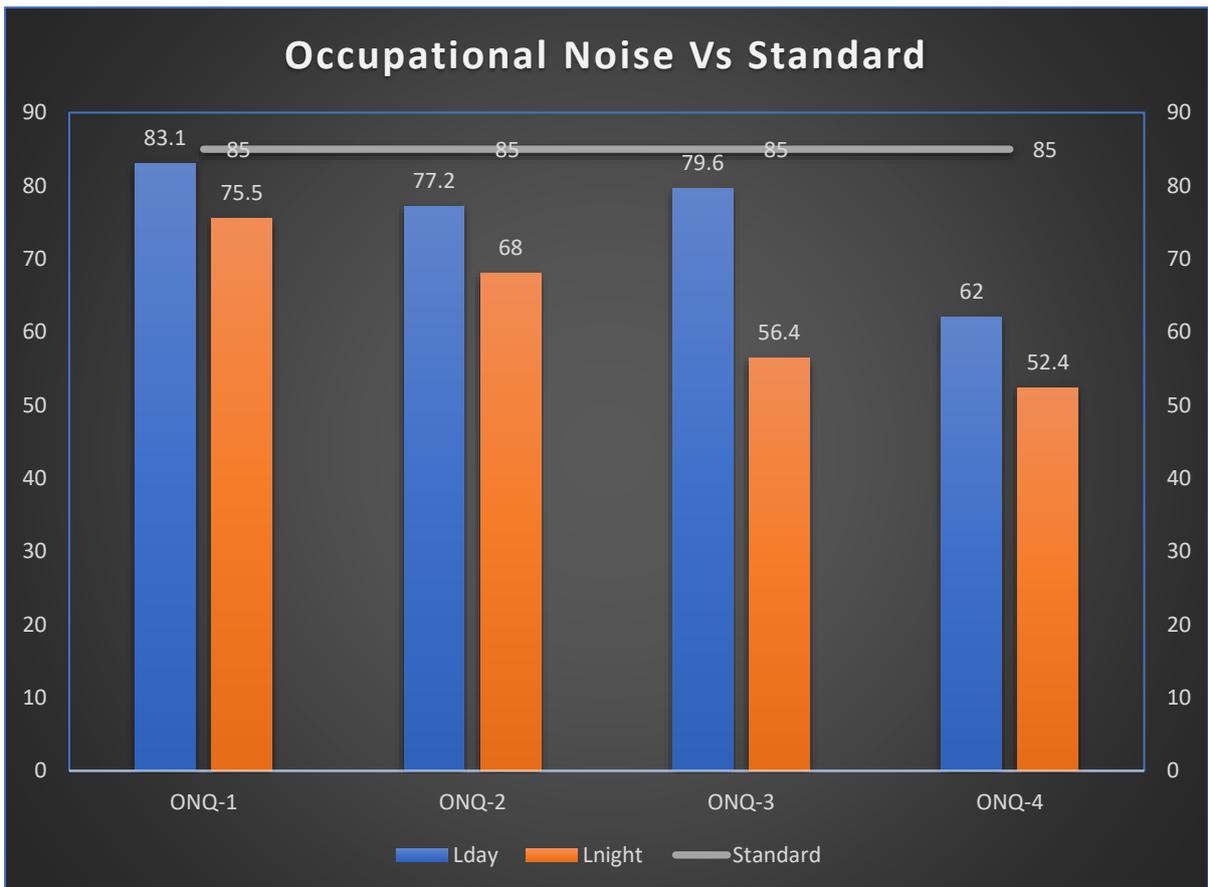
OSHA's permissible exposure limit (PEL) is **90 dBA for all workers for an 8-hour day**. Each industry is different, as workers' tasks and equipment differ, but most regulations agree that noise becomes hazardous when it exceeds **85 decibels**, for an 8-hour time exposure (typical work shift). In this study, four locations were targeted for the study **Table 2.5**. The Study show that the area noise is well within limit at night time and slightly comparable during day time with standard **Figure 2.7**.

Table 2. 5: Occupational Noise level of the study area

S.N	Location	ONQ-1	ONQ-2	ONQ-3	ONQ-4
Day Time	6.00 am	61.1	61.9	53.4	48
	7.00 am	58.6	74.9	67	50.9
	8.00 am	65.8	79	64.5	59.8
	9.00 am	72.9	72.4	62.3	61.7
	10.00 am	79.7	72.7	70.1	59.3
	11.00 am	77.0	81.2	71.5	50.8
	12.00 pm	79.2	72.5	73.9	70.7
	13.00 pm	76.0	73.6	80.3	53.8
	14.00 pm	89.5	78.6	82.2	60.7
	15.00 pm	82.7	80.7	86.5	45.6

	16.00 pm	84.7	83.5	83.8	43.4
	17.00 pm	80.5	69.2	76.8	46
	18.00 pm	78.4	70.5	80.5	47.5
	19.00 pm	72.3	73.5	84.5	55.8
	20.00 pm	69.0	73.8	64.6	66.4
	21.00 pm	63.8	75.8	60.4	65.5
	Lday	83.1	77.2	79.6	62
Night Time	22.00 pm	83.1	62.5	62.8	57
	23.00 am	72.9	62.3	60.6	43.8
	24.00 am	60.9	73.5	51.5	44.5
	1.00 am	69.5	73.5	49.5	42.2
	2.00 am	76.5	47.5	42.4	47
	3.00 am	72.5	48.3	48	53.9
	4.00 am	49.5	57.3	47.3	56.5
	5.00 am	60.1	62.4	46.7	49.4
	Lnight	75.5	68	56.4	52.4
	Max	89.5	47	42.4	42.2
	Min	49.5	83.5	86.5	70.7

Figure 2. 7: Noise level comparison with standard



2.4 Water Quality

2.4.1 Surface Water Quality

Surface water of the study area is characteristic into two classes one is belong to pond water and other is belong to pond water. The studied result is tabulated in the **Table 2.6**.

1. pH of surface water shows neutral in the nature and varied from 6.72 to 7.4 in the five samples.
2. Dissolved oxygen shows good condition of water and varied from the 5.3 to 6.2 mg/l in five samples which indicate water bodies are well oxygenated and suitable for aquatic life **Figure 2.8**.
3. TDS varied from the 184 to 362 mg/l in three samples which mainly due to naturally abundance of salts in the water. Similarly, EC varied from 298 to 574 uS/cm which isa also evidence of mineralisation of water through natural process like rock water interaction, ion exchange, weathering etc.
4. BOD level of three samples were found within suitable and but COD was slightly elevated in the studied sample that evidence of minimal organic load in the water bodies of the study area. Similar observation is observed with bacterial load which is also evidence organic load through man made activities like open defecation and lithogenic influx from agricultural activities.
5. The heavy metals like Pb and As were found below the detection limit at all location which indicates that the water is not contaminated from any metallic pollution.

Table 2. 6: Surface Water Quality of the Study Area

S.N.	Parameters	Unit	SW1	SW2	SW3	SW4	SW5	Standard
	Date of Sampling		23.04.2022					
	Whether Pond/River/Sea		River	River	Pond water	Pond water	Pond water	
(I)	Physico-chemical Parameters							
1	Colour	Hazen	<1.0	<1.0	<1.0	<1.0	<1.0	10
2	pH value	None	7.4	6.72	7.3	6.98	6.88	6.5-8.5
3	Conductivity	us/cm	553	574	446	298	317	1000*
4	Total Dissolved Solids	mg/l	310	362	274	184	196	500
5	Dissolved Oxygen	mg/l	5.6	5.7	5.3	6.2	6.0	6
(II)	Chemical Parameters							
6	Chloride (as Cl)	mg/l	38	26	46	22	24	250
7	Fluoride (as F)	mg/l	<0.02	<0.02	<0.02	<0.02	<0.02	1.5
8	Iron (as Fe)	mg/l	0.19	0.17	0.2	0.32	0.48	0.3
9	Nitrate (as NO ₃)	mg/l	<0.02	<0.02	<0.02	<0.02	<0.02	20
10	Sulphate (as SO ₄)	mg/l	5	3.9	5	6.2	3.7	400
11	Lead (as Pb)	mg/l	<0.005	<0.005	<0.005	<0.005	<0.005	0.1
12	Arsenic(as As)	mg/l	<0.005	<0.005	<0.005	<0.005	<0.005	0.05
13	Biochemical Oxygen Demand	mg/l	10	8.4	9.8	5.8	6.2	2
14	Chemical Oxygen Demand	mg/l	40	32	39	24	27	-
15	Oil and Grease	mg/l	<1.4	<1.4	<1.4	<1.4	<1.4	-
(III)	Bacteriological Parameters							
16	Total coliform bacteria	MPN/100ml	170	100	114	140	145	50
17	Faecal coliform	MPN/100ml	68	49	40	45	30	-

Surface water quality criteria for different uses (specified by CPCB, 1979 and the Bureau of Indian Standards, 1982)

Figure 2. 8: Physico-chemical parameters of the Study Area

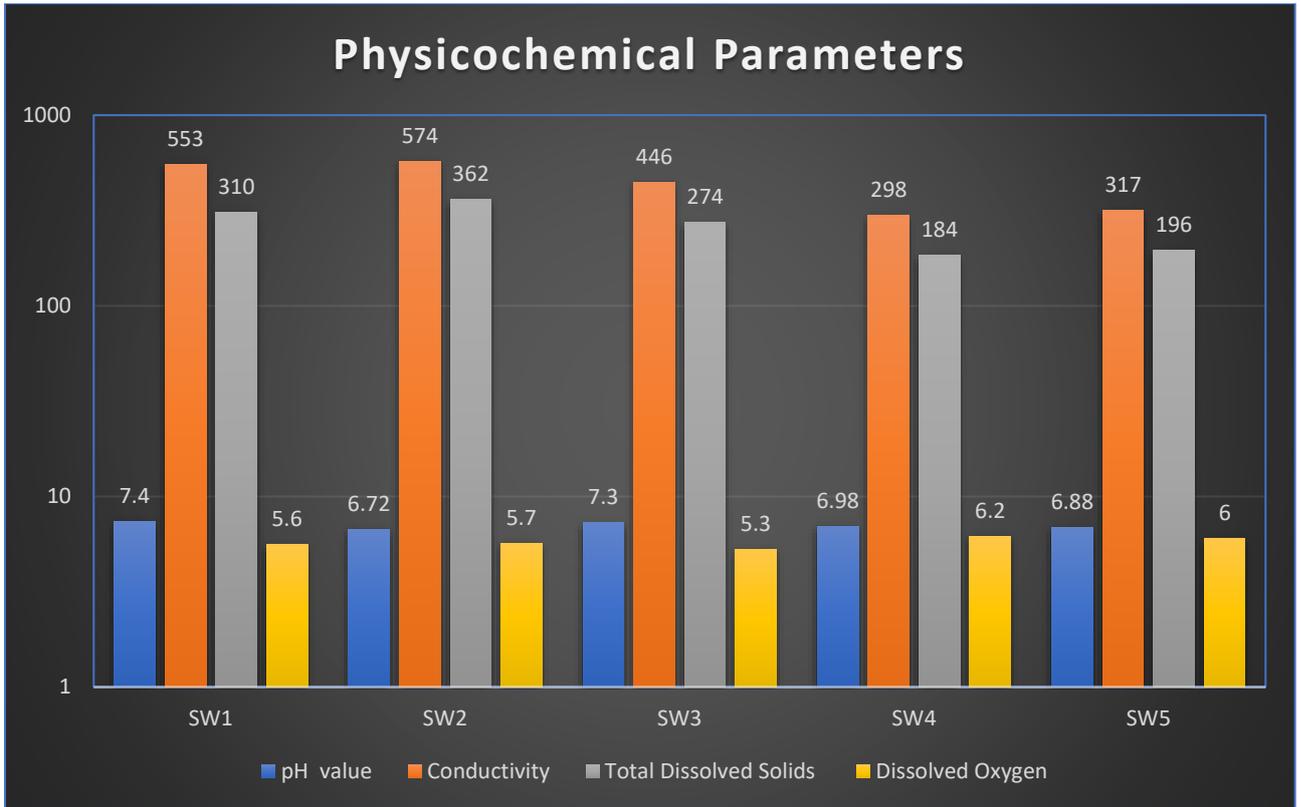
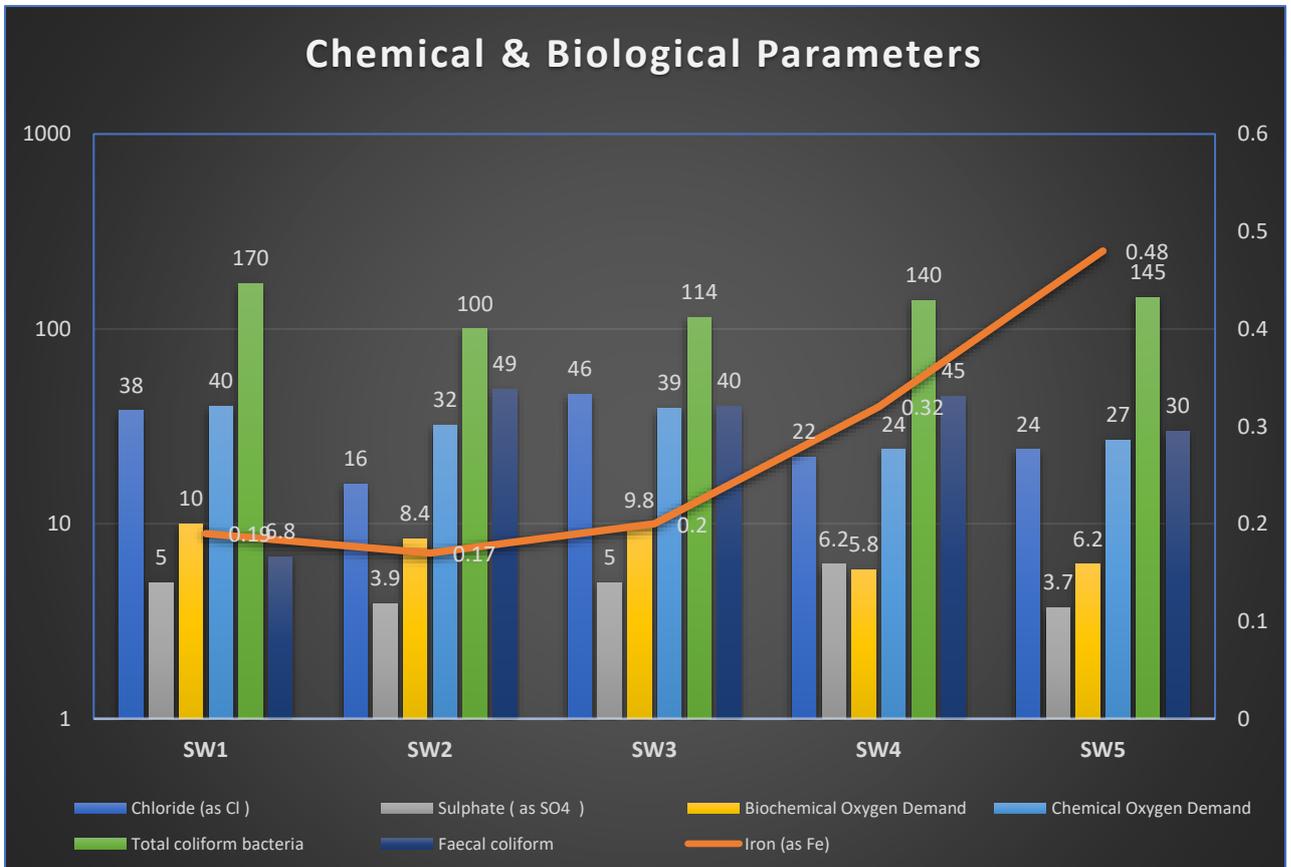


Figure 2. 9: Chemical and Biological Parameters of the study area



2.4.2. Groundwater

There are five locations were targeted for study of groundwater and supplied water in view of portability uses in the plant and nearest villages. The summary of inferences of the analysis of the ground water samples results are presented in the following **Table 2.7**.

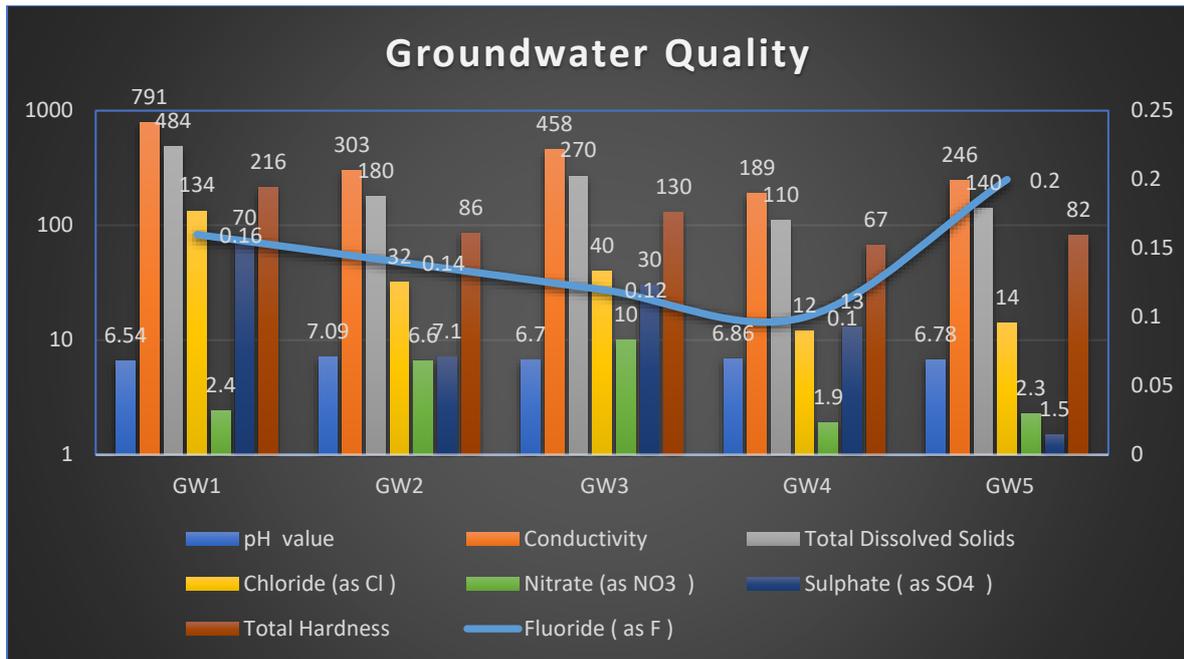
Table 2. 7: Groundwater Quality of the Study Area

S.N.	Parameters	Unit	GW1	GW2	GW3	GW4	GW5	Standard
	<i>Date of sampling</i>		23.04.2022					
	<i>Source</i>		Admin building	Worker Shed	Raghunathpur Village	Kandra Village	Raimara Village	
1	pH value	None	6.54	7.09	6.7	6.86	6.78	6.5-8.5
2	Conductivity	us/cm	791	303	458	189	246	-
3	Total Dissolved Solids	mg/l	484	180	270	110	140	500
4	Chloride (as Cl)	mg/l	134	32	40	12	14	250
5	Fluoride (as F)	mg/l	0.16	0.14	0.12	<0.1	0.2	0.05
6	Nitrate (as NO ₃)	mg/l	2.4	6.6	10	1.9	2.3	45
7	Sulphate (as SO ₄)	mg/l	70	7.1	30	13	1.5	200
8	Total Hardness	mg/l	216	86	130	67	82	200
9	Iron (as Fe)	mg/l	<0.05	<0.05	<0.05	<0.05	<0.05	0.3
10	Copper (as Cu)	mg/l	<0.02	<0.02	<0.02	<0.02	<0.02	0.05
11	Cadmium (as Cd)	mg/l	<0.001	<0.001	<0.001	<0.001	<0.001	0.003
12	Lead (as Pb)	mg/l	<0.005	<0.005	<0.005	<0.005	<0.005	0.01
13	Mercury (as Hg)	mg/l	<0.001	<0.001	<0.001	<0.001	<0.001	0.001
14	Arsenic(as As)	mg/l	<0.005	<0.005	<0.005	<0.005	<0.005	0.01
15	Total Chromium (as Cr)	mg/l	<0.01	<0.01	<0.01	<0.01	<0.01	0.05

Standard: Guidelines for Drinking Water Quality, Second Revision, Clause 4, Drinking Water — Specification, IS 10500: 2012

1. pH of the samples was found neutral in range (6.54 to 7.09) and under the permissible limit and healthy for human consumption.
2. Chloride is slightly moderate and ranges from 14 to 134 mg/l which mainly dominance of rock water interaction in to the aquifer that enhance the natural mineralization process in the groundwater.
3. Nitrate and Nitrite of the studied sample were found in the sample but below the drinking water standard. However, presence of nitrate compound in the groundwater is the evidence of leaching of organic contaminates from leaching process.
4. Other parameters like metals and metalloids like Arsenic, Manganese, Zinc, were noted below the standard limits which suggest that water of the study area is not affected by any metallic pollution.
5. Overall study suggests that water quality of the studied area is well and within suitable range. Additionally, the aquifer of this area is untouched with any major organic or inorganic pollution from any human activities **Figure 2.10**.

Figure 2. 10: Groundwater Quality of the Study Area



2.4.3 Waste Water

Six sample were collected simultaneously from existing STP outlet water to estimation of the waste water quality and their results have been tabulated in the **Table 2.8** and **Figure 2.11** The results of waste water quality monitoring are summarized below;

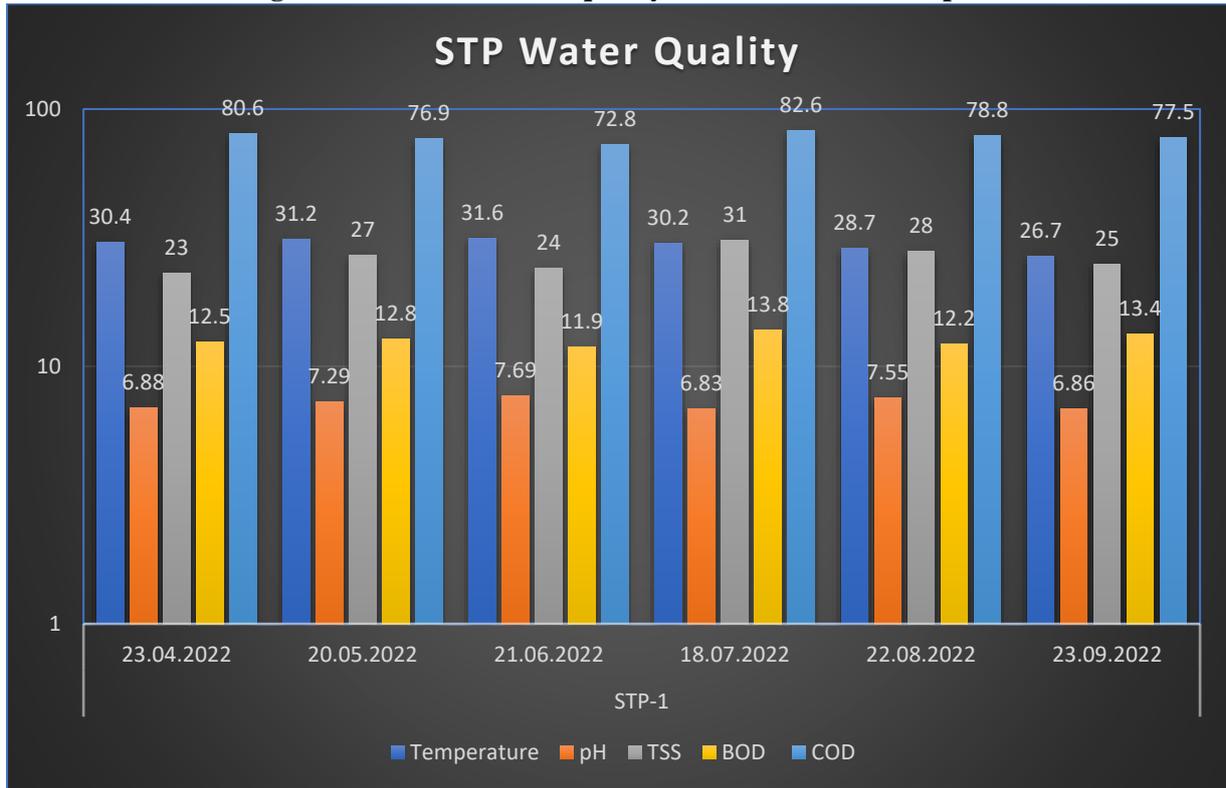
- ✓ pH of waste water shows neutral to slightly alkaline in the nature which indicate the treated waste water is under suitable range for discharge in the surface water bodies.
- ✓ Biochemical Parameters like BOD and COD were found above possible limit. Bacteriological parameters like Total Coliform were found above the permissible range in all the studied samples.
- ✓ The other suspended, volatile and Settleable were found under control condition at all time which fulfils the discharge cafeteria of treated waste water and can be recuse in the plant dust suppression and other activities.

Table 2. 8: Waste water Quality of the STP Outlet Sample

Name of STP	Date of Sampling	Temperature	pH	TSS	Phenol	Cyanide	BOD	COD	Remark
STP-1	23.04.2022	30.4	6.88	23	<0.01	<0.02	12.5	80.6	
	20.05.2022	31.2	7.29	27	<0.01	<0.02	12.8	76.9	
	21.06.2022	31.6	7.69	24	<0.01	<0.02	11.9	72.8	
	18.07.2022	30.2	6.83	31	<0.01	<0.02	13.8	82.6	
	22.08.2022	28.7	7.55	28	<0.01	<0.02	12.2	78.8	
	23.09.2022	26.7	6.86	25	<0.01	<0.02	13.4	77.5	
Standard		400C	6.0-8.5	100,	1.0	0.20	30,	250.	

Standard: The Environment (Protection) Rules, 19861 [SCHEDULE – VI] (See rule 3A) GENERAL STANDARDS FOR DISCHARGE OF ENVIRONMENTAL POLLUTANTS PART-A : EFFLUENTS

Figure 2. 11: Waste water quality of the STP outlet sample



2.5 Conclusion

Overall study from April 2022 to September 2022, we found that the are having good environment and under regulatory standard prescribed by SPCB, CPCB, and MoEF&CC guideline. For the better environment, we are continuously making effort to achieve the quality environment with sustainable growth. In addition, NIPL will extend this report to cover maximum compliance in return evaluation report from JSPCB and MoEF&CC and other concerned department, if any.

कार्यालय : वन प्रमंडल पदाधिकारी, सरायकेला वन प्रमंडल, सरायकेला।
जिला-सरायकेला-खरसावाँ।



e-mail- dfo-saraikeala@gov.in Telefax No.06597-234891(O)



पत्रांक : 3138 / सरायकेला दिनांक : 04/12/2021

सेवा में,

प्राधिकृत पदाधिकारी,
नीलाचल आयरन एण्ड पावर लि०
मौजा-रतनपुर, काण्डा, चाण्डिल पथ,
जिला-सरायकेला-खरसावाँ
डारखण्ड-832402

विषय :- Green Belt

प्रसंग :- आपका पत्रांक शून्य दिनांक 09.11.2021 एवं वन क्षेत्र पदाधिकारी, सरायकेला का पत्रांक 779 दिनांक 29.11.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सूचित करना है कि वन क्षेत्र पदाधिकारी द्वारा नीलाचल आयरन एण्ड पावर लि०, मौजा-रतनपुर, थाना / थाना नं०-सरायकेला-15 का स्थलीय निरीक्षण किया गया। वन क्षेत्र पदाधिकारी, सरायकेला के सूचनानुसार नीलाचल आयरन एण्ड पावर लि० 58.0864 एकड़ क्षेत्र में विस्तृत है। पूर्व से ही यह प्लान्ट 28.00 एकड़ क्षेत्र में अवस्थित है। जिसे वर्तमान में प्लान्ट को 10.00 एकड़ क्षेत्र में विस्तारीकरण किया जा रहा है। उक्त प्लान्ट के कुल रकबा 58.084 एकड़ का एक तिहाई हिस्सा में Green Belt है।

अतः सूचनार्थ एवं आवश्यक कार्यार्थ प्रेषित।

आपका विश्वासी

वन प्रमंडल पदाधिकारी
सरायकेला वन प्रमंडल।

13

Hi-Tech Nursery
 अनुसूची 18—कारम सं० 88क वन हस्तक हारम ११
 वन विभाग, बिहार। A 839495
 प्रमंडल... Seraikela... रेंज... Seraikela...
 श्री Nilanchal Iron & power Limited
 राउरकेला, जंटापुर, कोणार्जुन, बिहार।
 १००० पौ. (बकों में)
 (शब्दों में) Nine thousand rupees. मात्रा :-
 कुल रुपये 9000/-
 तारीख 01/02/2022 रेंज पदाधिकारी या वरिष्ठ
 बि० ग० प्रेष, गया। वन क्षेत्र पदाधिकारी
 सरायकोला वन प्रक्षेत्र

Hi-Tech
 अनुसूची 18—कारम सं० 88क वन हस्तक हारम ११
 वन विभाग, बिहार। A 839498
 प्रमंडल... Seraikela... रेंज... Seraikela...
 श्री Nilanchal Iron & power
 Limited Raourkela, Jantapur,
 Kharagpur, Jharkhand.
 600 पौ. (बकों में)
 (शब्दों में) Six thousand rupees. मात्रा :-
 कुल रुपये 6000/-
 तारीख 09/02/22 रेंज पदाधिकारी या वरिष्ठ
 बि० ग० प्रेष, गया। वन क्षेत्र पदाधिकारी
 सरायकोला वन प्रक्षेत्र

Note: Rs. 15000/- spent on purchase of 1000 plants from District Forest officer, Seraikela. on 1/02/2022 & 9/02/22. The two receipts No 839495 dtd 1/2/2022 & 839498 dtd 9/2/2022 are pasted above.

A. N. KUMAR

BILL Mobile : 8210724203
8651777199

995 SURVI KENDRA
(Parmila Nursery)
O.C. Road, Near Kantilal Hospital, Bistupur, Jamshedpur - 831006

No. _____ Date: 26.12.22

Sl. No.	Description	Qty.	Rate	Amount
1	Rose	11	150	1650
2	Krish mas tree	2	150	300
<i>Amul</i>			G. TOTAL	1950
Rupees.....				<i>[Signature]</i> For SURVI NURSERY

BILL Mobile : 8210724203
8651777199

996 SURVI KENDRA
(Parmila Nursery)
O.C. Road, Near Kantilal Hospital, Bistupur, Jamshedpur - 831006

No. _____ Date: 26.12.22

Sl. No.	Description	Qty.	Rate	Amount
1)	Tagar	40	65	2600
2)	Zinia	40	20	800
3)	Grandia	40	20	800
4)	Dastash	20	40	800
<i>Purchase by Jini (Auto Mobile)</i>			G. TOTAL	5000
Rupees.....				<i>[Signature]</i> For SURVI NURSERY

CASH RECEIPT

SI. No. : _____

Date : 16/12/22

Lorry No. : JH22A 4370

Party : V. Mahdal
Coobarr

Weight : N.I.P.L. Security
55.30

Quality : _____

Total No. of Pieces : _____

D.K
For DIVYA NURSERY

पुस लागव, पर्यावरण की रक्षा करें।

24203
8651777199

2585 SURVI KENDRA
(Parmila Nursery)
O.C. Road, Near Kartilal Hospital, Bistupur, Jamshedpur - 831006

No. _____ Date : 22-12-2022

Sl. No.	Description	Qty.	Rate	Amount
1	Jardin Tree	100	10	1000.00
G. TOTAL				1000.00

Rupees.....

For SURVI NURSERY

Purchase by
Jm (Auto mobile)

CHALLAN

SHIV KALI MANDIR NURSERY
SATBOHNI (DHIRAJGANJ)
M: 9938944040, 8757065080

29/09/22

VISIT FOR: ALL TYPES OF FLOWER AND FRUITS PLANT
यहाँ सभी प्रकार के फूल एवं फलों के पौधे उपलब्ध हैं

M/s. Nicheal Iron & Power Ltd.

Kandwa

PARTICULARS	QNTY.	RATE	AMOUNT Rs.
Wan	150 Pc	15/-	9000/-
ran	100 Pc		
hala	100 Pc		
adam	100 Pc		
een Semal	100 Pc		
esham	50 Pc		
TOTAL			9,000/-

CHALLAN

SHIV KALI MANDIR NURSERY
SATBOHNI (DHIRAJGANJ)
M: 9938944040, 8757065080

06/10/2022

VISIT FOR: ALL TYPES OF FLOWER AND FRUITS PLANT
यहाँ सभी प्रकार के फूल एवं फलों के पौधे उपलब्ध हैं

M/s. Nicheal Iron & Power Ltd.

Kandwa

Sl. No.	PARTICULARS	QNTY.	RATE	AMOUNT Rs.	P.
1)	Sindur	100 Pc	15/-	9000/-	
2)	Green Semal	100 Pc			
3)	Sheesham	100 Pc			
4)	Shimad	100 Pc			
5)	Saywan	100 Pc			
6)	Karan	100 Pc			
TOTAL				9000/-	

Vehicle No. _____

V KALI MANDIR NURSERY
 SATBOHNI (DHIRAJGANJ) M: 9938944040, 8757065080
 Date - 21/09/2022

VISIT FOR: ALL TYPES OF FLOWER AND FRUITS PLANT
 यहाँ सभी प्रकार के फूल एवं फलों के पौधे उपलब्ध हैं
 M/s. ITC & Power Ltd.

ARTICULARS	QNTY.	RATE	AMOUNT Rs. P.
n	100 PC	15/-	9,000/-
ham	100 PC		
Semal	100 PC		
m	100 PC		
m	100 PC		
la	100 PC		
		TOTAL	9,000/-

.....

SHIV KALI MANDIR NURSERY
 SATBOHNI (DHIRAJGANJ) M: 9938944040, 8757065080
 Date - 26/9/2022

VISIT FOR: ALL TYPES OF FLOWER AND FRUITS PLANT
 यहाँ सभी प्रकार के फूल एवं फलों के पौधे उपलब्ध हैं
 M/s. ITC & Power Ltd.

Address: Kandra

Sl. No.	PARTICULARS	QNTY.	RATE	AMOUNT Rs. P.
1)	Green Semal	150 PC	15/-	10,500/-
2)	Kadam	100 PC		
3)	Kichala	100 PC		
4)	Ashok	20 PC		
5)	Saywan	130 PC		
6)	Sheesham	100 PC		
7)	Karam	100 PC		
				loading charge = 200
Vehicle No.		TOTAL	10,700/-	

Rupees Ten thousand seven

CA

DIVYA NURSERY

Prop. : Bablu Bajpayee
All Kinds of Flower Fruit Plants, Wholesaler & General Order Supplier
BAMNI (PATAMDA) AND NEAR SHITLA MANDIR, SAKCHI, JAMSHEDPUR
Mobile No. 9470129299, 8051211596, 9835843108

Sl. No. : **379** Date : 21/9/12/022

Name :

Address :

NO.	PLANTS DESCRIPTION	QTY.	RATE	AMOUNT	
					P.
	Golden, Pata	40	80	3200	00
	Rose	65	95	6175	00
	Jasmine	04	95	380	00
TOTAL				9755	00

D.K

For DIVYA NURSERY

वृक्ष लगाये, पर्यावरण की रक्षा करें।

298
ANNEXURE AR-11
(COLLY.)

79

NILACHAL IRON & POWER LIMITED



CIN-U27100WB2002PLC094612

Works : Ratanpur, Kandra Chandil Road,
Seraikela - Kharsawan, Jharkhand - 832402 (India)
Phone : 7091099239, 7091095130
E-mail : nilachalita@gmail.com
E-mail : admin@nilachal.co.in
GSTIN : 20AABCN542BK1ZN

Date : 08-10-2022

Approved
08/10/2022
Head Clerk
Seraikela Forest Division

To,
Divisional Forest Officer,
Seraikela- Kharsawan,

Subject: - Approval of Conservation Plan.

Sir,

We are submitting the Conservation Plan for our unit. Kindly arrange to pursue it and give us your approval.

With Regards.

Your's Faithfully

[Signature]
08/10/2022
Authorized Signatory.

Encl. As above.

Green Belt Development Plan

1. Introduction

The flora and fauna of an area shows a certain affinity to the existing environmental setting. Due to the proposed facility, there could probably be a change in the environmental surroundings for a short duration due to the construction phase and for a long term due to the operation of the project activities. Thus, in order to predict the ecological impacts from the proposed project, it is necessary to detail the baseline data. The potential impacts on the ecology of the study area are discussed below:

- As no wastewater from the project will be discharged outside the premises, there will be no impact on the ecology of the study area due to wastewater arisen from the proposed project.
- The flora and fauna of the area could be disturbed if the various air pollutants discharged from the facility would not be maintained within specified permissible limits. However, authority has already provided adequate stack height with pollution control devices like ESP and Bag Filters, etc. Thus, the potential impact of air emission can be rated as no impact.
- Moreover, the proposed green belt would help in reducing the adverse impacts further if any.
- On the periphery of the plant a series of trees have been planted and continuously afforestation program has initiated by NIPL until the fulfillment of recommended criteria.

Green belt planning will be done with ecological perspectives for steel plant of NIPL. Recommendations given by expert committee on plantation requirements in the premises of the plant would be fully implemented. This will help in reducing the concentration of pollutants and will also be effective in attenuating noise levels. NIPL has social responsibility to recreate the environmental status by providing thick green cover to suppress fugitive emission and provide aesthetic beauty. Trees form the important part of the biosphere in the Eco-system. It will be exercised as follows:

- i. Green belt development in and around the project site will help in to attenuate the pollution level.
- ii. Out of the total plant area 33% land will be utilized for green belt development and plantation will be done as per Central Pollution Control Board (CPCB) Norms.
- iii. Native species will be given priority for Avenue plantation.
- iv. The periphery will be devoted to generation of green belt area.

1.2. Plantation Techniques

Green belt will be developed within the Plant premises covering a total area of about 33% of total Plant area. The plantation work for green belt development will be carried out as per CPCB guidelines, local species would be preferred. Green belt is proposed along the entire boundary and within plant at internal roads, administration area, parking lot, stock yard area and other void places. In addition to this, all the industrial and logistic area will include green areas within their premises. Emphasis shall be on native plant species on the basis of air pollution tolerance index of tree.

1.2.1 Argo climatic Zone

the state is divided into three agro-climatic regions. The Central North-eastern Plateau is characterized by humid and sub-humid tropical monsoon, the Western Plateau by humid to subtropical and South-eastern Plateau by humid to sub-tropical monsoon. The study area is falls under Zone III South-eastern Plateau. The region constitutes around 17 per cent of the total geographical area. It is the most urbanized part of Jharkhand but the density of population is much less than in the Central North-eastern Plateau. The percentage of urban to total population is around 35 and the density of population is 299 persons per sq. km **Table 1.1.**

Table 1.1: Agro-climatic Region of the study Area

Region No.	Agro-climatic region	District	Characteristic features
Region-III	South-eastern Plateau	East Singhbhum, West Singhbhum and Saraikela-Kharsawan	Uneven distribution of rainfall. Low water holding capacity, eroded soils. Shallow soil depth. Poor soil fertility.

Mean annual rainfall (mm)- 1400

Mean annual Temperature (°C)- 27.2

A. Soil Quality

While making choice of plant species for cultivation in green belts, weightage has to be given to the nutritional supply (soil characteristics), availability of water and pollution load. Preference should be given to the species endemic to the area suitable to local conditions. The soils occurring in different landforms have been characterised during soil resource mapping of the state on 1:250,000 scale (Haldar et al. 1996) and three soil orders namely Entisols, Inceptisols and Alfisols were observed in Saraikela district. Alfisols were the dominant soils covering 53.8 percent of TGA followed by Inceptisols (26.5 %) and Entisols (17.4 %) **Table 1.2.**

Table 1.2: Important Physiographic features of the Agro-climatic Zone

Agroclimatic zone	pH	Organic Matter (%)	Available Nitrogen (Kg./Ha.)	Available Phosphorus (Kg./Ha.)	Available Potash (Kg./Ha.)
Region-III	4.5 to 6.6	0.26 to 1.55 %.	183 and 611 kg/ha	0.8 and 25.1 kg/h	43 and 420 kg/ha

1.2.1 Design of Green Belt

Green belt will be developed as per CPCB guidelines with concept of three tier greenbelt development with tall, medium and short height in general. A survey was conducted with respect to existing forest types and vegetation diversity in the study area for development of greenbelt around project components. The following guidelines will be considered in green belt development.

- The spacing between the trees will be maintained at 2x2m
- Planting of trees in each row will be in staggered orientation
- It is to be ensured that in the front row shrubs will be grown.
- The short trees (<10 m height) will be planted in the first two rows of the green belt.
- The tall trees (> 10 m height) will be planted in the outer three rows (near the boundary)
- One line of tall trees and another line of short trees will be planted to control the fugitive emissions and to reduce the noise.
- Expose the manure pits to direct sunlight for about 15 days and
 - ✓ If the soil at the site is reasonably good, pits will be filled with 80% site-soil + 20% composted cow-dung. About 200gm Neem-cake and leaf-litter, grass or agricultural residue will be added
 - ✓ If the soil at the site is poor, pits will be filled with 35% site-soil + 35% fertile soil (from an external source) + 30% composted cow-dung. Neem-cake and other organic matter will be added as in the previous instance
- Saplings will ideally be planted after the annual rains begin. The saplings would need to be watered once the rains cease.
- Saplings will be suitably nurtured and maintained. Soil conditioning and fertilizer application shall be undertaken. If required, suitable soil treatment shall be provided to ensure good growth of tree cover.

As a part of improving biodiversity, areas need to be ear marked for the growth of creepers that are always neglected in green belt development category. Creepers are becoming increasingly threatened due to lack of concern and selective dereliction of this species. The indicative sketch of three tier greenbelt development is given in **Figure 1.1**

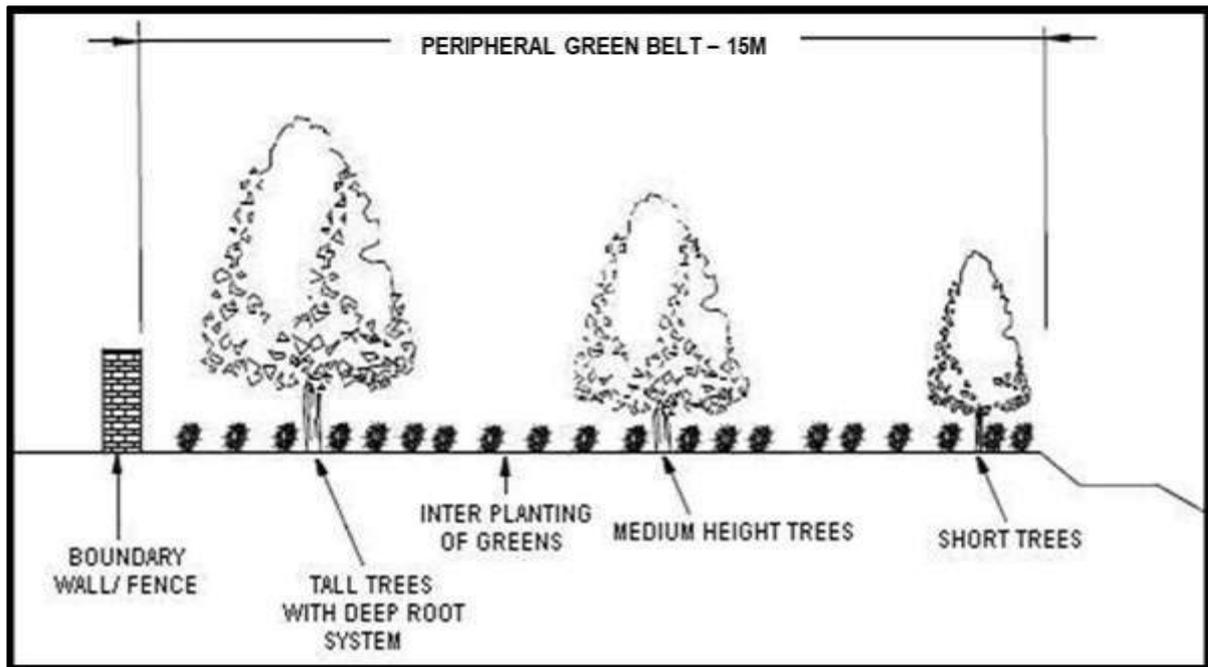


Figure 1.1: Indicative Sketch of Three Tier Greenbelt Development

1.3. Recommendation on Green Belt Development

A green belt or tree plantation around the proposed plant shall help to arrest the effects of particulate matter and gaseous pollutants in the area besides playing a major role in environmental conservation efforts. Green belt development and plantation program for the proposed project shall also be a part of the proposed plan.

For effective control of air pollutants in and around the proposed industry, a suitable green belt will be developed by taking into consideration the following criteria. The green belt would;

- Mitigate gaseous emissions
- Have sufficient capability to arrest accidental release.
- Effective in wastewater reuse.
- Maintain the ecological balance.
- Control noise pollution to a considerable extent.
- Prevent soil erosion.
- Improve the aesthetics.

1.3.1 For absorption of gases

Species of plants have been studied for their relative sensitivities towards different air pollutants. Thus, we recognize species sensitive to SO₂, species sensitive to O₃, or sensitive to HF, etc. In terms of tolerances however, it is difficult to identify species that are selectively tolerant to pollutant species. An industrial or environment normally consists of several

pollutants rather than a single pollutant. Pollution sinks hence, aim at cultivating plants that are tolerant to air pollutants in general, rather than tolerant to SO₂, to HF, or to O₃ etc. Scattering of a few known sensitive plants (including selectively sensitive species) within a green belt however, do carry out an important function of indicating the presence of pollutants which the tolerant would not indicate.

A. Longer duration of foliage

B. Freely exposed foliage, through

- Adequate height of crown
- Openness of foliage in canopy
- Big leaves (Long and broad laminar surfaces)
- Large number of stomatal apertures
- Stomata well exposed (in level with the general epidermal surface)

1.3.2 For removal of suspended particulate matter

A. Height and spread of crown

B. Leaves supported on firm petioles,

C. Abundance of surfaces on bark and foliage, through

- Roughness of bark,
- Epidermal outgrowths on petioles.
- Abundance of axillary hairs,
- Hairs or scales on laminar surfaces.
- Stomata protected (by wax, arches/rings, hairs, etc)

1.3.3 Plantation along Roadsides

Automobiles may be considered as ground level, mobile sources of pollution of both types - gaseous as well as particulate. Components of green belts on roadsides hence should be both absorbers of gases as well as of dust particles. This choice of plants should include shrubs of height 1 to 1.5 m and trees of 3 to 5 m height.

1.4 NIPL Green Development Plan

Taking the above-mentioned criteria into consideration, the proposed green belt would be covering around **33%** of the total area i.e., **18.5 acres** out of **56.0864 acres**. The green belt would be consisting of shrubs, trees, avenue trees, revenue trees, crops and potted plants. All the species suggested are pollution tolerant, besides having an aesthetic appeal. All the species suggested are pollution tolerant, besides having an aesthetic appeal. In addition to existing trees, total 30951 No. of trees will be planted which will cover an area of about 13.07 acres **Table 1.3**.

Table 1.3: Green Belt Development Area

A	Green Belt development Area	Acre of land	Land in (Sqm)	No. of Plant Require
	1 Existed Green Belt Area	4.5	18212	9106
	2 Main Gate to Admin Building	1.3	5261	2631
	3 Main Gate to Rolling Mill	1.05	4249	2125
	4 Near Stock Yard & weighing Area	1.11	4492	2246
	5 Rolling mill to mechanical shop	0.05	202	101
	6 Road to beside Rolling Mill	0.37	1497	749
	7 Near stock Yard & Conveyer Belt	0.09	364	182
B	Green Belt Proposed Area			
	8 Power plant to coal yard area	1.72	6961	3480
	9 Near DM Plant	0.12	486	243
	10 Near Main Gate	0.57	2307	1153
	11 Near Admin Building	0.54	2185	1093
	12 Admin to Main Gate	0.54	2185	1093
C	13 Road (4000 m)	1.11	4500	6750
Total (Acres)		13.07	52902	30951

NIPL has already planted 6000.00 No. of trees covering an area of about 7 acres with existing trees **Table 1.4**. For additional 7 acers greenbelt development list of proposed plant species area are given in **Table 1.5** and **Figure 1.1** respectively.

Total 1.4: List of trees planted in existing factory

S.N	New Planation			Existing Tree							Total
	Comman Name	Botanical Name	New Plantation	Power Plant	Stock Yard Area	Admin Building	Main Gate	Rolling mill	Collection Tank	Gate No-03	
1	Sagwan	Tectona Grandis	580			4	1		12	5	602
2	Sheesham	Dalbagia Sissoo	450			1	2		18	4	475
3	Semul	Dalbagia Latifolia	550	3	3	1	1	1	10	8	577
4	Karam	Adina cordifolia	600			2	4	1	25	12	644
5	Kadam	Neolamarckia cadamba	600			2	4		20	10	636
6	Kichala	Strychnos nux-vomica	600				6		15	5	626
7	Ashok	Saraca asoca	300	6	14	39	4	41		4	408
8	Shimul	Bombax malabaricum	200			5	3	12	10	12	242
9	Jordin	Delonix regia	400								400
10	Eucalyptus	Eucalyptus		1	2						3
11	Bair	Ziziphus mauritiana		5	3	4	2	5		1	20
12	Bottle Brush	Callistemon		2					8	2	12
13	Simmi	Prosopis Cineraria	100	1			1			2	104
14	Mimasa Silk Tree	Albizia julibrissin			17	7					24
15	Sal	Shorea robusta	200		3	6	1	3		2	215
16	Banian Tree	Ficus benghalensis			2				2		4
17	NIM	Azadirachta indica	200		2	9		20	2	1	234
18	Gold Mohar	Delonix regia	200		21	27	1	45	25	4	323
19	Tal	Borassus flabellifer			1		2				3
20	Pipal	Ficus religiosa L				4					4
21	Aam	Mangifera indica				8		1			9
22	Sonajuri	Acacia auriculiformis	200			5		5	12		222
23	Khair	Senegalia catechu	200			1					201
24	Awla	Emblica officinolis	300			1					301
Total Plantation=											6289

Figure 1.1: Green Belt development Plan



Table 1.5 Green Belt development Plan

1	Botanical Name	Common Name	SN. In CPCB manual	Tolerance as per CPCB guidelines	Hight	Locality	Trees to be planted	Space between tree (m)	Area covered	Total Area (Sq m)
A	B	C	D	E	F	G	H	I	J	K
1	Adina cordifolia	Karam	A21	T	Tree (20 m)	A1	400	3x3	9	3600
2	Aegle mormelos	Bel	A22	T	Tree (12m)	A2	300	2x2	4	1200
3	Ailanthus Excelsa	Ghorkaranj	A25	T	Tree (20 m)	A1	400	3x3	9	3600
4	Albizzia Lebbeck	Siris	A29	T	Tree (20 m)	A1	400	3x3	9	3600
5	Albizzia Odoratissima	Jungal Siris	A31	T	Tree (18 m)	A2	300	2x2	4	1200
6	Albizzia Procera	Safed Siris	A32	T	Tree (20 m)	A1	400	3x3	9	3600
7	Alstonia Scholaris	Chatni	A36	T	Tree (15 m)	A2	300	2x2	4	1200
8	Anogeissus Latifolia	Dhautha	A39	T	Tree (20 m)	A1	400	3x3	9	3600
9	Artocarpus locucha	Barhar	A43	T	Tree (18 m)	A2	300	2x2	4	1200
10	Azadirachta indica	Neem	A44	T	Tree (20 m)	A1	400	3x3	9	3600
11	Bouhinia purpureo	Koear	B7	T	Tree (7 m)	A3	180	1.5x1.5	3	540
12	Bauhinio racemose	Kamauli	B8	T	Tree (7 m)	A3	180	1.5x1.5	3	540
13	Bauhinio Variegata	Kachnar	B10	T	Tree (5 m)	A3	180	1.5x1.5	3	540
14	Buchananio lonzan	Piar	B16	T	Tree (13 m)	A2	300	2x2	4	1200
15	Cassia Fistula	Amaltas	C7	T_Dust Controller	Tree (12m)	A2	300	2x2	4	1200
16	Dalbagia Latifolia	Kala Shisham	D1	T_Dust Controller	Tree (20 m)	A1	400	3x3	9	3600
17	Dalbagia Sissoo	Shisham	D2	T_Dust Controller	Tree (10 m)	A3	180	1.5x1.5	3	540
18	Diospyros melonoxylon	Kend/Tend	D6	T	Tree (10 m)	A3	180	1.5x1.5	3	540
19	Emblica officinolis	Amla	E1	T	Tree (5 m)	A3	180	1.5x1.5	3	540
20	Ficus benghalensis	Bar	F1	T_Dust Controller	Tree (20 m)	A1	400	3x3	9	3600
21	Ficus religiose	Pipal	F7	T_Dust Controller	Tree (20 m)	A1	400	3x3	9	3600
22	Lagerstroemia parviflora	Sidha/Phusrush	L1	T	Tree (20 m)	A1	400	3x3	9	3600
23	Mallotus Philippinensis	Rohan/Kamala	M3	T	Tree (12m)	A2	300	2x2	4	1200
24	Mangifera Indidica	Mango	M5	T_Dust Controller	Tree (15 m)	A2	300	2x2	4	1200
25	Melia azadirach	Bakain	M7	T	Tree (20 m)	A1	400	3x3	9	3600
26	Morus alba	Tut	M13	T_Dust Controller	Tree (8m)	A3	180	1.5x1.5	3	540

1	Botanical Name	Common Name	SN. In CPCB manual	Tolerance as per CPCB guidelines	Hight	Locality	Trees to be planted	Space between tree (m)	Area covered	Total Area (Sq m)
A	B	C	D	E	F	G	H	I	J	K
27	Murroya paniculoto	Kamini	M14	T	Tree (5 m)	A3	180	1.5x1.5	3	540
28	Ouginia oojeinensis	Sandam	O1	T	Tree (12m)	A2	200	2x2	4	800
29	Sapindus emarginafus	Ritha	S7	T	Tree (10 m)	A3	200	1.5x1.5	3	600
30	Soymido febrifuge	Rohena	S13	T	Tree (15 m)	A2	200	2x2	4	800
31	Tomorindus indica	Imli	T2	T	Tree (20 m)	A1	400	3x3	9	3600
32	Tectona Grandis	Segwan	T4	T_Poor dust Collector	Tree (20 m)	A1	400	3x3	9	3600
33	Terminolio oquno	Arjun	T6	T_Poor dust Collector	Tree (15 m)	A2	200	2x2	4	800
34	Terminolio Belerica	Bahera	T7	T_SO2	Tree (15 m)	A2	200	2x2	4	800
35	Terminolio chebulo	Harra	T9	T_SO2	Tree (15 m)	A2	200	2x2	4	800
36	Zizyphus mauritiana	Ber	Z1	T_Fly ash	Tree (10 m)	A2	200	2x2	4	800
37	Zizyphus xylopyra	Katber	Z4	T_Fly ash	Tree (4 m)	C	300	-		500
38	Polyolthio longifolio	Ashoka	P9	T	Tree (5m)	B	300	-		1000
39	Acacia catechu	Khair	A3	T_SO2, fly-ash	Shrub (3m)	C	300	-		1500
							11340			69120
A1:	Tall trees towards boundary wall									
A2:	Medium sized trees next row to A1 species									
A3:	Small trees next row to A2 species									
B:	Near entrance gate and paths									
C:	Garden centre and space provided for plantation									

1.5 Aftercare and Monitoring

Investment on reclamation would be futile without adequate and timely aftercare. Aftercare includes weeding, soil working, mulching and fertilizing, and if possible, irrigation to promote better growth of the planted seedlings. The vegetated area would be protected from grazing of animals until the plants are above the level of damage. Wherever necessary, fencing would be erected on the boundaries of reclaimed areas. Monitoring of the program is the only way to improve both the long-term and short-term planning. It involves two important aspects, namely site investigation and record keeping.

1.6 Proposed Financial Budget

Proposed financial Budget for the Maintenance of existing Greenbelt development

(Rs in Lakhs)

S.N	Component	First year	Second year	Third year	Total
1	Plant seeds/ saplings	5.0	5.00	5	15.0
2	Soil	0.5	0.5	0.5	1.5
3	Pit making / Landscaping	2.0	2.0	2.0	6.0
4	Gardener's Cost	3.0	3.0	3.0	9.0
5	Fertilizers cost	1.0	1.0	1.0	3.0
6	Water supply and Protection guards	1.5	1.5	1.5	4.5
Grand Total		13.0	13.0	13.0	39.0

ANNEXURE AR-12
(COLLY)

Annexure-I

Iditbani Page No - 9 Dt. 1974 Se

नीलांचल कम्पनी के सौजन्य से दो दिवसीय फुटबॉल प्रतियोगिता का हुआ आयोजन

कंपनी खिलाड़ियों को मदद करने के लिए हमेशा तत्पर: जीडी वाजपेई

कांडा: विध्वंसन पूजा के उपलक्ष्य पर शनिवार को नीलांचल आयरन एंड पावर लिमिटेड के सौजन्य से आजाद क्लब रायपुर द्वारा दो दिवसीय फुटबॉल प्रतियोगिता का आयोजन रायपुर फुटबॉल मैदान में किया गया। इस फुटबॉल प्रतियोगिता का शुभारंभ नीलांचल आयरन एंड पावर लिमिटेड के निर्देशक दीपनंद लांबा, वरीय महाप्रबंधक गंगाधर वाजपेई, सुरज सिंह, रवि सिंह, और कमेटी के सदस्यों द्वारा किया गया। दो दिवसीय फुटबॉल प्रतियोगिता के पहले दिन विभिन्न क्षेत्रों से 48 टीमों ने भाग लिया है। पूरे खेल का आयोजन आजाद क्लब रायपुर द्वारा किया जा रहा है। मुख्य अतिथि के रूप में उपस्थित



नीलांचल आयरन एंड पावर लिमिटेड के निर्देशक दीपनंद लांबा और वरीय महाप्रबंधक गंगाधर वाजपेई ने बताया कि ग्रामीण क्षेत्रों में फुटबॉल प्रतिभागी काफी हैं उसे निखारने के लिए और एक उचित प्लेटफॉर्म तक पहुंचाने के लिए कंपनी हमेशा प्रयासरत है। आजाद क्लब 1975 ई0 से फुटबॉल प्रतियोगिता का आयोजन करते आ रहा है। दो दिवसीय फुटबॉल प्रतियोगिता में दूर दूर के ग्रामीण क्षेत्रों से फुटबॉल टीम भाग ले रही

है। कमेटी द्वारा खिलाड़ियों को किसी तरह का परेशानी ना हो इसके लिए उचित व्यवस्था कर रखी है। वहीं यूनिवर्सिटी स्पोर्ट्स विंगर कांडा के नीरज सिंह कि ओर से प्रत्येक मैच में मेन ऑफ द मैच का पुरस्कार दिया गया। आजाद क्लब की ओर से मुख्य रूप से बुद्धेश्वर दुडू, राजा दुडू, भोम माझी, भादो माझी, नाथूराम दुडू, सोभरा दुडू, सलीराम दुडू उपस्थित थे। कार्यक्रम का संचालन राजा दुडू और संतोष दुडू ने किया।

Annexure-II

CSR activities of M/s NILACHAL IRON and POWER LTD.
Ratanpur,

Eye check-up Camp.

Dt: 25th Sept 2022

Venue: Utkramit Viddalaya Raghunathpur

Nos. of villagers attended: 106 Nos.

Nos. of villagers advise to Operation - 13 Nos.

Operated Cases - 08 Nos.

Assistance ~~from~~ ^{from} villagers: - Ajit Gosai, Jhumpa Deo

Assistance from Company - Ms. G.D. Bajpai (GM)
CSR dept: Bikash Choudhury
Ravi Singh
Bijay Sahu, Tojowar Mahato

Association: PURNIMA NETRALAYA

Team of Purnima Netralaya - Suman Jana, Beauli
Ghosh and Meera Kumari

Inauguration by: Mrs. Purna Homda (Mukhia of Duncosa)
Mrs. Ram Homda (20 sutsi Vice President)

Expenses incurred:

Special thanks to: Journalist, Randa P.S.

Photos of the events.

Note

NIPPL द्वारा 25th Sept 2022 को CSR activity के अंतर्गत एक निशुल्क वैन जीव शीकर का आयोजन उत्कलिया विद्यालय रघुनाथपुर के प्रांगण में किया गया।

जिसमें मुख्य अतिथि श्रीमति पितु हॉसदा (मुखिया डुमरा पंचायत) तथा श्रीमान राम हॉसदा (20 सुब्बा उपाध्यक्ष) ~~द्वारा~~ सभुंकर रूप से उपस्थित किया गया एवं ओखो के महत्व पर प्रकाश डाला

कंपनी के महाप्रबंधक Mr. G.P. Bapnai द्वारा सभा को संबोधित किया गया जिसमें उन्होंने ओखो के देखभाल पर प्रकाश डाला तथा कंपनी CSR activity द्वारा समाज के प्रति अपनी जिम्मेदारी को वृहद उल्लेख में काफी सरंवा में शामिलों एवं कर्मचारियों ने भाग लिया। कंपनी की ओर से CSR-विभाग के विकास चौधरी, शक्ति सिंह, विजय शर्मा, योगेश्वर महारा आदि तथा पुष्पिमा नेत्रालय की ओर से सुमन जाना, लुही चौध एवं मीरा कुमारी का योगदान रहा। कुल 106 मछलियों का जीव किया गया इसमें से 13 मछलियाँ ग्रीष्मकाल से वसित पाया गया जिससे operations के लिए 27th Sept

नीलांचल कंपनी ने 8 लाभुकों का कराया आंखों का ऑपरेशन



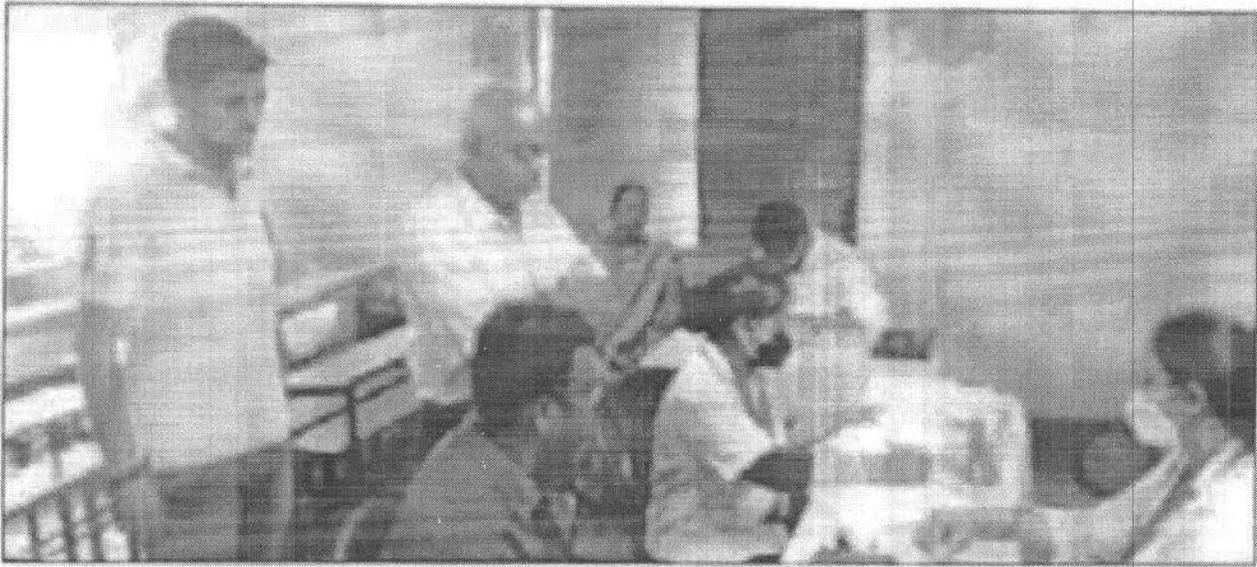
कांड्रा : विगत दिनों नीलांचल आयरन एंड पावर लिमिटेड के सीएसआर के तहत 105 लोगों का नेत्र जांच किया गया था. जांच के क्रम में 13 लोगों को मोतियाबिंद पाया गया. 13 लोगों में से 8 लोगों ने मोतियाबिंद का ऑपरेशन पूर्णिमा नेत्रालय में कराया, बाकी बचे 5 लोग द्वितीय तारीख में ऑपरेशन कराएंगे. नीलांचल आयरन एंड पावर लिमिटेड के मानव संसाधन एवं

कार्मिक विभाग के वरीय महाप्रबंधक गंगाधर बाजपेई ने कहा कि कंपनी सीएसआर के तहत समय-समय पर मेडिकल कैंप, खेलकूद, और अन्य सहयोग ग्रामीण क्षेत्रों में करती आ रही है और भविष्य में और अच्छी तरह कंपनी कार्य कर सकें इसके लिए हमेशा तत्पर है. सीएसआर के विकास चौधरी, एचआर पदाधिकारी रवि सिंह की भूमिका अहम रही.

नीलाचल कम्पनी का नेत्र जांच शिविर आयोजित

कोलाबीरा : रघुनाथपुर स्थित मध्य विद्यालय भवन में नीलाचल कंपनी की ओर से सामाजिक दायित्व के तहत नेत्रजांच शिविर लगाया गया. इसमें 105 लोगों की नेत्र जांच की गयी, जिसमें 13 लोगों में मोतियाबिंद के लक्षण पाये गये. इससे पूर्व शिविर का उद्घाटन मुखिया पियो हांसदा, 20 सूत्री उपाध्यक्ष राम हांसदा व कंपनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने किया. इस मौके पर कंपनी के मानव संसाधन विभाग के प्रमुख विकास चौधरी, कार्मिक पदाधिकारी जोगेश्वर महतो, रवि सिंह, विजय साहू समेत कंपनी के कर्मों व स्थानीय लोग उपस्थित थे.

नीलाचल कंपनी के शिविर में 105 लोगों की नेत्र जांच



गम्हरिया, 25 सितंबर (रिपोर्टर) : रघुनाथपुर स्थित मध्य विद्यालय भवन में नीलाचल कंपनी की ओर से सामाजिक दायित्व के तहत नेत्रजांच शिविर का आयोजन किया गया. शिविर के माध्यम से 105 लोगों की नेत्रजांच की गयी. जिसमें 13 लोग मोतियाबिंद से ग्रसित पाये गये. इससे पूर्व शिविर का उद्घाटन डुमरा पंचायत की मुखिया पियो हांसदा, 20 सूत्री के प्रखण्ड उपाध्यक्ष राम हांसदा व कंपनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने संयुक्त रूप से फीता काटकर किया. इस मौके पर कंपनी के मानव संसाधन विभाग के प्रमुख विकास चौधरी, कार्मिक पदाधिकारी जोगेश्वर महतो, रवि सिंह, विजय साहू समेत कंपनी के कर्मों व स्थानीय लोग उपस्थित थे.

नीलांचल कंपनी ने आठ लाभुकों का कराया मोतियाबिंद का निःशुल्क ऑपरेशन

रायकेला : विगत दिनों नीलांचल आयरन एंड पावर लिमिटेड के सीएसआर के तहत 105 लोगों का नेत्र जांच किया गया था जांच के क्रम में 13 लोगों का मोतियाबिंद पाया गया। जहां 13 लोगों में से 8 लोगों ने मोतियाबिंद का ऑपरेशन कराया, बाकी बचे 5 लोग द्वितीय तारीख में ऑपरेशन कराएंगे नीलांचल आयरन एंड पावर लिमिटेड के मानव संसाधन एवं कार्मिक विभाग के वरीय महाप्रबंधक गाधर बाजपेई ने बताया कि कंपनी सीएसआर के तहत समय-समय पर डिजिटल कैम्प, खेलकूद, और अन्य सहयोग ग्रामीण क्षेत्रों में करती आ रही है और विषय में और अच्छी तरह कंपनी कार्य कर सकें इसके लिए हमेशा तत्पर है शुल्क मोतियाबिंद ऑपरेशन में सीएसआर के विकास चौधरी, एचआर अधिकारी रवि सिंह की भूमिका अहम रही।

Date-26th Sept. 22

Page No - 12

प्रभात खबर

श्री राम हासदा, प्रखंड अध्यक्ष प्रातयांगता का उद्घाटन मुख्या
महतो, मुखिया मोहन बास्के, सुकमति माडी, अमृत महतो, भोमरा
माझी आदि ने किया. मौके पर माझी, उदय माडी आदि ने किया.

जांच शिविर में मोतियाबिंद के 13 मरीज चिह्नित



गम्हरिया. रघुनाथपुर स्थित मध्य विद्यालय भवन में नीलाचल कंपनी की ओर से सामाजिक दायित्व के तहत नेत्र जांच शिविर लगाया गया. इसमें 105 लोगों को नेत्र जांच की गयी, जिसमें 13 लोगों में मोतियाबिंद के लक्षण पाये

ससे पूर्व शिविर का उद्घाटन मुखिया पियो हासदा, 20 सूत्री उपाध्यक्ष राम व कंपनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने किया. इस मौके पर कंपनी व संसाधन विभाग के प्रमुख विकास चौधरी, कार्मिक पदाधिकारी जोगेश्वर रवि सिंह, विजय साहू समेत कंपनी के कर्मों व स्थानीय लोग उपस्थित थे.

पांडे, आकाश प्रधान, आभषक पाल, सुमित पाल, सुमन कवि, मोहित दास, रोहित दास, चिरंजीव गोस्वामी आदि उपस्थित थे.

विभाग के अधिकारों व कर्मचारों उपलब्ध रहेंगे. पूजा पंडालों को अस्थायी बिजली कनेक्शन भी दिये जा रहे हैं.

स्थापना दिवस पर दिखेगी कला-संस्कृति की झलक



गम्हरिया. झारखंड में लुप्त होती संस्कृति को बचाने के लिए ग्रामीण फुटबॉल एकेडमी कोलाबिरा की ओर से महल शुरु की गयी है.

इसके तहत एकेडमी द्वारा झारखंड स्थापना दिवस पर 14 व 15 नवंबर को आयोजित कार्यक्रम को कला-संस्कृति संरक्षण कार्यक्रम के रूप से मनाया जायेगा, जिसमें झारखंडी संस्कृति की झलक देखने को मिलेगी. कार्यक्रम को सफल बनाने के लिए कोलाबिरा में एकेडमी के सदस्यों की बैठक शंभु मंडल की अध्यक्षता में हुई. बैठक में कालोपद सरदार, शिवराम बास्के, अशोक महतो, पाणा सरदार, भरत हासदा, मोहन बास्के, त्रिलोकनाथ भगत, सुरेश पाल आदि सदस्य उपस्थित थे.

Dt: 26th Sept. 22 PNo-08

हि हिन्दुस्तान www.livehindustan

नू शिविर को सफल बनाने का लक्ष्य बढक
हुई, जिसमें सदस्यों के साथ रफ्तार की तैयारियों को रूपरेखा बनायी गयी।
अध्यक्षता पल्लव के संरक्षक सतीश शर्मा ने की। इस दौरान सरोज सिंह,
अमरनाथ ठाकुर, अजनेय पराशर, राकेश त्रिपाठी, अभिलाष मिश्रा, हेमंत राय,
सत्यजीत साहू, रहिशा, अनिल ठाकुर, गोलू, चंदन शर्मा आदि सदस्य थे।

नीलाचल कंपनी के शिविर में 105 की नेत्र जांच

गम्हरिया। कांड़ा स्थित नीलाचल आयरन एंड पावर लिमिटेड द्वारा उक्तमित मध्य विद्यालय रघुनाथपुर में रविवार को 105 ग्रामीणों एवं कर्मचारियों की नेत्र जांच की गयी। 13 लोगों की आंखों का ऑपरेशन मंगलवार को पुष्पिमा नेत्रालय में होगा। उद्घाटन हमरा मुखिया पियो हासदा ने किया। इस दौरान कंपनी के वरीय महाप्रबंधक जीडी वाजपेयी, 20 सूत्री उपाध्यक्ष राम हासदा, प्रधानाध्यापक अजित गोरई, विकास चौधरी, जोगेश्वर महतो, रवि सिंह आदि उपस्थित थे।

महासभा ने दी राजू श्रीवास्तव को श्रद्धांजलि

गम्हरिया। चित्रगुप्त महासमिति गम्हरिया की ओर से स्थानीय चित्रगुप्त भवन में प्रसिद्ध हास्य कलाकार राजू श्रीवास्तव के निधन पर एक शोकसभा कर श्रद्धांजलि दी गयी। अध्यक्षता महासमिति के अध्यक्ष रत्नेश्वर सहाय ने की। इस दौरान उपाध्यक्ष केएम श्रीवास्तव, महासचिव संजय कुमार वर्मा, कोषाध्यक्ष अभय कुमार, सह कोषाध्यक्ष महेंद्र प्रसाद कर्ण, संगठन सचिव बीके प्रसाद, कंचन कुमार सिन्हा, भूदेव वर्मा, मुकेश श्रीवास्तव, सुभाष चन्द्र दास भी थे।

एसएसप्लस टू उवि में लगा आधार शिविर

गम्हरिया। राज्य संप्रोषित प्लस टू उच्च विद्यालय में विशेष शिविर लगाकर वोटर कार्ड को आधार कार्ड से लिंक किया गया। इस दौरान वृथ संख्या 45 से 49 तक के एक से अधिक मतदाताओं के वोटर कार्ड को ऑनलाइन माध्यम से उनके आधार कार्ड से लिंक किया गया। शिविर में बीएलओ लखन लाल महतो समेत संबंधित क्षेत्र की सभी आगनबंदी सेविकाएं मौजूद थीं।

चांडिल आईबी में बढ़ती बेरोजगारी पर मंथन

चांडिल। चांडिल डेम आइवी में जनमुक्ति संघर्ष वाहिनी एवं झारखंड किसान परिषद के संयुक्त तत्वावधान में रोजगार का संवैधानिक-वैधानिक अधिकार और युवा आंदोलन विषय पर युवा समावेश कार्यक्रम मना की अध्यक्षता में हुआ। इसे बढ़ती बेरोजगारी, जनसंख्या में वृद्धि, नियुक्ति का न होना आदि समस्या एवं निराकरण पर चर्चा की गई। इसमें रवि कुमार, मंथन, अंबिका चांदव, कुमार दितीप, विनय मुर्मू, उमाकांत महतो, कन्हई लाल माडी भी थे।

Hindustan Page No - 08 Dt: 26th Sept 2022

Page No.-07. Dt. 26th Sept. 2022.

उदित वाणी

जमशेदपुर, सोमवार, 26 सितम्बर 2022

मुंडा ने चलाया सघन अभियान

कोलाबीरा : कांग्रेस पार्टी के वरिष्ठ नेता सह खुटी लोकसभा क्षेत्र के पूर्व कांग्रेस प्रत्याशी डॉ. कालीचरण मुंडा ने रविवार को खरसावा विधानसभा अंतर्गत गम्हरिया प्रखंड के सात पंचायत दुगनी, मुंडिया, बोरबांस, नारायणपुर आदि का दौरा किया। इस दौरान वे लोगों से मिलकर उनकी समस्याओं से अवगत हुए। दौरा के पश्चात उन्होंने कहा कि बोरबांस पंचायत अंतर्गत कांडा-सरायकेला मुख्य मार्ग रानी तालाब से नीमईडोह, खाखुडीह, पाथोरगोडा गांव जाने के लिए रास्ता काफी जर्जर है, जिससे ग्रामीणों को काफी परेशानी का सामना करना पड़ रही है। इस दौरान उन्होंने तत्काल उप विकास आयुक्त से दूरभाष पर बात कर सड़क निर्माण कराने की मांग की, जिस पर डीडीसी ने भी सकारात्मक आश्वासन दिया गया। दौरा में जिलाध्यक्ष डॉ. सुरेश किस्क, जिला महामंत्री सुसेन माडी, खरसावा प्रखंड अध्यक्ष कुंडू कुंभकार, बलभद्र महतो, कन्हैया लाल सामंद, किष्कि, होपना हासदा आदि कार्यकर्ता शामिल थे।

नीलाचल कम्पनी का नेत्र जांच शिविर आयोजित

कोलाबीरा : रघुनाथपुर स्थित मध्य विद्यालय भवन में नीलाचल कम्पनी की ओर से सामाजिक दायित्व के तहत नेत्रजांच शिविर लगाया गया। इसमें 105 लोगों को नेत्र जांच की गयी, जिसमें 13 लोगों में मोतियाबिंद के लक्षण पाये गये। इससे पूर्व शिविर का उद्घाटन मुखिया पियो हासदा, 20 सूत्री उपाध्यक्ष राम हासदा व कम्पनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने किया। इस मौके पर कम्पनी के मानव संसाधन विभाग के प्रमुख विकास चौधरी, कार्मिक प्रदाधिकारी जोगेश्वर महतो, रवि सिंह, विजय साहू समेत कम्पनी के कर्मों व स्थानीय लोग उपस्थित थे।

वर्ल्ड फॉर्मेसी डे पर निकाली गई रैली

आदित्यपुर (का.प्र.) : वर्ल्ड फॉर्मेसी डे के मौके पर वनाचल कॉलेज ऑफ फॉर्मेसी के द्वारा आज रैली निकाली गई, जो कि एस टाईप चोक से होत हुए श्रे पंजाब चोक तक पहुंचकर समाप्त हो गई। इस दौरान आम लोगों को विभिन्न बीमारियों के प्रति जागरूक भी किया गया। इससे पूर्व वर्ल्ड फॉर्मेसी डे के मौके पर वनाचल

DT: 28th Sept
Page No - 9 22

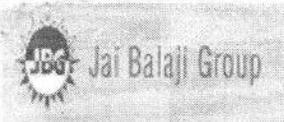
उदित वाणी

मेसर्स नीलाचल आयरन एंड पावर लिमिटेड में नेत्र जांच शिविर

कांडा : कांडा स्थित नीलाचल आयरन एंड पावर लिमिटेड के द्वारा उक्तमित मध्य विद्यालय रघुनाथपुर में रविवार को 105 कर्मचारी एवं संवेदक कर्मचारियों के नेत्र जांच की गई, जिसमें 13 लोगों का आंख का ऑपरेशन मंगलवार को पूर्णिमा नेत्रालय जमशेदपुर में किया जाएगा। शिविर का उद्घाटन दुमरा पंचायत की मुखिया पियो हासदा के कर कमलों द्वारा किया गया। विद्यालय में पूर्णिमा नेत्रालय जमशेदपुर के सहयोग से आयोजित नेत्र जांच शिविर में स्थानीय ग्रामीणों का भी सराहनीय सहयोग रहा। निःशुल्क नेत्र जांच शिविर में नेत्र जांच विशेषज्ञ ने जांच के साथ साथ लाभान्वित लोगों को नेत्र स्वास्थ्य के लिए उचित परामर्श देते हुये आंखों के देखभाल के लिए जरूरी निर्देश भी दिए। इस अवसर पर संबोधित करते हुए कम्पनी के वरीय महाप्रबंधक जी डी बाजपेई ने कहा कि ग्रामीणों के सहयोग से ग्रामीणों के लिए नीलाचल आयरन एंड पावर लिमिटेड लोकोपकारी कार्यों के लिए पूरी तरह से संकल्पित है और कम्पनी आगे भी इसी प्रकार विकास कार्य करती रहेगी। पूर्णिमा नेत्रालय को तीन- सदस्यीय टीम से सुमन जाना, ब्यूटी घोष, मीरा कुमारी, नीलाचल आयरन एंड पावर लिमिटेड की ओर से मानव संसाधन विभाग के प्रमुख विकास चौधरी, कार्मिक प्रदाधिकारी जोगेश्वर महतो, रवि सिंह, विजय साहू और वरीय अधिकारियों एवं अन्य के आपार सहयोग से एक-दिवसीय शिविर सफल हुआ।

नीलाचल कंपनी के शिविर में 105 की नेत्र जांच

महाराष्ट्र। कांझा स्थित नीलाचल आयरन एंड पावर लिमिटेड द्वारा उत्कृष्ट
उच्च विद्यालय रघुनाथपुर में रविवार को 105 ग्रामीणों एवं कर्मचारियों की नेत्र
जांच की गयी। 13 लोगों की आंखों का ऑपरेशन मंगलवार को पूर्णिमा नेत्रालय
में होगा। उद्घाटन डुमरा मुखिया पियो हांसदा ने किया। इस दौरान कंपनी के
प्रमुख अधिकारी महाप्रबंधक जीडी वाजपेयी, 20 सूत्री उपाध्यक्ष राम हांसदा, प्रधानाध्यापक
अजित गोरई, विकास चौधरी, जोगेश्वर महतो, रवि सिंह आदि उपस्थित थे।



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Ganga Dhar Bajpai <gdbajpai@jaibalajigroup.com>

Proposal for cataract screening camp.

1 message

Ashim Bhattacharya <ashim.bhattacharya@purnimanetralaya.com>

Wed, Sep 21, 2022 at 1:27 PM

To: "gdbajpai@jaibalajigroup.com" <gdbajpai@jaibalajigroup.com>

Dear Sir,

Greetings from Purnima Netralaya!

At the outset we take this opportunity to thank you for the continued association over the years. We have been rendering eye care services since the year 2003 and this is the only Eye Hospital in the entire Kolhan region to be NABH Certified.

As discussed we will arrange for miking on 23.09.2022 and the cataract screening camp will be done on 23.09.22 from 10AM to 2PM. The charges for the entire process are noted below for your kind approval. 25

1. For miking - Cost of fuel @10 Kms per litre from Tamolia to coverage area and back to Tamolia.
2. For cataract surgery - Rs.2500/- per patient.
3. Cost of medicines - On actuals.
4. Cost of glass dispensing - Rs.475/- per glass.

Thanks and regards
Ashim Bhattacharya
General Manager
Purnima Netralaya
Tamolia
M + 919931127852

3 attachments **Doctors List.xls**
52K **TPA list.xlsx**
11K **CORPORATE LIST.doc**
36K

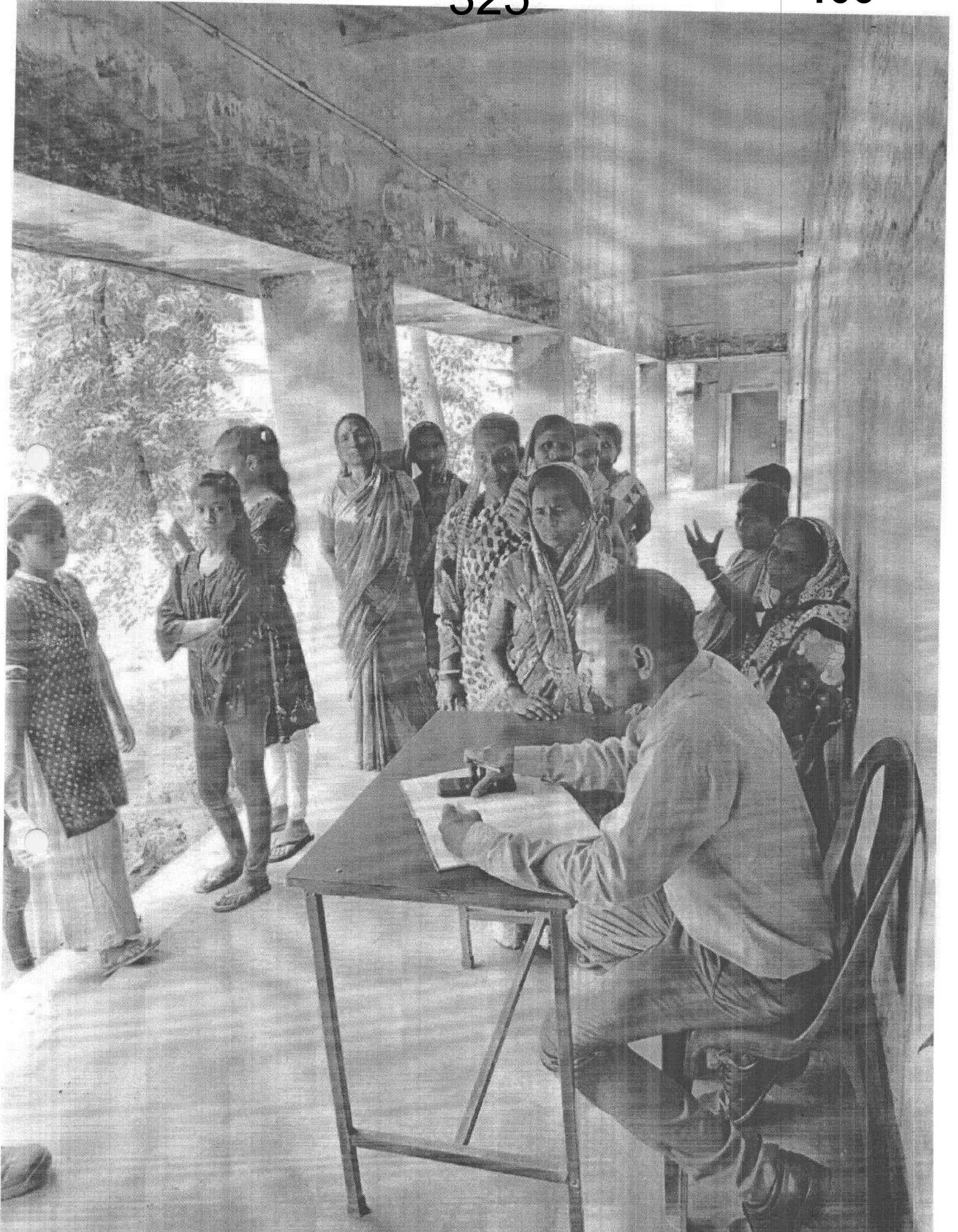
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Eye Operation Candidates

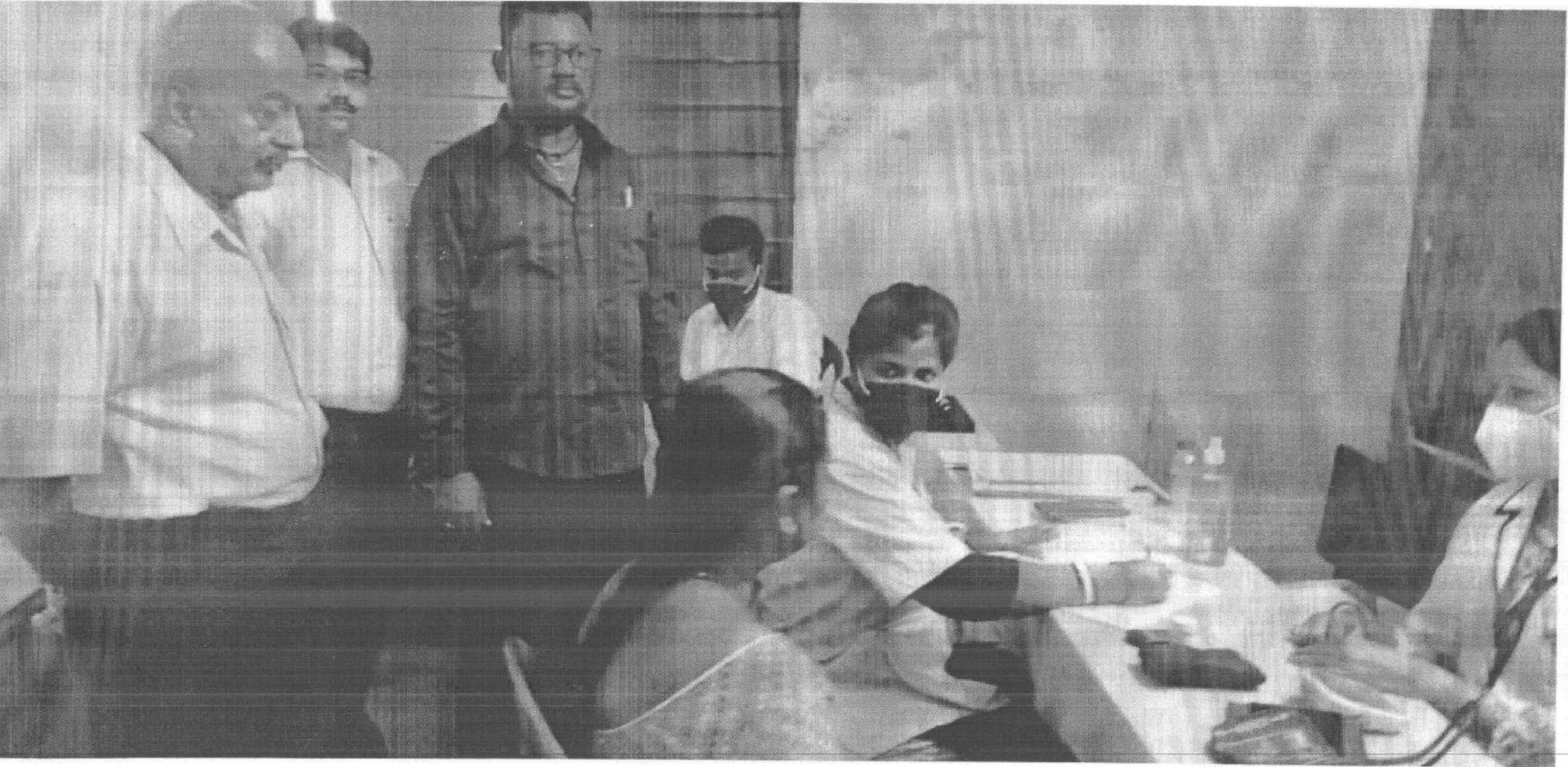


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Eye Camp



Eye Camp Check-up at Raghunath School on 25th Sept, 2022 -



Eye Camp Inauguration by - Mrs. Pihu Hansda on 25th Sept 2022 .
(Mukhia of Duansa Panchayat)
with Mrs. Ram Hansda (20 Sutor Vice President)



Welcome Ceremony in Eye Camp
at Raghurathpur School on 25th Sept 2022.



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CHAWLA DIAGNOSTIC CENTRE & HEALTH CARE

♥ Caring for you ... for Life ♥

Dr. Jetendra Chawla

M.B.B.S. (RANCHI), D.C.P. (DARBHANGA)



Acc. No.: M4420210/U
www.jas-anz.org/register
ISO 9001:2008

TO,

Dear Sir

On behalf of CHAWLA DIAGNOSTIC CENTRE & HEALTH CARE I wish you compliments of the season and would like to share with you information regarding us. As we are aware that the occupational Safety and Health is utmost importance for Labour in mines, factories and ports sector.

As per the guideline laid down by planning commission Government of India the occupational Safety and Health is one of the subjects allotted to Ministry of Labour under Government of India.

The Ministry of Labour Government of India and Labour Department of the State and Union Territories are responsible for the safety and Health of Workers, in which regular monitoring of health check-up and occupational safety and Health training of workers employed in mines and Factories.

We are having a well established Diagnostic Centre equipped with TMT, X-ray(Siemens) ECG,(CLARITY) PFT(CLARITY),AUDIOMETRY And Computerized Pathology Labs is situated in Outer Circle Road Bistupur,Jamshedpur,Jharkhand-831001.(ISO CERTIFIED-9001:2008)

Sir, I was working with the ministry of Health (Kingdom of Saudia Arabia) as a Specialist in Pathology Department for 5 Years and Gained a fairly wide experience.

Diagnostic centre where the External Quality control is managed by CMC Vellore. Chawla Diagnostic Centre is also the panel of Class-II Medical Examiner of DGCA(Director General of Civil Aviation) our name appears in the DGCA website(www.dgca.nic.in). Only Centre who got letter of Appreciation from HDFC Life (American Company).

We are also in the Medical Panel of L&T .our vendor code is-S0044010. We are also in the panel of Airport Authority of India.

Per Real test
Rs 1000/- negative test
03/09/2022

Page no 01 of 02



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**CHAWLA DIAGNOSTIC CENTRE
& HEALTH CARE**

Caring for you ... for Life

Dr. Jetendra Chawla
M.B.B.S. (RANCHI), D.C.P. (DARBHANCA)Acc. No.: M4426210AJ
www.ias-anz.org/register
ISO 9001:2008Date- 14/09/2022
Bill No-1401/2022**NILACHAL IRON & POWER LTD.**
BILL

Sr.No	Date	Employee's Name	Age/Sex	Test Name	Rate
01	11/09/2022	AJIT KUMAR	35Y/M	Medical Check-up	1000.00
02	11/09/2022	MANAS GHOSH	31Y/M	Medical Check-up	1000.00
03	11/09/2022	DHARMENDRA KUMAR	48Y/M	Medical Check-up	1000.00
04	11/09/2022	BHUP RAJ	36Y/M	Medical Check-up	1000.00
05	11/09/2022	TANMAY BYABATTA	28Y/M	Medical Check-up	1000.00
06	11/09/2022	AMULYA YADAV	35Y/M	Medical Check-up	1000.00
07	11/09/2022	RAMESH KUMAR	31Y/M	Medical Check-up	1000.00
08	11/09/2022	RAVI KUMAR SINGH	25Y/M	Medical Check-up	1000.00
09	12/09/2022	BHASKARA CHANDRA BARIK	38Y/M	Medical Check-up	1000.00
10	12/09/2022	UDIT KUMAR	35Y/M	Medical Check-up	1000.00
11	12/09/2022	RANJEET KUMAR	33Y/M	Medical Check-up	1000.00
12	12/09/2022	MRITYUNJAY KUMAR RAY	29Y/M	Medical Check-up	1000.00
13	12/09/2022	DEBABRATA DAS	27Y/M	Medical Check-up	1000.00
14	12/09/2022	APURBA KARMAKAR	44Y/M	Medical Check-up	1000.00
15	12/09/2022	ANUP KUMAR	27Y/M	Medical Check-up	1000.00
16	13/09/2022	NEELAMBAR MISHRA	39Y/M	Medical Check-up	1000.00
17	13/09/2022	KARTIK CHANDRA NAYAK	43Y/M	Medical Check-up	1000.00
18	13/09/2022	VIDYADHAR MANDAL	51Y/M	Medical Check-up	1000.00
19	13/09/2022	SHAILESH KUMAR	37Y/M	Medical Check-up	1000.00
20	13/09/2022	PRAKASH CHANDRA MOHANTA	31Y/M	Medical Check-up	1000.00
21	13/09/2022	SANJEEV KUMAR SINGH	53Y/M	Medical Check-up	1000.00
				TOTAL-21X1000	21000.00

(Rupees Twenty one thousand only)

Cheque can be issue in favour of-Chawla Diagnostic Centre & Health Care

PAN No-AAJFC1819Q

Note : Chawla Diagnostic Centre & Health Care. Is exempt from GST being a healthcare service provider.

NET/RTGS/Fund Transfer as per details given below.

BENEFICIARY NAME : CHAWLA DIAGNOSTIC CENTRE & HEALTH CARE

BANK NAME : KOTAK MAHINDRA

IFSC CODE : KKBK0000146

BANK A/C. NUMBER : 0612204193

BRANCH LOCATION : Kamani Centre, Bistupur

For

Chawla Diagnostic Centre

Home Collection by Appointment only (0657-2321789) • Sunday Evening Closed

Outer Circle Road, (Near Kantilal Hospital), Beside Jiva Clinic, Bistupur, Jamshedpur-831001

14/09/2022

Annexure-III

CSR activities of NIPL Ratampur Drawing Competition.

Date - 1st Oct 2022.

Venue - Nav Prathamik Vidyalaya - Giddibera

Nos of Participants. - 40 nos.

Nos of winners - 03 nos.

Participants from - Giddibera Nav Prathamik Vidyalaya

Nos of Beneficiary - 80 nos. of students.

Assistance from School - Mrs. Champa Hembrom (Head Teacher)

Mr. Manoj Maloto. (Asist. Teacher)

Mrs. Ranuka Sardar (Word member)

Mrs. Leshi Mardi (Agambari Sabija)

Organised by - NIPL - Ratampur.

Assistance from Company - G.M. No. G.D. Bajpai
CSR Dept: Binash Choudhary
Ravi Singh and
Vijay Sahu.

चिवांकन प्रतियोगिता

NIPPL Ratampur द्वारा नव प्राथमिक विद्यालय गिरीबेड़ा में एक दिवसीय चिवांकन प्रतियोगिता का आयोजन किया गया। जिसमें कक्षा 3, 4 एवं 5 के बच्चों ने भाग लिया तथा कुल 40 प्रतिभागियों ने हिस्सा लिया एवं प्रथम - द्वितीय एवं तृतीय स्थान प्राप्त किया जिसमें प्रथम स्थान कक्षा - 3 के विकास वारिक, द्वितीय स्थान कक्षा 4 के समीर मार्टिन, तृतीय स्थान कक्षा 5 के कृष्णा सोरेन ने प्राप्त किया।

कम्पनी की ओर से प्रथम द्वितीय एवं तृतीय पुरस्कार के साथ-साथ कुल 80 बच्चों के बीच कॉपी, रंग पेनसिल, स्वर कार्ड आदि सामग्री का वितरण किया गया। जिसमें मुख्य रूप से स्कूल के प्रधान अध्यापिका श्रीमती चम्पा हेम्ब्रंम, सहायक शिक्षक मनीष महतो वॉर्ड सदस्य श्रीमती रेनुका सरदार, आंगन वाड़ी श्रीमती श्रीमती लुशी मार्टिन ने हिस्सा लिया। कम्पनी की ओर से महाप्रबन्धक श्री जी० डी० वाजपाई सी० एस० आर० विभाग के विकास चौधरी, रवि सिंह तथा विजय साहु ने हिस्सा लिया कार्यक्रम की सफल बनाने में स्कूल एवं कम्पनी का योगदान महत्वपूर्ण रहा।

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चित्रांकन में बच्चों ने दिखाई प्रतिभा

गम्हरिया। डुमरा पंचायत अंतर्गत नव प्राथमिक विद्यालय गिद्दीबेड़ा में नीलाचल आयरन एंड पावर लिमिटेड के सीएसआर द्वारा चित्रांकन प्रतियोगिता का आयोजन किया गया। इसमें वर्ग तीन से लेकर वर्ग 5 तक के 40 बच्चों ने भाग लिया। चित्रांकन प्रतियोगिता में बच्चों ने सर्वश्रेष्ठ प्रदर्शन किया। इसमें एक से बढ़कर एक चित्र बनाकर अपनी प्रतिभा दिखायी।

इस अवसर पर नीलाचल आयरन एंड पावर लिमिटेड के मानव संसाधन एवं कार्मिक विभाग के वरीय महाप्रबंधक गंगाधर बाजपेई ने कहा कि कहा कि चित्रांकन प्रतियोगिता के दौरान बच्चों में जो उत्साह देखने को मिला उससे खुशी की अनुभूति हुई।

Uditvani Page No - 9 Dt: 3/10/2022

नीलाचल आयरन एंड पावर लिमिटेड ने छात्र- छात्राओं के बीच करायी चित्रांकन प्रतियोगिता

कांडा : सरायकेला खरसावा जिला के डुमरा पंचायत अंतर्गत प्राथमिक विद्यालय गिद्दीबेड़ा में नीलाचल आयरन एंड पावर लिमिटेड के सीएसआर द्वारा चित्रांकन प्रतियोगिता का आयोजन किया गया जिसमें वर्ग 3 से लेकर वर्ग 5 तक के 40 बच्चों ने भाग लिया वही बच्चों ने अपनी तरफ से सर्वश्रेष्ठ प्रदर्शन करने का प्रयास किया इस दौरान छात्र-छात्राओं ने चित्र बनाकर अपनी प्रतिभा दिखाई इस अवसर पर कंपनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने कहा कि इस चित्रांकन प्रतियोगिता में



बच्चों ने अपनी ओर से सर्वश्रेष्ठ प्रदर्शन किया चित्रांकन प्रतियोगिता के दौरान बच्चों में जो उत्साह देखने को मिला उसे देख कर मुझे बहुत खुशी की अनुभूति हुई वहीं कंपनी के चार पदाधिकारी रवि सिंह ने बच्चों के बीच ड्राइंग कॉपी

पेंसिल रबड़ और शार्पेनर का वितरण किया वही इस कार्यक्रम में मुख्य रूप से विद्यालय के प्रधान शिक्षिका श्रीमती चंपा हैंज्रम सहायक शिक्षक मनोज महतो वार्ड सदस्य रेणुका सरदार आंगनवाड़ी सेविका लुशी मांडी उपस्थित रहीं।

नीलांचल आयरन एंड पावर लिमिटेड का नव प्राथमिक विद्यालय गिदीबेडा के छात्र-छात्राओं के बीच चित्रांकन प्रतियोगिता आयोजित

सरायकेला : सरायकेला खरसावां जिला के डुमरा पंचायत अंतर्गत प्राथमिक



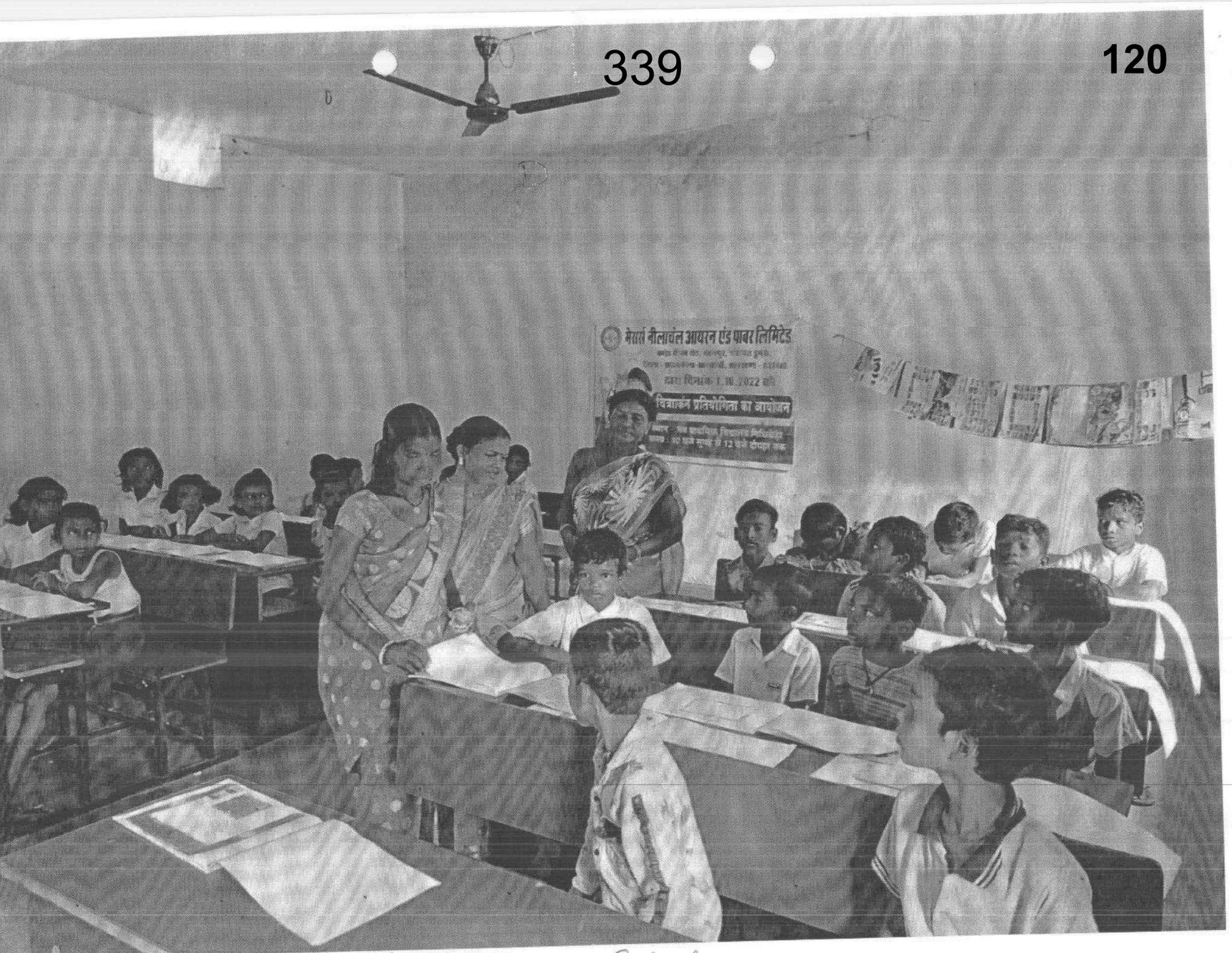
विद्यालय गिदीबेडा में नीलांचल आयरन एंड पावर लिमिटेड के सीएसआर द्वारा चित्रांकन प्रतियोगिता का आयोजन किया गया जिसमें वर्ग 3 से लेकर वर्ग 5 तक के 40 बच्चों ने भाग लिया। वही बच्चों ने अपनी तरफ से सर्वश्रेष्ठ प्रदर्शन करने का प्रयास किया

इस दौरान छात्र-छात्राओं ने चित्र बनाकर अपनी प्रतिभा दिखाई इस अवसर पर कंपनी के वरीय महाप्रबंधक गंगाधर बाजपेई ने कहा कि इस चित्रांकन प्रतियोगिता में बच्चों ने अपनी ओर से सर्वश्रेष्ठ प्रदर्शन किया चित्रांकन प्रतियोगिता के दौरान बच्चों में जो उत्साह देखने को मिला उसे देख कर मुझे बहुत खुशी की अनुभूति हुई वहीं कंपनी के चार पदाधिकारी रवि सिंह ने बच्चों के बीच ड्राइंग कॉपी पेंसिल रबड़ और शार्पनर का वितरण किया वही इस कार्यक्रम में मुख्य रूप से विद्यालय के प्रधान शिक्षिका श्रीमती चंपा हेंब्रम सहायक शिक्षक मनोज महतो वार्ड सदस्य रेणुका सरदार आंगनवाड़ी सेविका लुशी माडी उपस्थित रहीं।

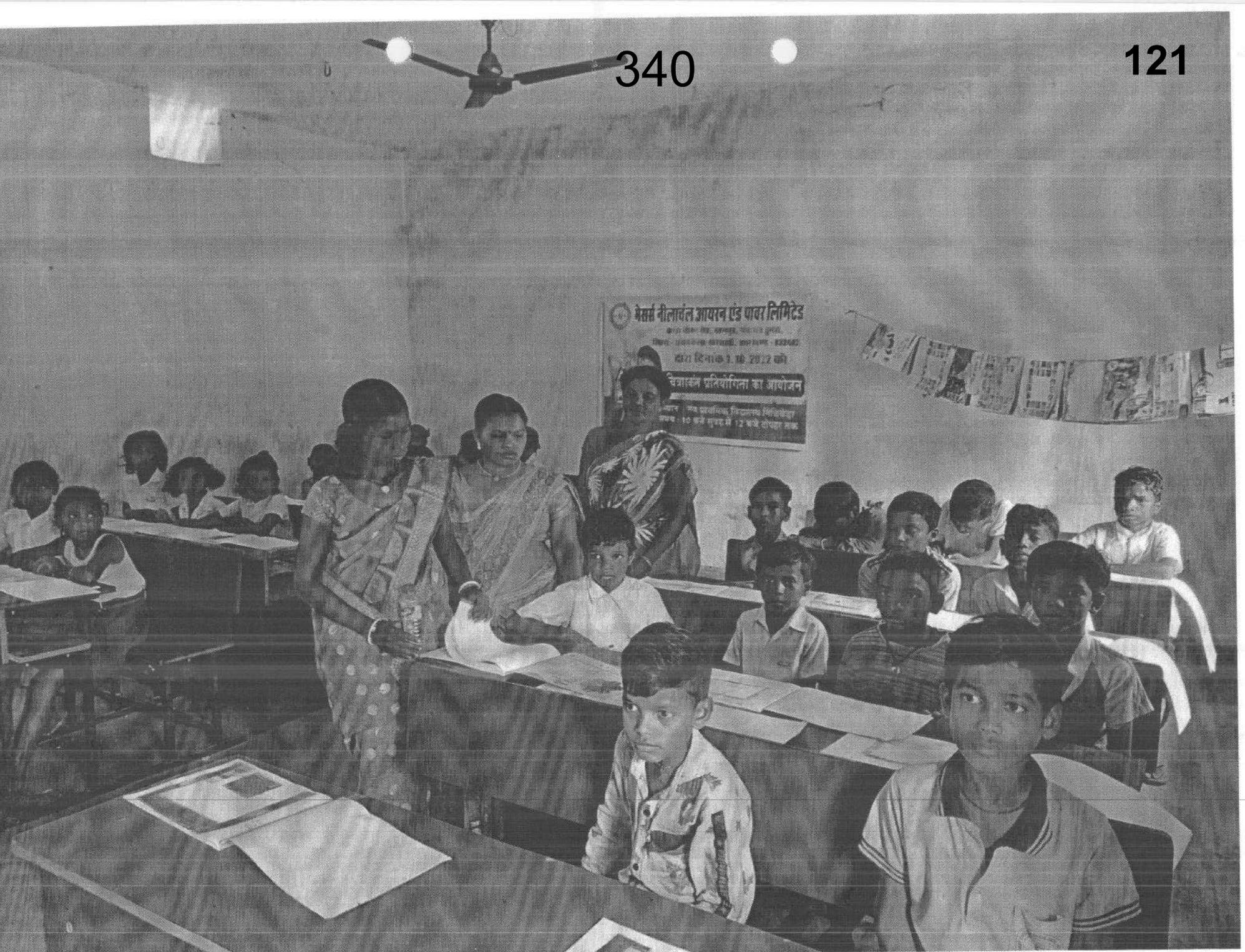
*Drawing Competition
at - Gidhibera School on
1st Oct 2022.*







Drawing Competition at Gidhibera School.



Drawing Competition at Gidhibera School.



Drawing Competition at Gidlibera School.

Annexure-IV

CSR Activity by NIPL, Raipur

Date - 16th Oct 2022

Venue - Raipur, Samudayik Bhavan

Nos of Patients :- 68 Nos.

Participants Local Villagers.

Organised by NIPL Raipur

Assistance from Company - Mrs. G.D. Bajpai (G.M)

Dr. B.C. Mahato

e - Mina Mahato

CSR dept: Birash Choudhary

HR dept: Ravi Singh

Bijay Sahu And

Raju Reddy.

Inauguration by - Mr. Chuma Ram ~~Manjhi~~ Tudu.
(Gram Pradhani)

Photos of the events.

NIPAL, Ratampur द्वारा रायपुर सामुदायिक भवन में एक दिवसीय विशुद्ध जौंच शिफ्ट का आयोजन किया गया। रायपुर के शाय सदान श्री पुना राम डुडु ने फिला कार कर उद्घाटन किया।

जिसमें NIPAL के जी० एम० श्री जी० डी० वाजपाई ने स्वास्थ्य सेवा पर कम्पनी द्वारा किया जा रहा प्रयास को गामिणी के हिस में बताया एवं गामिणी को पूर्ण सहयोग करने का अपना संकेला को दोहराया कम्पनी के डा० बी० सी० महले द्वारा चिकित्सा जौंच किया गया एवं मुफ्त में दवा का वितरण किया गया। कम्पनी के आस पास के गाँवों से काफी संख्या में मरीजों ने हिस्सा लिया तथा जौंच करवाया। कुल 68 मरीजों ने जौंच करवाया एवं दवा लिया। कम्पनी ओर से सी० एम० आर० पदाधिकारी विकास चौधरी एम० आर० पदाधिकारी शबे सिंह एवं विजय साहु एवं अनियन के राजा डुडु ने हिस्सा लिया एवं सहयोग किया।

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सामुदायिक भवन रायपुर में लगा निःशुल्क स्वास्थ्य जांच शिविर

68 लोगों ने कराई स्वास्थ्य की जांच नीलांचल आयरन कंपनी के सौजन्य से हुआ कार्यक्रम का आयोजन



कांडा : रविवार को नीलांचल आयरन एण्ड पावर लिमिटेड कंपनी के सौजन्य से सामुदायिक भवन रायपुर में निःशुल्क स्वास्थ्य जांच शिविर का आयोजन किया गया.

शिविर में 68 लोगों ने अपने स्वास्थ्य की जांच कराई. मरीजों को जांच के उपरांत आवश्यक दवाइयां भी दी गई. इससे पूर्व शिविर का उद्घाटन ग्राम प्रधान चुनाराम टुडू ने फीता काटकर किया. मौके पर

कंपनी के मानव संसाधन एवं कार्मिक विभाग के वरीय महाप्रबंधक गंगाधर बाजपेई ने लोगों से स्वास्थ्य के प्रति जागरूक रहने की अपील की और कहा कि लोगों को अपनी स्वास्थ्य के प्रति

हमेशा सजग रहना चाहिए, क्योंकि समय पर छोटी बीमारी का भी इलाज नहीं होने पर वह बीमारी गंभीर रूप धारण कर लेती है. ऐसे में मरीजों को काफी परेशानी का सामना करना पड़ता है. शिविर में मुख्य रूप से कंपनी के कार्मिक विभाग के वरीय एचआर पदाधिकारी रवि सिंह, विकास चौधरी सीएसआर ऑफिसर, विजय साहू एचआर, डी0 बी0 सी0 महतो, एएनएम बिना महतो, राजा टुडू, भादो मांझी, ग्राम प्रधान चुनाराम टुडू उपस्थित रहे.

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नीलाचल कंपनी ने लगाया निःशुल्क स्वास्थ्य शिविर

हरिया। कांड़ा स्थित नीलाचल आयसन एंड पावर लिमिटेड की ओर से रायपुर समुदायिक भवन में निःशुल्क स्वास्थ्य जांच शिविर लगाया गया, जिसका उद्घाटन रायपुर ग्राम प्रधान चूना राम टुडू ने किया। शिविर में सी से अधिक लोगों की स्वास्थ्य जांच की गयी। कंपनी के मानव संसाधन एवं कार्मिक विभाग वरीय महाप्रबंधक गंगाधर वाजपेयी ने लोगों से स्वास्थ्य के प्रति जागरूक होने की अपील की। मौके पर कंपनी के एचआर पदाधिकारी रवि सिंह भी थे।

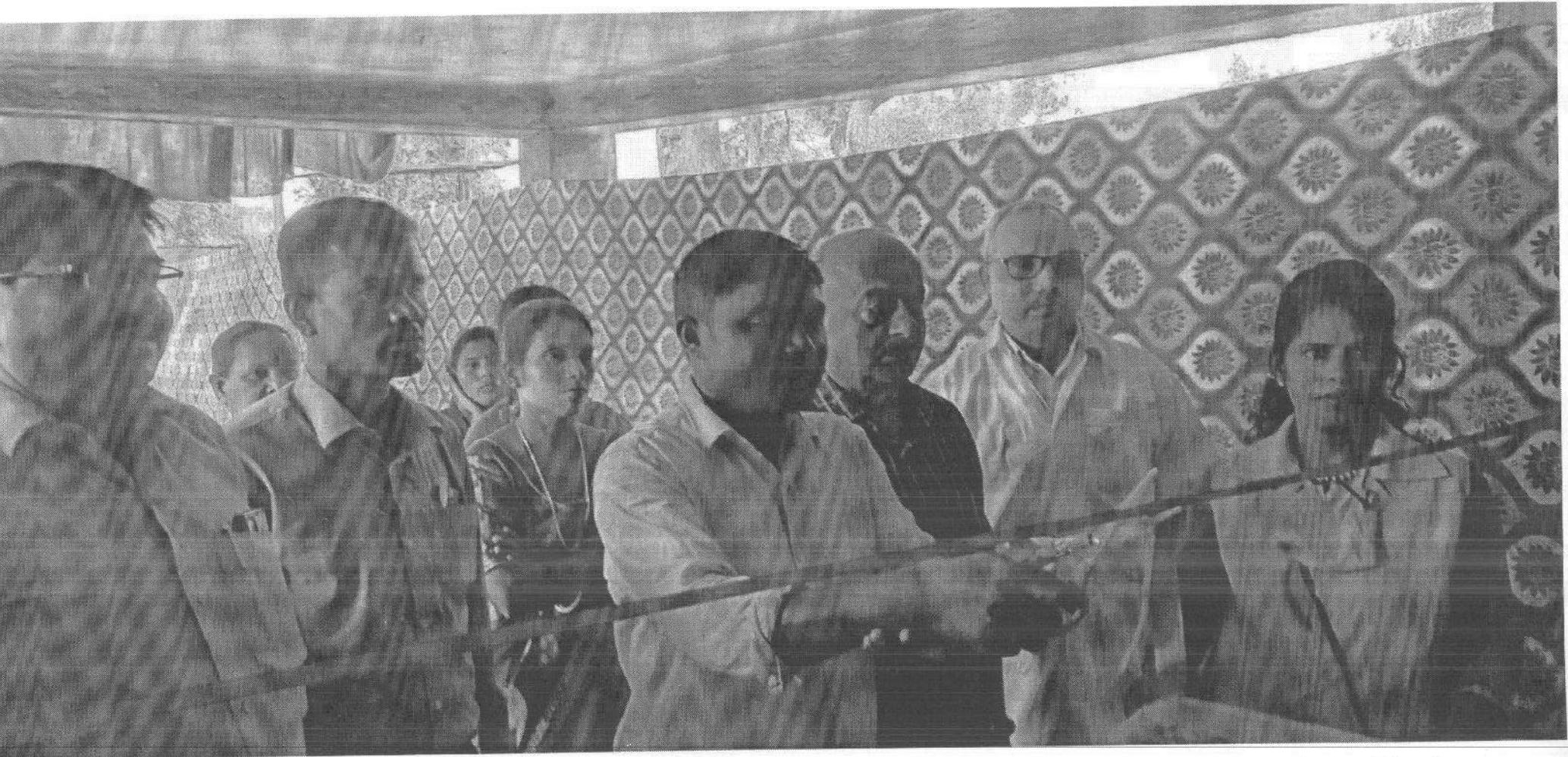
New Ispat Mail Dt: 17th Oct 22 P.No-3

नीलाचल कंपनी की ओर से रायपुर में निःशुल्क स्वास्थ्य जांच शिविर का आयोजन

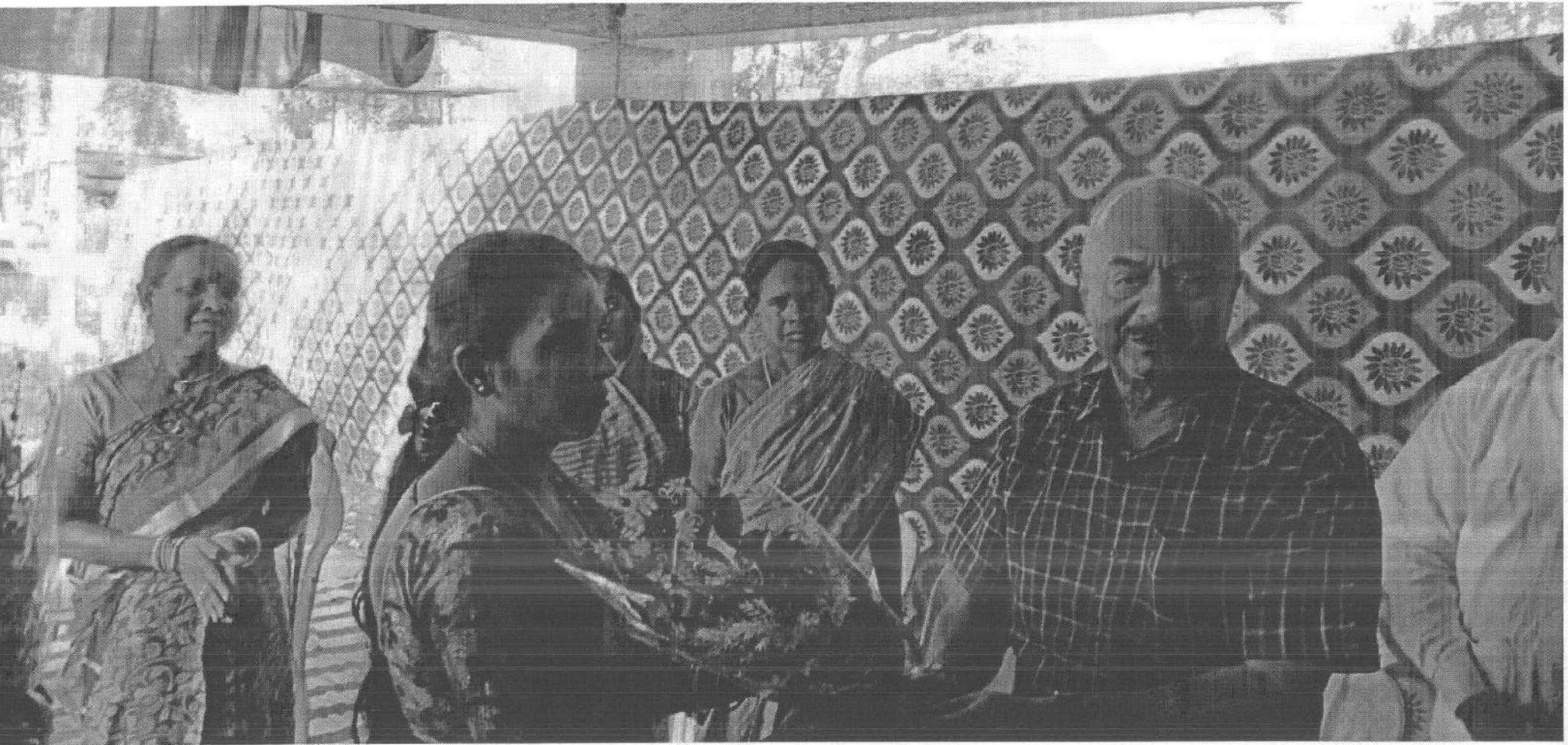


शिविर में चिकित्सा जांच करते चिकित्सक.

गम्हरिया, 16 अक्टूबर (रिपोर्टर) : नीलाचल आयसन एंड पावर लिमिटेड कंपनी ने सीएसआर के तहत समुदायिक भवन रायपुर में निःशुल्क स्वास्थ्य जांच शिविर का आयोजन किया गया। शिविर का उद्घाटन रायपुर के ग्राम प्रधान चूना राम टुडू ने फीता काट कर किया। शिविर में 68 लोगों का निःशुल्क स्वास्थ्य जांच की गई। साथ ही जरूरतमंदों को आवश्यक दवाइयां दी गईं। इस अवसर पर नीलाचल कंपनी के मानव संसाधन एवं कार्मिक विभाग के वरीय महाप्रबंधक गंगाधर वाजपेयी ने लोगों से स्वास्थ्य के प्रति जागरूक रहने की अपील की। उन्होंने कहा कि लोगों को अपनी स्वास्थ्य के प्रति हमेशा सजग रहना चाहिए, क्योंकि समय पर छोटी बीमारी का भी इलाज नहीं होने पर वह बीमारी गंभीर रूप धारण कर लेती है। मौके पर कंपनी के एचआर पदाधिकारी रवि सिंह, सीएसआर अधिकारी विकास चौधरी, विजय साहू, डॉ. बीसी महतो, एनएम बीना महतो, राजा टुडू, भादो मांझी आदि उपस्थित थे।



Health Camp inauguration by ~~Chief~~ Chief guest Mrs. Chuna Ram Reddy
Grampradhan Raipur.
on 16th Oct 2022.



Welcome Ceremony at Health Camp - Raipur.



Welcome Ceremony on Health Camp at Raipur Samudayik
Bhavan .Dt: 16th Oct 2022.

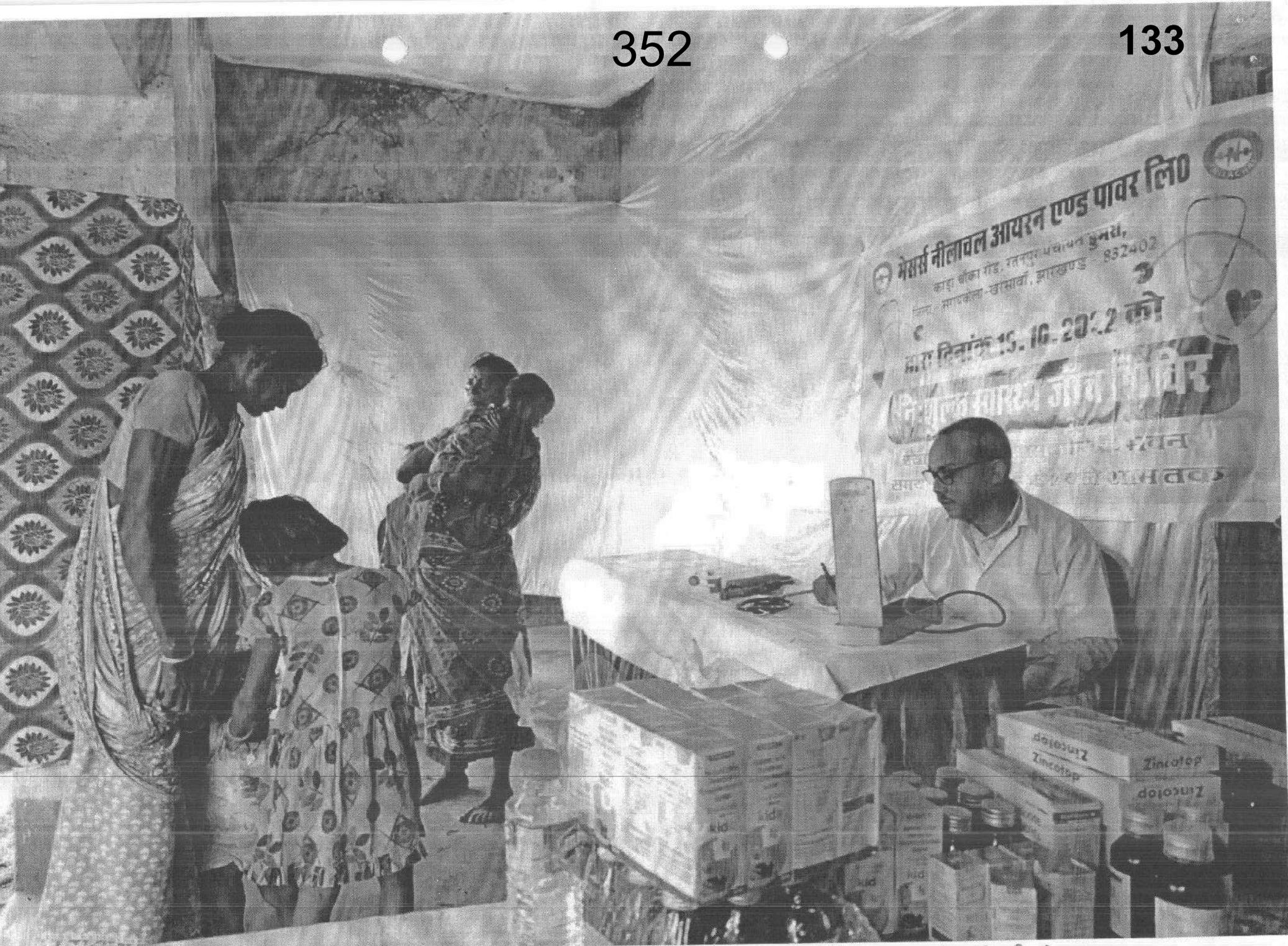


Health Camp at Raipur, Samudayik Bhavan
on 16th Oct 2022.

सर्जनीलाचल आयरन एण्ड पावर लि०
कांडा चौका रोड, रतनपुर पंचायत बुमठ,
जिला - सरावकेला-खरसावा, झारखण्ड - 832402
द्वारा दिनांक 16.10.2022 को
निःशुल्क स्वास्थ्य जांच शिविर
स्थान - राँचपुर सामुदायिक
समय - 10 बजे सुबह से 2 बजे रा



Health Camp at Raipur on 16th Oct 2022



Health Camp at Raipura on 16th Oct 2022

Annexure-V

Food packets distribution

Food packets distribution among poor and helpless peoples on accounts of Diwali by M/s - Nilachal Iron and Power Limited Ratanpur under CSR activities.

Dt: 26th Oct 2022.

Venue: Sai mandir, Sonari
Ram mandir, Bistupur
Ganhar's Rly Station
Kandua Rly Station etc.

Nos. of Beneficiary - 200 peoples.

Organised by - Nilachal Iron and Power Ltd.
Ratanpur.

Assistance from Company:- Mr. G.D. Bajpai (G.M)

HR dept: Nilamber Mishra
Ravi Singh

CSR dept: Binash Choudhary

Photos of events.

दैनिक जागरण Dt. 28th Oct 2022
Page No - 10.

नीलांचल कंपनी ने दो सौ गरीबों के बीच किया भोजन वितरण

सप्त गम्हरिया : गुरुवार को कांडा के रतनपुर स्थित नीलांचल आयर्स एंड पावर लिमिटेड के सीएसआर विभाग की ओर से दो सौ गरीब व असहाय लोगों को भोजन कराया गया। इस दौरान कांडा स्टेशन, गम्हरिया स्टेशन, बिष्टुपुर राम मंदिर व सोनारी साईं मंदिर के समीप रहने वाले गरीब व असहाय लोगों के बीच भोजन के पैकेट का वितरण किया गया।

उदित वाणी Dt. 28th Oct 2022
Page No - 9

नीलांचल कंपनी ने गरीब और असहाय व्यक्ति को कराया भोजन

कांडा : नीलांचल आयर्स एंड पावर लिमिटेड रतनपुर के सीएसआर



विभाग द्वारा गरीब और असहाय व्यक्ति को 200 पैकेट भोजन की व्यवस्था कराया। कांडा स्टेशन, गम्हरिया स्टेशन बिष्टुपुर राम मंदिर के समीप और सोनारी साईं मंदिर के समीप अवस्थित गरीब और असहाय व्यक्ति को भोजन की व्यवस्था की दिवाली और काली पूजा के शुभ अवसर पर जहाँ पूरे बाजार मिठाई और

पटाखों से सजा रहता है वही इन गरीब और असहाय लोगों पर नजर किसी को नहीं जाती है। नीलांचल आयर्स एंड पावर लिमिटेड सीएसआर विभाग इन लोगों का हमदर्द बनते हुए उनके साथ पर्व मनाया और भोजन कराया। इस कार्यक्रम में सीनियर एचआर जोएय जोड़ी वाजपेई, एनआईपीएल कंपनी के असिस्टेंट एचआर मैनेजर नीलांबर मिश्रा, रवि सिंह, सीएसआर विभाग से विकास चौधरी उपस्थित थे।

गरीब और असहाय लोगों को एनआईपीएल के सीएसआर ने कराया भोजन



सरायकेला : सरायकेला खरसावां जिले के कांड्रा रतनपुर स्थित नीलांचल आयरन एंड पावर लिमिटेड के सीएसआर विभाग द्वारा 200 पैकेट भोजन गरीब और असहाय लोगों को कराया। जहां सीएसआर द्वारा कांड्रा स्टेशन, गम्हरिया स्टेशन बिष्टुपुर राम मंदिर के समीप और सोनारी साईं मंदिर के समीप अवस्थित गरीब और असहाय व्यक्ति को भोजन की व्यवस्था की

दिवाली और काली पूजा के शुभ अवसर पर जहां पूरे बाजार मिठाई और पटाखों से सजा रहता है वहीं इन गरीब और असहाय लोगों पर नजर किसी की नहीं जाती है। नीलांचल आयरन एंड पावर लिमिटेड सीएसआर विभाग इन लोगों का हमदर्द बनते हुए उनके साथ पर्व मनाया और भोजन कराया। इस कार्यक्रम में सीनियर एचआर जीएम जीडी वाजपेई, एनआईपीएल कंपनी के असिस्टेंट एचआर मैनेजर













363

144



Annexure-VI



Distribution of School Bags and Stationery Items
at Dumra Aaganbari Kendra.

366

147

CSR activity by M/s - Nilachal Iron and Power
limited Ratampur.

Date: 19th Nov 2022.

Venue - Dumra Aaganbari Kendra, Dumra

Nos. of Students - 30 Nos.

Organised by - NIP L Ratampur.

Inauguration by - Mr. Raji Sardar (Garam Pradhan.)

Chief Guest: Mrs. Sanjay Hamsla (Panchayat Sadashya)

Mr. Manik Mandal (Ward members)

Mrs. Malti Mahota (Sabika)

Assistance from Company Side - Mr. G. D. Bajpai (G.M)

Birash Choudhary CSR dept.

Ravi Singh HR dept.

Vijay Saha HR dept.

Union Side - Papan Mandal
(General Secretary)

Raja Prada (vice-President)

Photo of events.

CSR dept.


19/11/2022
Signature

Distribution of School Bags and Stationery Items
at Gidhibera Agambai Kondra.

367

148

CSR activity by M/s - Nilachal Iron and Power
Ltd. Ratanpur.

Dt: 21/11/2022

Venue - Gidhibera Agambai Kondra

Nos of Students - 34 Nos.

Inauguration by - Mrs. P. O. Honsda
(Mukhia of Durga Panchayat)

Chief Guest - Mrs. Ranuja Singh Sardar
(Ward Member)

Mrs. Hushi Mardi (Savina)

Assistance from Company Side - Mr. G. D. Bajpai (G.M)

Mrs. Binash Choudhary (CSR Deptt.)

Mrs. Vijay Sahu (HR Deptt.)

Union Side : Mr. Raja Prudu (Vice-President)

Mrs. Papan Mandal
(General Secretary)

Photos of events.

CSR Deptt.



21/11/2022
Signature







मेसर्स नीलाचल आयरन एण्ड पावर लि०
बंगला नं० १०, रमनपुर, भदवापुर - इमरी
संस्था सांस्कृतिक विकास समिति, अमरावती - ४३३४०२
द्वारा

ऑगन बाड़ी के
ठन-पाठन सांस्कृतिक विकास समिति द्वारा

दिनांक १९
स्था

एवं सामा
अन कल्याण) सदा



मेसर्स नीलाचल आयरन एण्ड पावर लि०
बंगला रोड, धनपुर, पंचसत - डुमरा
फोन: 932402
द्वारा

ऑगन बाड़ी केंद्र में
पठन-पाठन सामग्री वि...
दिनांक 19 नवंबर 2...
स्थान - डुमरा
...दरा रा...
...सामाजिक
...कल्याण) सरायकेला







Annexure-VII

Distribution of Nasta Packet at Upperbera School during
Block level Sports Function under CSR activity.

Dt. 23rd Nov 2022

Venue - Upperbera Middle school

Organised by - Upperbera Middle School

Supported by - NIPL Ratanpur CSR Team

Inauguration by - Mr. Jitendra Kumar Sinha
(District Education Officer, Seramikella)

Chief Guest - Mr. Birkash Choudhary
(CSR NIPL Team)

Mrs. Sandhya Pradhan
(Rashtraspati Awarded Teacher)

Co-ordinator : Mr. Ajeet Gosai (Head Teacher of Raghunathpur School)

Assistance from Company - Mr. Birkash Choudhary
(CSR dept.)

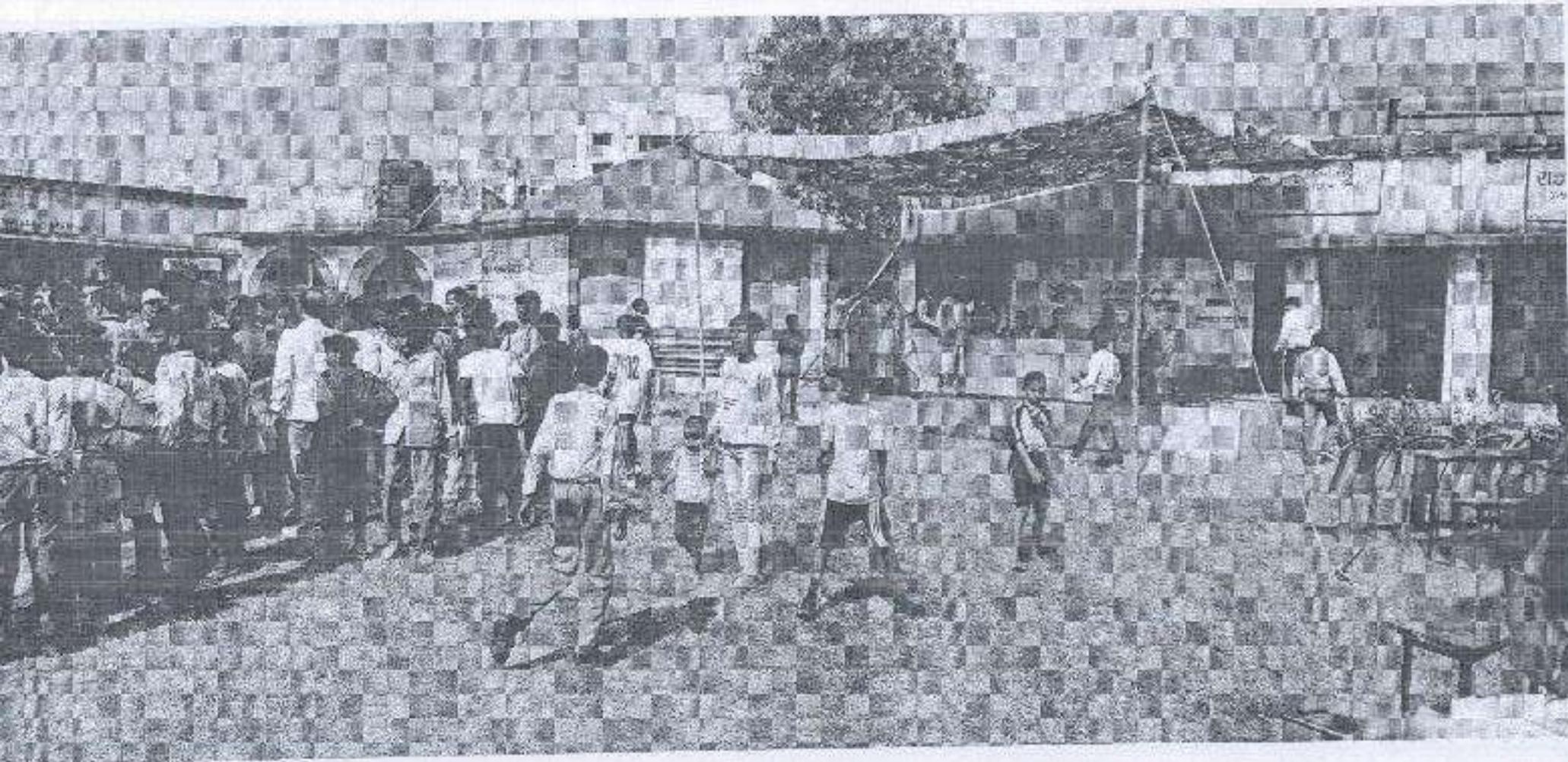
Mr. Vijay Sahu
HR dept.

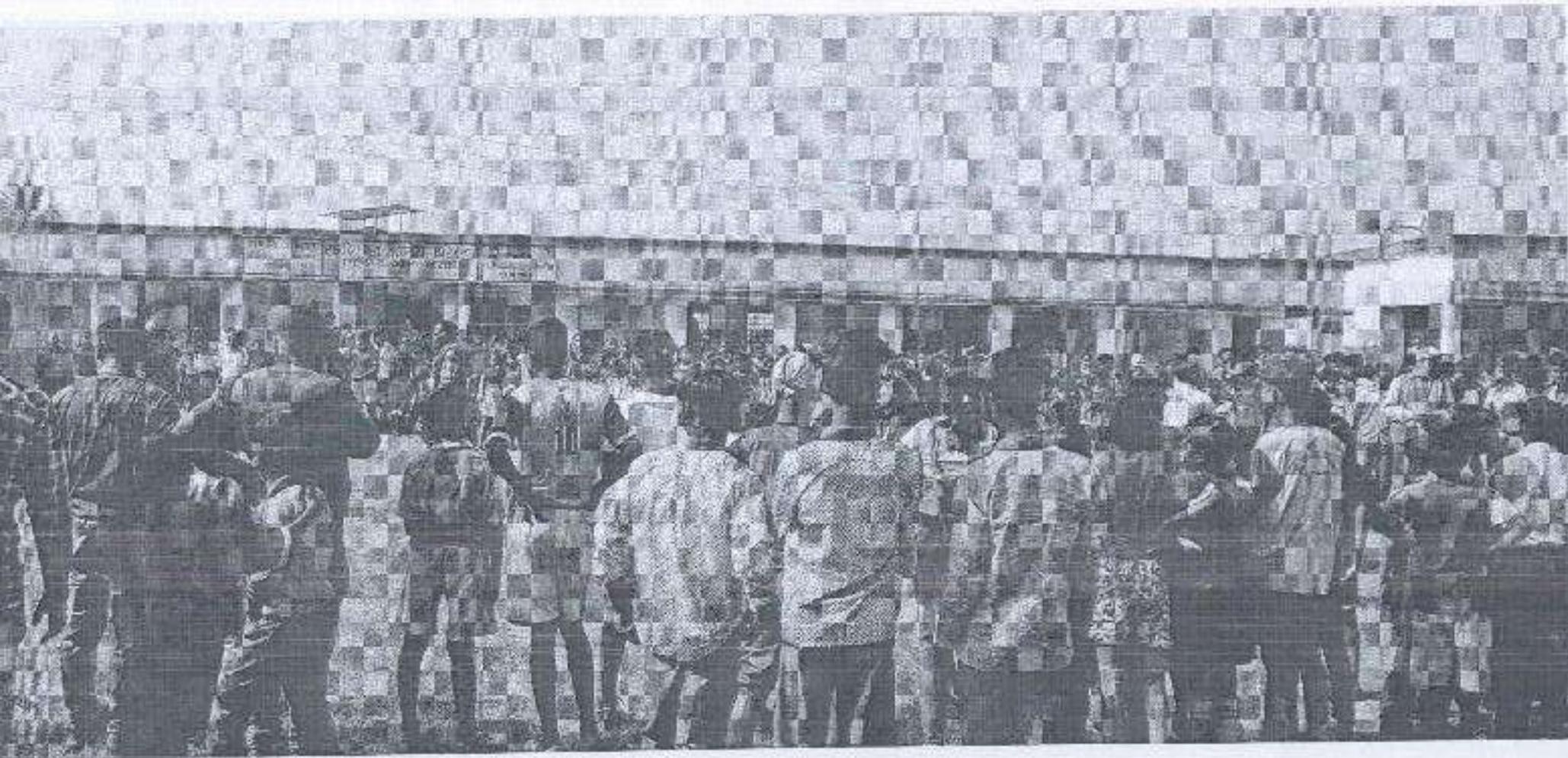
Photos of events




29/11/2022
Signature







क्रमांक- B.R.C./U.M.R/370

प्रकार :- प्रमुख शिक्षा प्रसार परामर्शकारी
सर

समन्वयक, प्रमुख संशोधन केंद्र, मध्याह्निक ।

सेवा में,

प्रमुख, सी.पी.एम.आर.सी., नैनीताल इलाका एवं पाठ्य विभाग,
संशोधन केंद्र ।

मध्याह्निक, दिनांक 9\ नवम्बर 2022

विषय :- पेना अध्यापक 2022-23 के तहत पेन कट कार्यक्रम में भागीदारी करने के संबंध में

प्रतिभा,

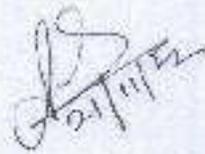
आपका विषयक, माह 11 के तहत पेन कट कार्यक्रम अर्थात् प्रमुख संशोधन केंद्र के अंतर्गत भागीदारी तथा दिनांक 23.11.2022 को मॉडल उपरि उल्लेखित विभाग के अध्यापकों को पेन कट कार्यक्रम आयोजन किया जा रहा है ।

अतः उक्त कार्यक्रम में आपकी सहभागिता की अपेक्षा है, लिखित रायों का प्रत्येक कार्य देकर जाना है ।

1. मसौदा पत्रिका - 150

2. फाई फाइल - 01

विश्रामाचार्य



प्रमुख शिक्षा प्रसार परामर्शकारी
सर

समन्वयक, प्रमुख संशोधन केंद्र, मध्याह्निक ।

Annexure-VIII

Spectacles distribution among Villagers and Employees 383 164

CSR activity by - M/s Nilachal Tools and Power Ho.
Ratanpur.

Dt: 24th Nov 2022

Venue - Admin Office

Nos of Beneficiaries - 33 Nos

Organised by : NIPL Ratanpur.

Making by - Purvina Netralaya, Tasmul's JSR.

Photographs of events.



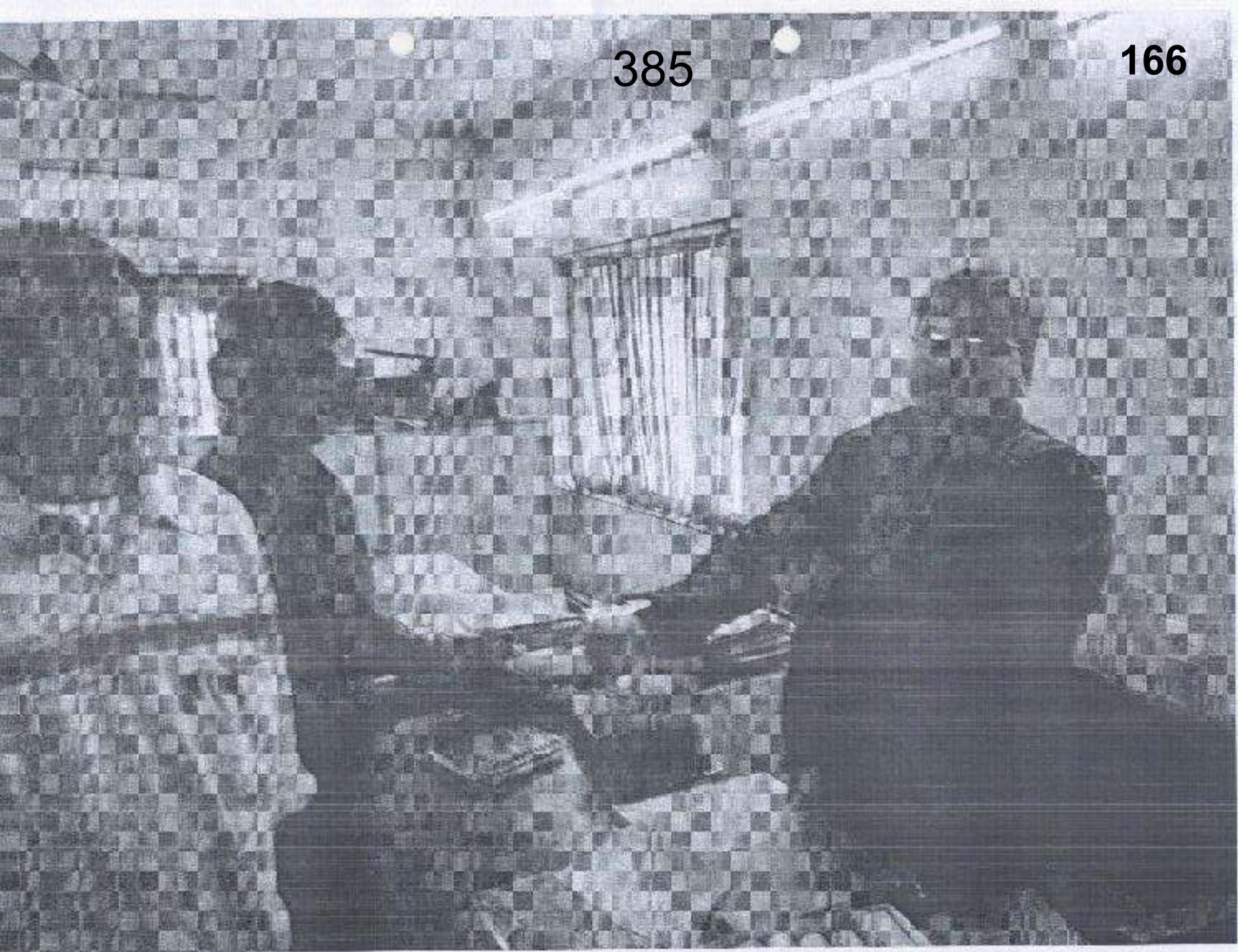
384

165



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166



386

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Annexure-IX

Sponsorship of Football tournaments For
Adivashi Jurnid club, Raghunathpur on account
of CSR activities by M/S-Nilachal Iron and
Power Ltd. Ratanpur

Dr: 11th Dec. 2022.

Venue - Raghunathpur Football Ground

No. of Participants - 16 nos Team

Organised by - Adivashi Jurnid club
Raghunathpur

Inauguration by - Mr. G. D. Bajpai (G.M.)
And - Kishor Chaudhary CSR dept.

Chief Guest: Mr. Papan Kumar Mandal
(General Secretary Union)

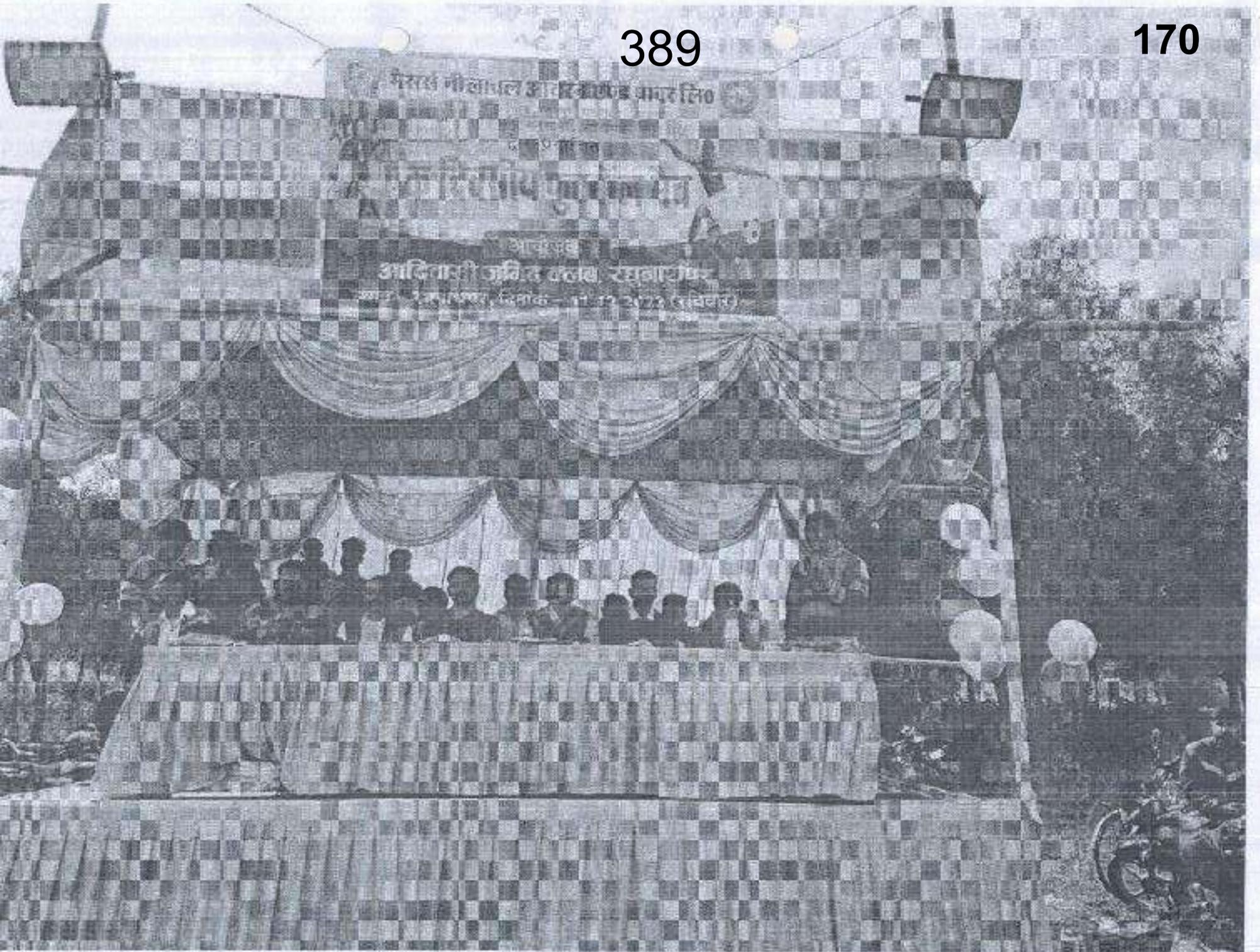
Mr. Raja Pudu
(Vice-President Union)

Assistance from Company: Mr. Ravi Singh HR dept.
Mrs. Vijay Sahu HR dept.

Photographs of Events


16/12/2022

Signature



उद्दिष्ट कृषि दि: 13-12-2022- Page No-9

नीलांचल कम्पनी के सौजन्य से फुटबॉल प्रतियोगिता का हुआ आयोजन

● ए के एस ए एम राहरगोड़ा विजेता एवं अमरुहासा वेस्ट बंगाल बना उपविजेता

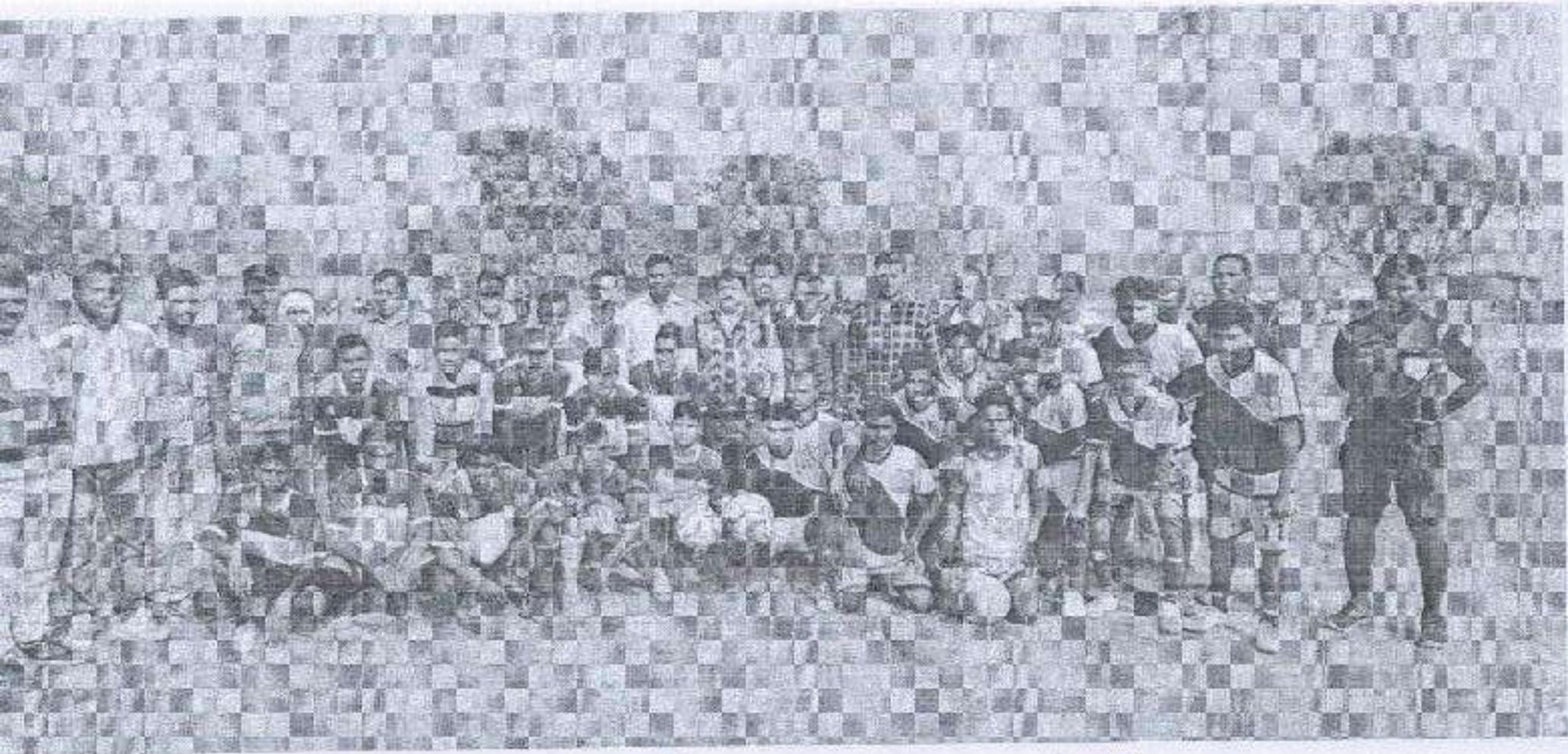


काइ - नीलांचल आयरन एंड पावर लिमिटेड के सी.एन. से रक्षित के आदिवासी सुपर क्लब रघुनाथपुर के द्वारा एक दिवसीय फुटबॉल प्रतियोगिता का आयोजन रघुनाथपुर फुटबॉल मैदान में हुआ, जिसमें प्रथम गुल्शनर से के एस ए एम राहरगोड़ा एवं द्वितीय गुल्शनर अमरुहासा वेस्ट बंगाल ने अपने नाम किया, इस फुटबॉल प्रतियोगिता का शुभारंभ नीलांचल आयरन एंड पावर लिमिटेड कंपनी

के प्रमुख महाप्रबंधक, पवन सहायन विभाग के बाजपाई और राहुलभक्त विभाग से विक्रम चौधरी, संजय सिंह, और करंजी के अध्यक्ष द्वारा किया गया, जहाँ फुटबॉल प्रतियोगिता में विभिन्न क्षेत्रों में 16 टीमों ने भाग लिया है, पूरे खेल का आयोजन वरिष्ठरसी सुनिंद क्लब रघुनाथपुर द्वारा किया जा रहा है, मुख्य अतिथि के रूप में

हस्तस्थित नीलांचल आयरन एंड पावर लिमिटेड के वरीय महाप्रबंधक सुभाष बाजपाई ने बताया कि प्राचीन क्षेत्रों में फुटबॉल खेलना काफी है जो निष्कर्ष के लिए और एक अतिवृत्त खेल है, उन्होंने कहा कि हमारी संस्था प्रयास है कि हमें इस खेल को प्रोत्साहित करने के लिए आवश्यकता का परेशानी में ही इसके लिए अतिवृत्त व्यवस्था का रखी थी जहाँ

कंपनी के द्वारा किया गए प्रतियोगिता को सफल बनाने में मानव संसाधन विभाग के रवि सिंह, विजय राह, नीलांचल आयरन कंपनी के महाप्रबंधक सुभाष बाजपाई, तथा अन्य सभी क्षेत्रों में प्रयास किया गया, अंत में सभी प्रायोजन एवं क्लब के सदस्यों का सफल खेल हुआ



Football Match at Raghunathpur. on 11th Dec. 2022.



Ball Match at Raghunathpur on 11th Dec. 2022



Football Match at Raghunathpur on 11th Dec. 2022.

Annexure-X

Jersey kit distribution for Birsha Sawa Archery Center Kathia Stadium, Chandil. By M/s - Nilachal Iron and Power Ltd, Ratanpur under-CSR activities.

Dt: 27th Dec 2022

Venue - Kathia Stadium Chandil.

Nos. of participants: 50 Nos.

Organised by - M/s - Nilachal Iron and Power Ltd. Ratanpur.

Inauguration by - Mr. Sumant Chandra Mahanty
(Secretary of district Archery Sangh,
Serwikella - Kharsawan)

Chief Guest: Mr. Manish Kumar
(Block development officer Katwa block)

Special Guest: Mr. Ranjeet Dubbey
(Secretary of Birsha Sawa Archery Center)

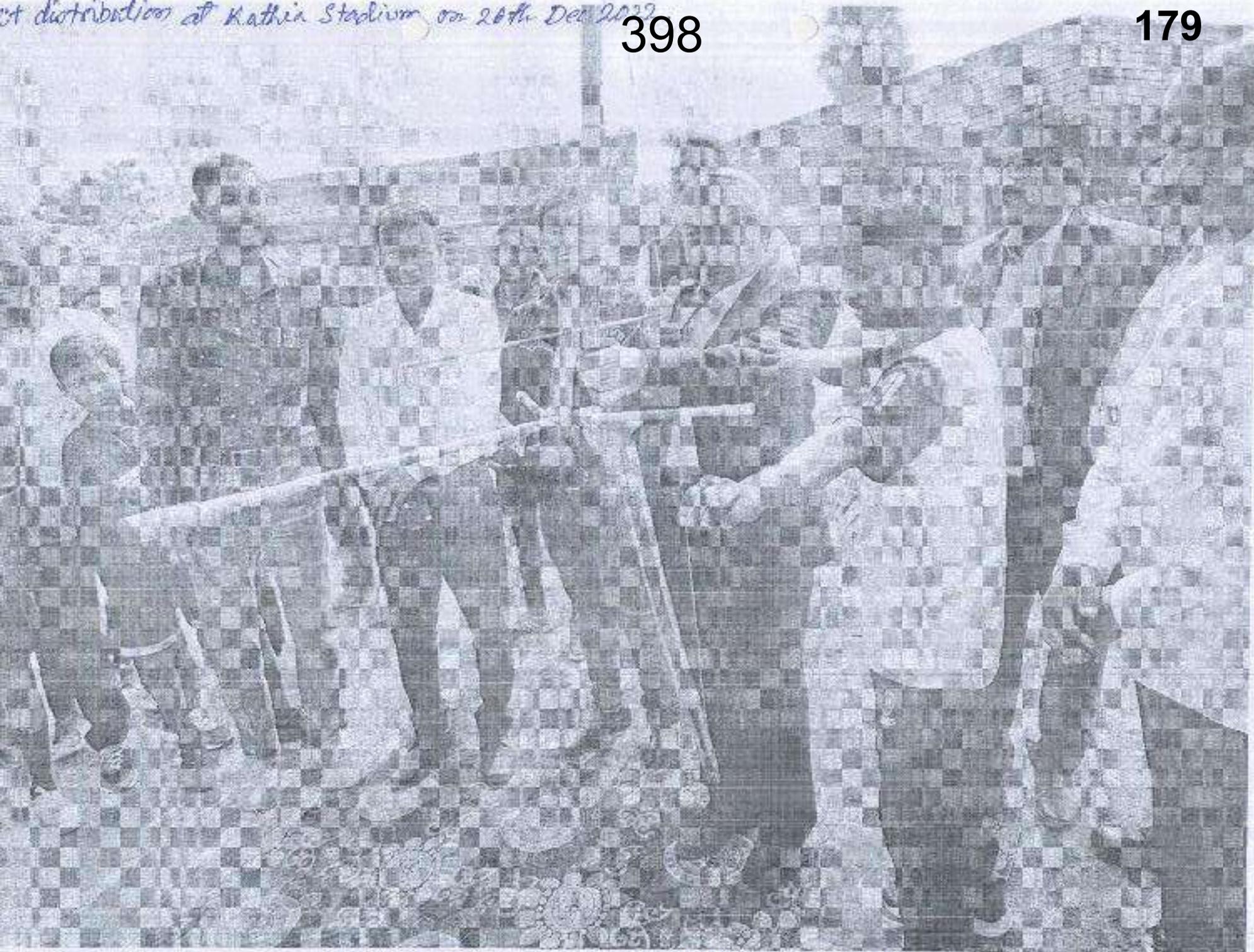
Coordinators - Mr. G. D. Bajpayee
(General Manager of NIPL Ratanpur)

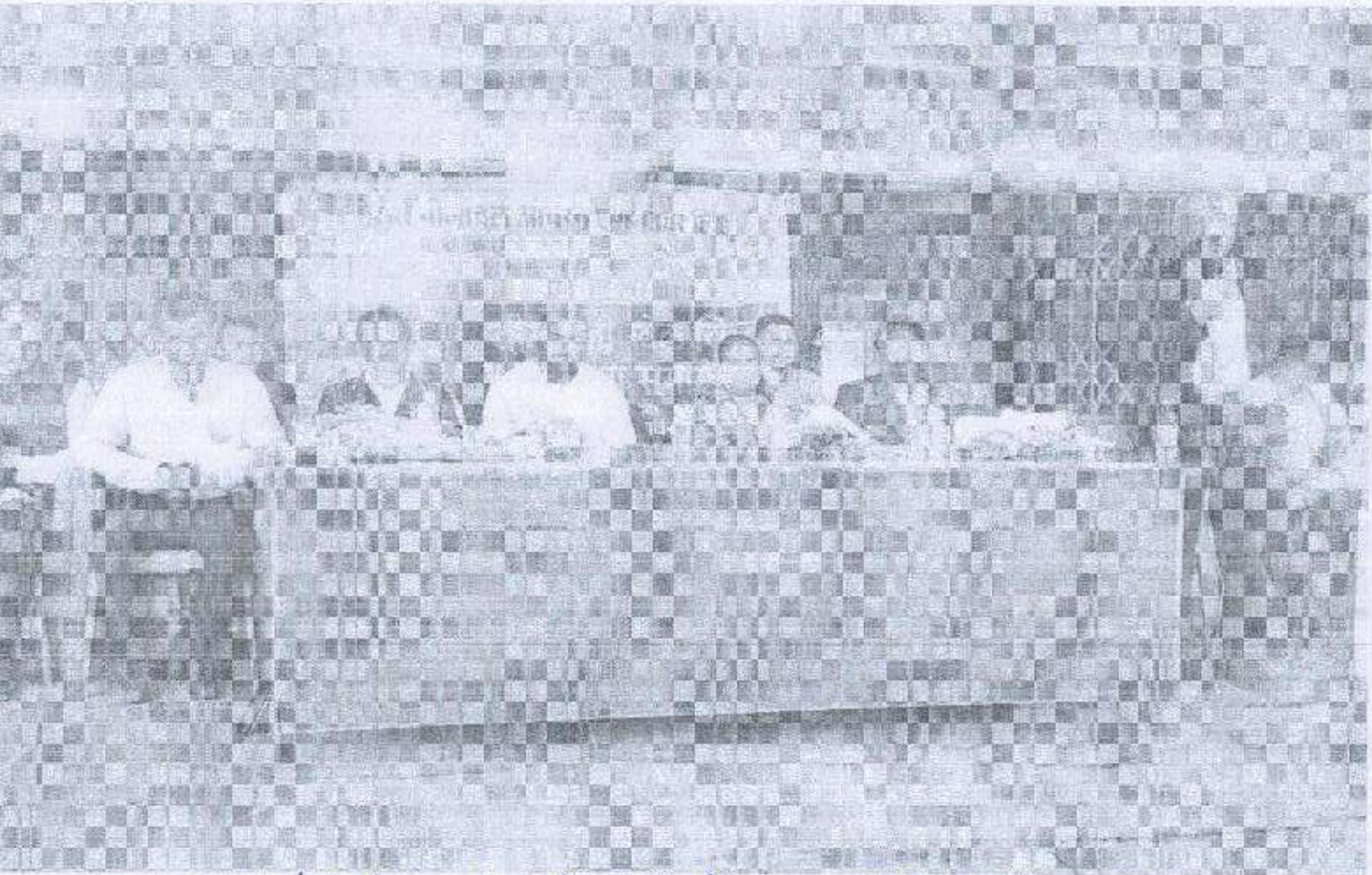
Assistance from Company: Mr. Bejresh Choudhary
CSA dept.
Mr. Ravi Singh
HR dept.

et distribution at Kathia Stadium on 26th Dec 2022

398

179



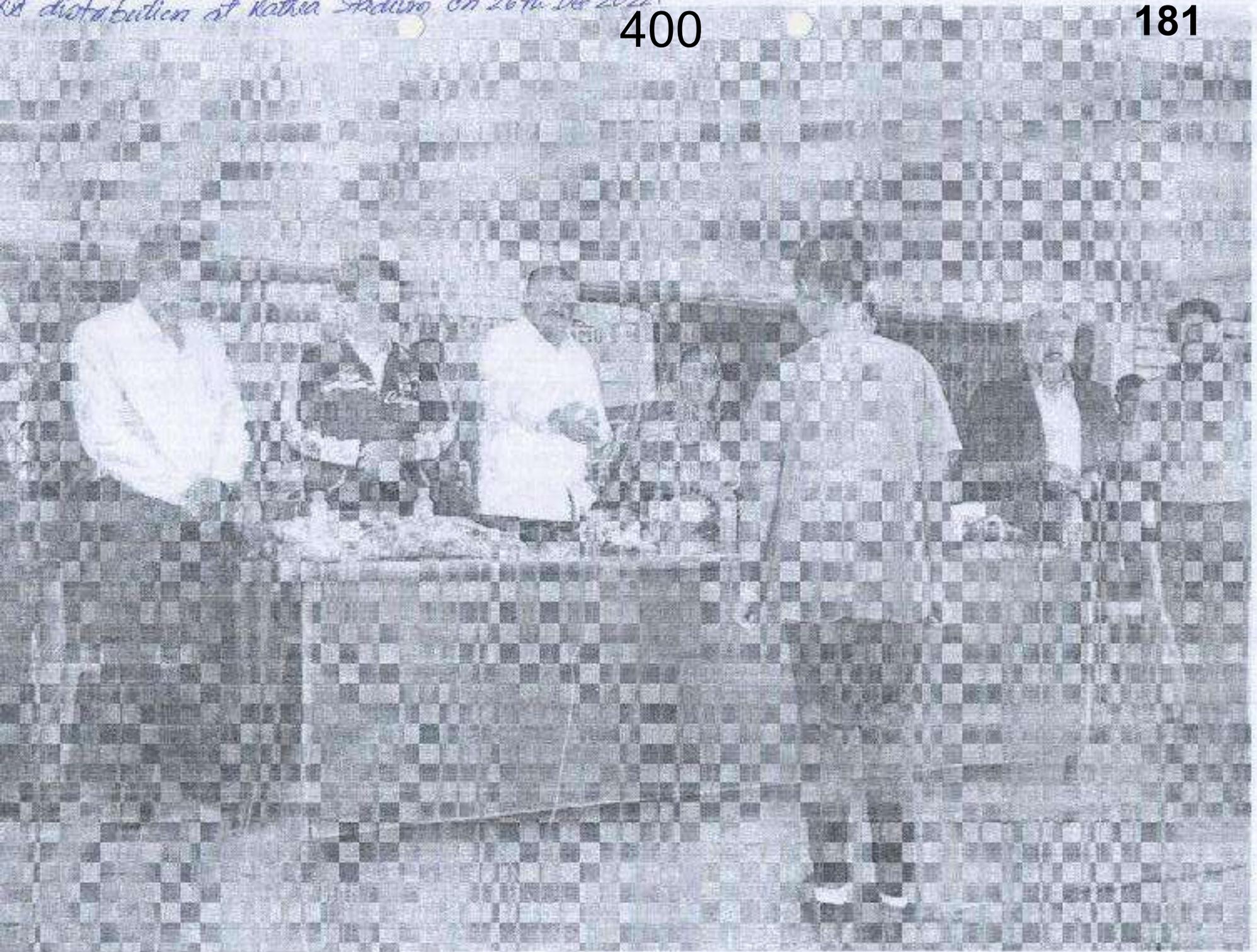


Kit distribution at Kathia Stadium on 26th Dec 2022.

Kit distribution at Kathia Stadium on 26th Dec 2022.

400

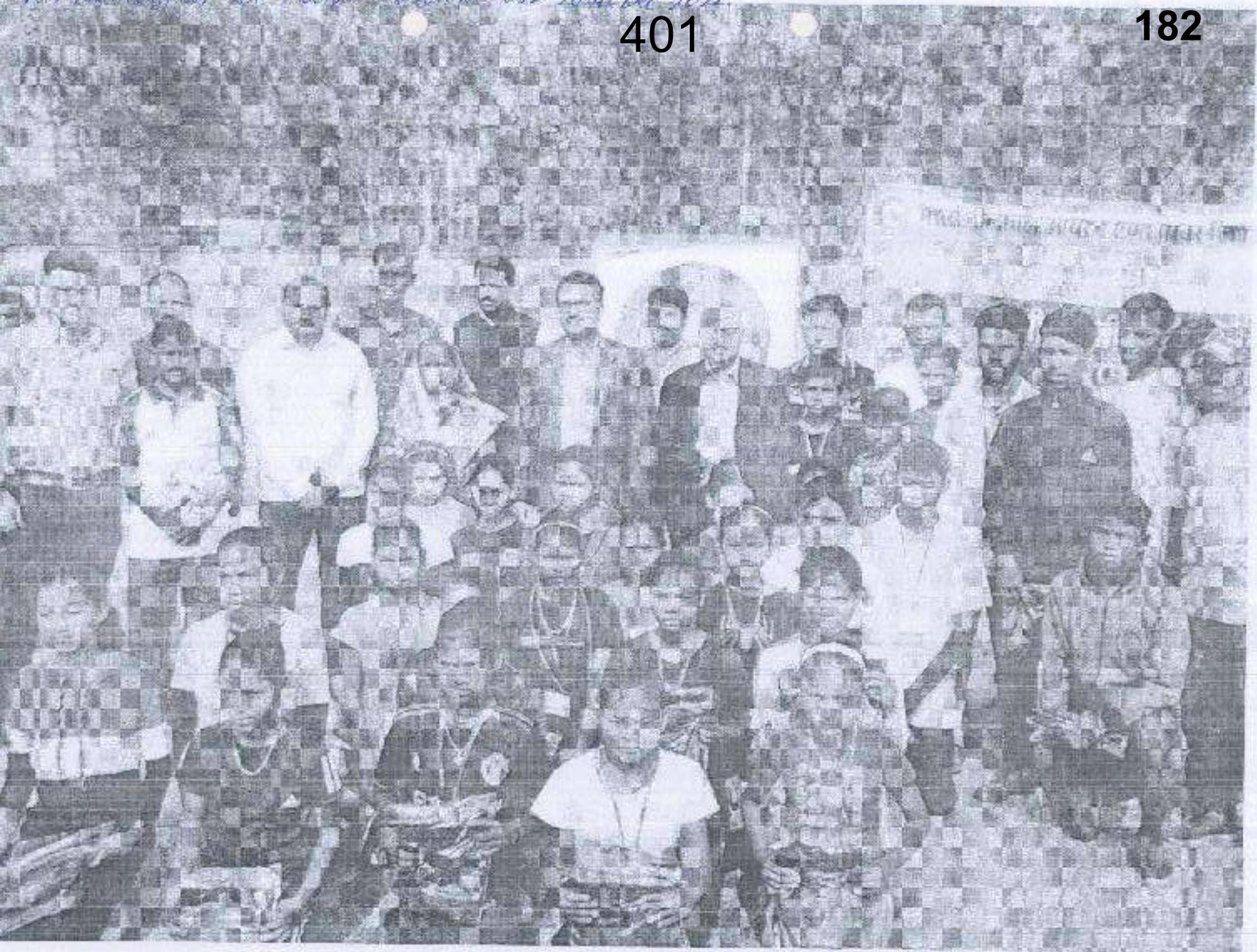
181



Kit distribution at Rafia Stadium on 26th Dec 2022.

401

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Kit distribution at Kathia Stadium on 26th Dec 2022.

402

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Annexure-XI

Blanket distribution

404

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Dt. 5th Jan 2023

Blanket distribution among Needy and Helpless People by Nilachal Iron and Power Ltd. Ratanpur. Under CSR activities.

Dt. 5th Jan 23

Venue - Utkarmit Vidyalay Raghunathpur.

No. of Beneficiary - 500 nos.

Organised by - M/s Nilachal Iron and Power Ltd. Ratanpur.

Chief Guest:- Mrs. Poo Hansda
(Mukhia of Durva Panchayat)

Mrs. Ram Hansda (20 Sethi upadhyay)

Special Guest: Mrs. Pinky Mandat
(Zila Parishad)

And Mrs. Sangeeta Prudic
(Mukhia of Burudhi Panchayat)

Coordinator: Mr. G.D. Bajpayee
(General Manager of NIPL, Ratanpur)

Assistance from Company: Mr. Deep Chand Kama

Mr. Surej Singh

Mr. Abhay Yadav

Mr. Parikash Choudhary
CSR Dept.

Mr. ...

दैनिक आरकर Page No - 07
Dt: 6/11/2023

Prabhat Khabar Page No - 6
Dt - 06/11/2023

Hindustan Dt: 6/11/2023
Page No - 08

शीतलहरी और कड़ाके ठंड से निजात दिलाने के लिए जरूरतमंदों के बीच किया कंबल वितरण

शीतलहरी और कड़ाके ठंड से निजात दिलाने के लिए जरूरतमंदों के बीच कंबल वितरण किया गया। शीतलहरी और कड़ाके ठंड से निजात दिलाने के लिए जरूरतमंदों के बीच कंबल वितरण किया गया। शीतलहरी और कड़ाके ठंड से निजात दिलाने के लिए जरूरतमंदों के बीच कंबल वितरण किया गया।

में कंपनी के जोसम गमाथर व जपना ने बताया कि कोर्टी आसपास के लोगों को शीत कंबल वितरण किया गया। इससे पहले जोसम गमाथर व जपना ने बताया कि कोर्टी आसपास के लोगों को शीत कंबल वितरण किया गया। इससे पहले जोसम गमाथर व जपना ने बताया कि कोर्टी आसपास के लोगों को शीत कंबल वितरण किया गया।

दुनिया व बुझीह के पांच सौ जरूरतमंदों को मिले कंबल



दुनिया व बुझीह के पांच सौ जरूरतमंदों को मिले कंबल वितरण किया गया। दुनिया व बुझीह के पांच सौ जरूरतमंदों को मिले कंबल वितरण किया गया। दुनिया व बुझीह के पांच सौ जरूरतमंदों को मिले कंबल वितरण किया गया।

नीलायल कंपनी ने जरूरतमंदों में बांटे कंबल



नीलायल कंपनी ने जरूरतमंदों में बांटे कंबल वितरण किया गया। नीलायल कंपनी ने जरूरतमंदों में बांटे कंबल वितरण किया गया। नीलायल कंपनी ने जरूरतमंदों में बांटे कंबल वितरण किया गया।

नीलाचल कंपनी ने सीएसआर के तहत जरूरतमंदों के बीच किया कंबल वितरण

गुरुग्राम, 24 अक्टूबर - नीलाचल लिमिटेड, गुरुग्राम, हरियाणा के सीएसआर के तहत, शीत ऋतु के आगमन के साथ-साथ, जरूरतमंदों के बीच कंबल वितरण कार्यक्रम का शुभारंभ किया गया।

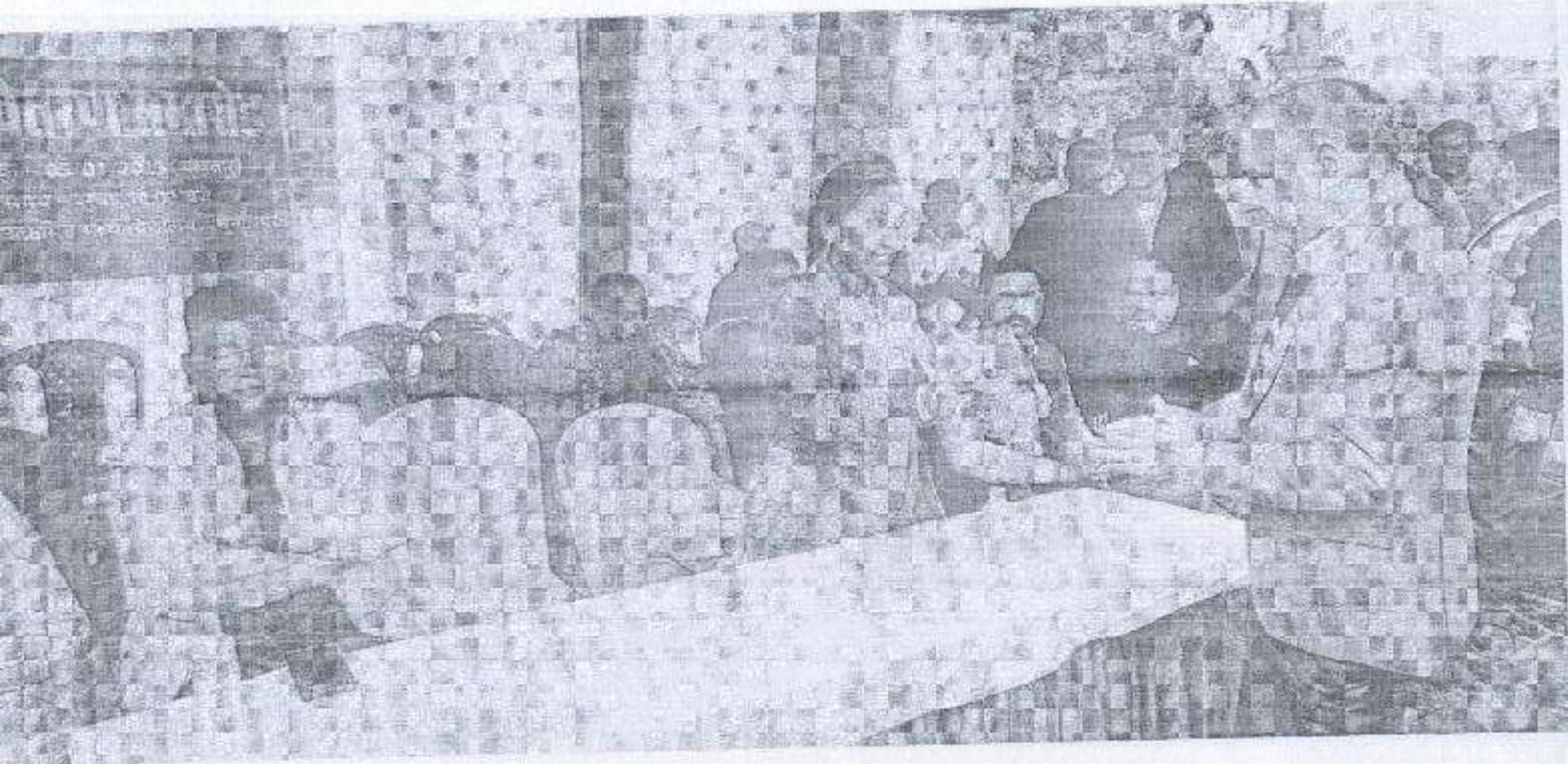


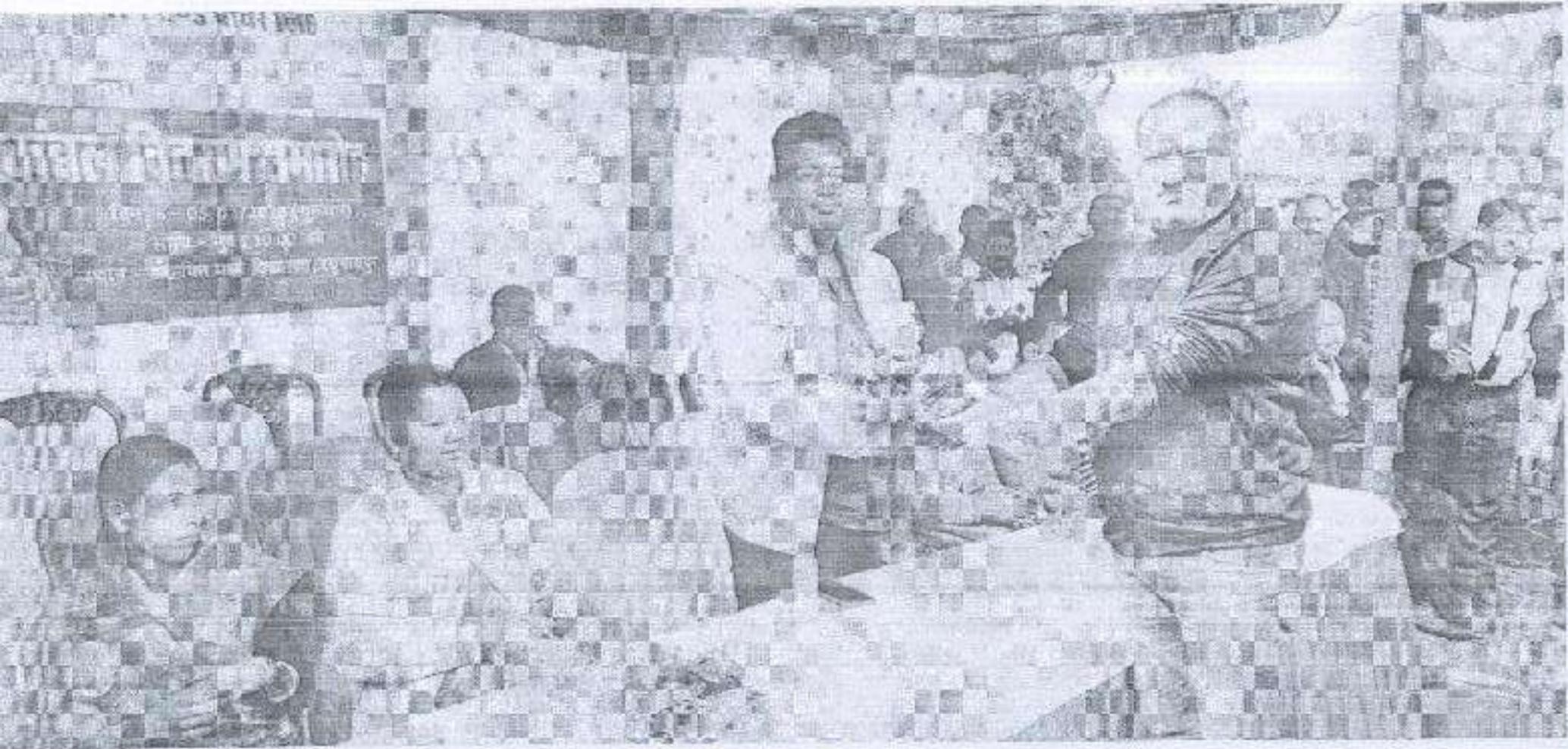
नीलाचल लिमिटेड के सीएसआर के तहत, शीत ऋतु के आगमन के साथ-साथ, जरूरतमंदों के बीच कंबल वितरण कार्यक्रम का शुभारंभ किया गया।

नीलाचल लिमिटेड के सीएसआर के तहत, शीत ऋतु के आगमन के साथ-साथ, जरूरतमंदों के बीच कंबल वितरण कार्यक्रम का शुभारंभ किया गया।



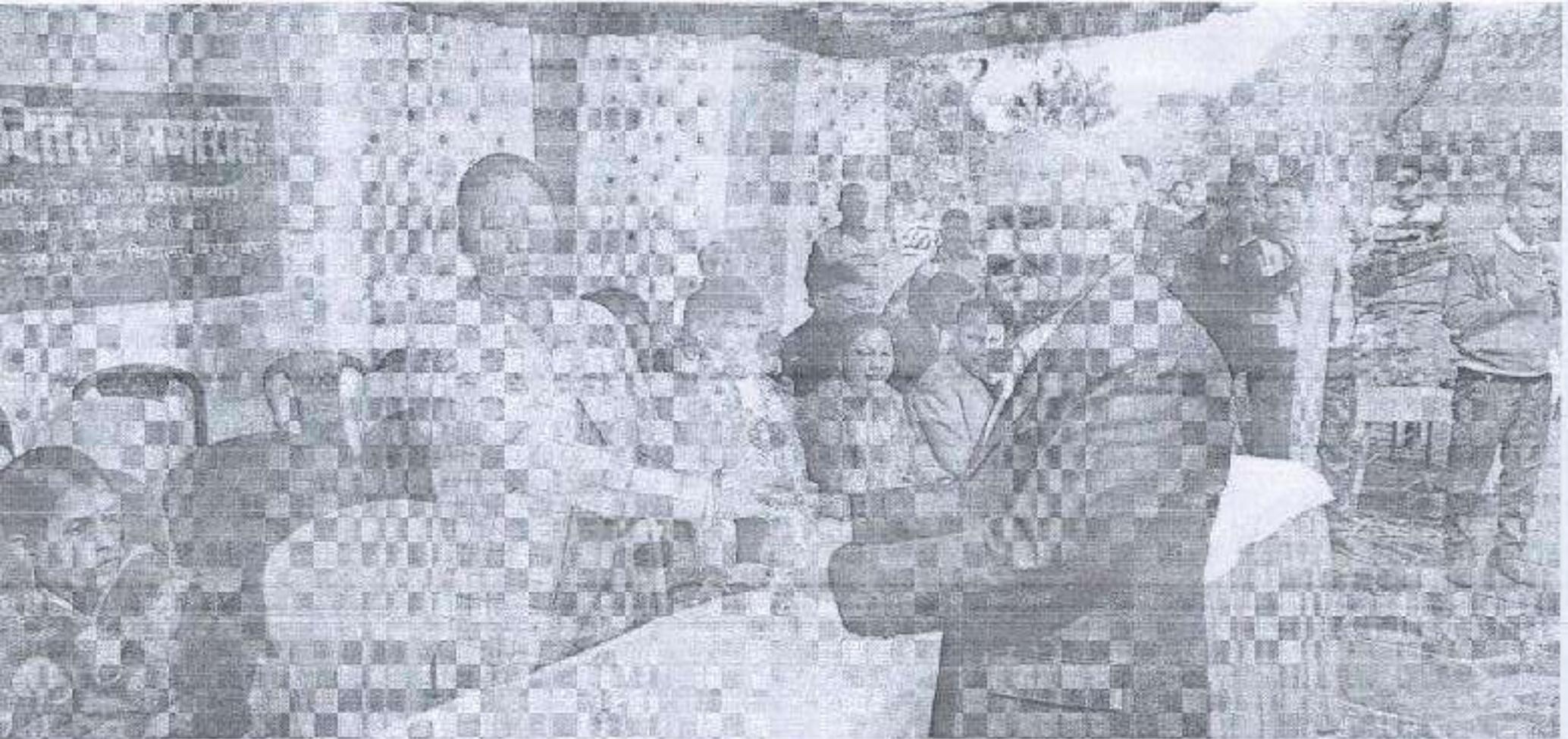
- Blanket distribution Ceremony
on 05th January 2023 at Raghunathpur School.





- Blanket distribution Ceremony

- on 5th January 2023 at Raghunathpur School.



- Kalanget Distribution Ceremony
on 6th January 2023 at Raghunathpur School.



- Blanket distribution Ceremony
on 5th January 2023 at Rajuamathur School.



- Blanket Distribution Ceremony
on 5th January 2022 at Radhwanthpur School.



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Ashim Shridhar <chamberashimshridhar@gmail.com>

SERVICE: O.A. 426 of 2022; Dasai Mundai & Ors vs State of Jharkhand & Ors.

1 message

Ashim Shridhar <chamberashimshridhar@gmail.com>
To: ranchijspcb@gmail.com

Tue, Apr 11, 2023 at 12:51 PM

Sir

Attached herewith is a copy of the Additional Reply to O.A. 426 of 2022 on behalf of Nilachal Iron and Power Ltd. in terms of the orders of the Ld. National Green Tribunal.

Regards

 [Additional Reply- Nilachal respondent 6.pdf](#)

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Ashim Shridhar

Advocate

Chamber of Ashim Shridhar

B-4/227, Safdarjung Enclave, New Delhi- 110029

M: +91-99715 47353 | **Email:** ashim_shridhar@hotmail.com

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